MR. DEPUTY CHAIRMAN: Don't name the Minister. That will creale prob-

SHRI A. G. KULKARNI; If my friend wants

MR. DEPUTY CHAIRMAN: No, I da not allow ii

SHR1 A. G. KULKARNI: I will tell her private'y. Now this is one example. Then Mr. K .rdhar of Tarun Bharat was murderlas! year. Theic ire nia'iv instances. On? Mr. A-hc!; :'ai Kw. Then Mr. Sanji ev Gaur...

MR. DEPUTY CHAIRMAN: Don't name all of them.

SHRI A. G. KULKARNI: Then one Mr. Shrikant Chinoy, a correspondent of the Daily. The last para is very important. I would draw your attention to say that the Government should come forward to ensure that at least the freedom of the press is guaranteed and those people who are doing their faithful duty of exposing the nefarious activities of any class of peoshould be protected. this connection, their association called on the Chief Minister as well as the chief of the Police, but no action has been taken. I would request you please to see that the Government takes action to protect the journalists, and ensure to them a rightful place in the country as regards the freedom of the press is concerned.

REFERENCE TO THE ALLEGED DE-ROGATORY LANGUAGE USED FOR PAIGAMBAR-E-ISLAM IN BOOK HISTORY OF CIVILIZATION" BRO-UGHT OUT BY NCERT IN MAHARA-SHTRA

श्री शरीफददीन शारिक (जम्म श्रीर काज्मीर) जनाबेबाला, मेरा नाम ब्लाने के लिए मैं आपका शक्रगजार हं और में वसतत से आपकी और हाउस की नोटिस में लाना चाहता हं कि एन सी ई श्रार टी॰ की तरफ से एक किताब महाराष्ट्र में छपी है जिसका नाम है ''हिस्टरी श्राफ सिविलाइजेशन", इसमें पैगम्बर इस्लाम के खिलाफ एक बहुत ही नाशाहरता

जुवान इस्तेमाल की गयी है। मैं नहीं कह सकता कि यह दानिणता तौर पर की गयी हैया ला-इल्मी की वजह से की गर्य है ग्रीर यह ऐसी यात है जिलसे कि धारे देश में तमाम लोगों का असमय चाहे है किसी भी मुजहब से ताल्ल ए रखते हैं। <mark>ग्रीर म सलमानों का क सुरन दिल म</mark>णकु हो स्या है। इह में पैगम्बर इस्लाम को एक जुनूनो फीज का सरदार करार देशर उने को सदाना पाक के नजदीक गुजरने वाले काफिलों पर डाका डालने का इल जाम भी आयद किया गया है। मामला गंभीर है। वजीरे-तालीम को ऐसी किताबें पेश करने से पहले एक कमेटी विठ ने चाहिए जो सारे मवाद की पहले छानबीन करे कि कहीं हिन्दू मजहब, कहीं खिख धर्म, कहीं मुसलमानों के बारे में ऐसा मवाद तो नहीं छप रहा जिससे खंदा-न-खास्ता विला वजह हकमत की ग्रीर मुल्क की बननामी हो। इस सिलसिल हें किश्तवार मसलमानो एक वडा इजतमा इसके खिलाफ प्रोटेस्ट हुआ जिसका रिजोल्यणन मैंने पेश भी किया है। मैं एक बार फिर गुजारिक कुरूना कि वहां जो लोग बैठे हैं, बड़ी-बड़ी तनस्वाहें लेते हैं वह भायद ध्यान नहीं देते या अगर -दोदश्रो-दानिण्ता कोशिश की गयी तो इसकी इनक्वारी कर के ऐसे लोगों को सजादी ्राय । बल्कि ऐसी कमेटियों में सारे माहब के ग्रच्छे तालीमयापता लोग शामिल कर दिए जायं तावि वह ग्रच्छी तरह से सारी चीज को देख लें।

†[شرى شريف لدين شارق (جمون ارر كشيير): جلاب والا مهرا نام بلالے کے لگے سیں آپکا شکر گزار هوں اور آپکی توست سے آپکے اور ہاؤس انا جاهتا عول

^{-;} Transliteration jn Arabic script.

ايين - سي - اي - أر - تي - كي طرف سے ایک کتاب مہاراشتو میں چهپی هے جس ۲ نام ''هستری آف سويلائيشي'' . . . اس مين ييغمهر اللم کے خلاف ایک برس ناشائسته زبان استعمال کی کئی هے-میں نہیں کہہ ساتیا که یه دانشته طور پہ کی گئی ہے یا لاعلتی کی و، عہے کی گئی تھے اور یہ ایسی بات هے که جسے که سارے میں تمام لوگوں کا منوساً۔ چاہے ولا کسی بھی مذہب سے تعاق هون اور خصوصاً مسلمانون منجروم هوا هے - اسمین پهغمبر اسلام کی ایک جنونی فوج کا سردار قرار دے کر انک مدینه کے نودیک والے قافلوں ہو ڈاکھ ڈاللے کا اُنوام بھی عائد كيا كيا عيام ع - يه معاملة كمهيير هے - وزیر تعلیم کو ایسی کتابیں بیمی کرنے سے جلے ایک کمیٹی بتهاني چاهي جو سارے صواد کي ہولے چہاں بین کرے که کہیں ملدو مذهب - کهین سکه دهرم - کهین مسلمانوں کے بارے میں ایسا مواد نو میں چھپ رہا ہے - جس سے خدا نخواسته بد وجا حکومت کی اور ملک کی بدناسی ہو۔ سلياء مين كشتوار مين مسلمانون كا ايك بهت بوا اجتماع هوا - اسكے خلاف يروريست هوا جسكا ريزوايشور میں نے پیش ہی کیا ہے۔ - یس

ایک بار پهر گؤارش کرونتا که وهان چو لوگ بیٹھے ھیں - بڑی ^{ہو}ی تنصواهیی لیتے هیں وہ شاید ده ان نبيب ديتے يا اگر ديده و داشته کوشش کی گئی تو اسکی انعوائری کرکے ایسے لوکوں کو ۔ؤا دی جاے -بلکه بیسی کمیتیوں میں سارے مذاهب کے اچمے تعلیم یادید لوگ شامل کر دلے جائیں تاکه ولا اجمی

طرح سے ساری چھڑ کو دیکھ لیں -]

MR. DEPUTY CHAIRMAN; Now we take up further discussion on the Budget. Today we have to complete the discussion, and 1 think I should call the hon. Finance Minister to reply at 4-30. Before that we can conclude, and for this purpose I think today we will have to skip the lunch break also because there are a large number of speakers. Now I would request the hon. Members to be as brief as they can. Shri R.' Ramakrishnan.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Our party has 30 minutes.

Mr. Deputy Chairman, Sir, I am very huppy that my good friend, the hon. Finance Minister is here today to hear my continued speech, ably assisted by his Deputy.

Sir, yesterday when the House was adjourned, I was on the very delicate and important subject of black money. Sir, I know that it is not the IMF but a particular writer who Wongs to ihe IMF, One, Victor Tanzi. He is the Director of the Fiscal Funds Division of the Financial Affairs Department of the IMF, who has written the article about the total quantum of black money which is there in the economy. Sir, his report is based on the figures of black money in our country, tabulated by an Indian economist, Mr. Sanjiv Gupta, about a year back, which showed that it was as much

as 48 to 50 per cent of our GNP, amounting to overal thousand crores of rupees, Rs. 60,000 crores. It might be more now. Again, Sir, one, Mr. D. R. Pindse of the Tata Institute of Economic Affairs had computed a year earlier the amount of black money, and he said that at a rate of Rs. 1.5 crores of black money every hour was being generated in our economy. Similarly, the Wanchoo Committee earlier had made a mild sort of estimate about the black money in the economy.

Budgtt

What I was trying to say was that (he Government of India, despite all its intelligence and resources, is not able to make any assessment. And even now, aoout two days ago, the Finance Minister in his renly to a question said that thei had entrusted it to the Institute of Public Finance and Administration, Delhi. And \begin{array}{c} begin{array}{c} And \begin{array}{c} begin{array}{c} an interim report in October, ; nd perhaps six months or one year after that they will give the final report.

It is not a question of how much black money is there in the economy, but it is more a quesiton of how it is upsetting our economic affairs. It is no exageration to say that the black money in our economy will definitely have a sort of upsetting effect on the apple cart of the economy, and that is why, perhaps, economists like my learned friend, Dr. Adiseshiah, have suggested that this has to be tackled on a war footing. In fact, Sir, he has suggested the one-ifme solution of demonetisation which I welcome. After 1978 when the Janata Government demonestised the tnousand-rupee notes and above, which atched only Rs. 56 crores, there have been consistent denials by the Finance Minister. Naturally, we cannot expect the Una' ce Minister to tell the House or anybody that we are going to demonetise. This has to be done in a great amount of secrecy. But 1 would definitely urge upon the Finance Minister to do) so, despite the difficulties which it may entail. You know, such a massive opera-;ion. particularly if you are going to

demonetise the hundred-rupee notes, i{ has to be done in secrecy. It also involves orchestrating several departments, and it has to be done in a very fine method. And apart from this method of demonetisation whiich I welcome and urge him to adopt in all secrecy and urgency, I would also request him to set up a high power committee which within a month or two or three will give him concrete methods by which this black money can be tapped and could be brought into the economy. This is most important. Today the black money is in circulation and it is in the form of cash, gold, stocks or other assets. It is absolutely essential that this black money should not get stored up in items which cannot be put to productive use. Therefore, some scheme must be evolved whereby this black money can be tapped. The other day the Railway Minister was saying that there was shortage of funds. Perhaps he is again <oyine with the idea of a Special . Bond *:heme where no questions wi'l be asked. I leave the modalities to him. But it is absolutely essentail that he should take urgent steps to tackle this problem of black money.

Now, another very important thing isthe Finance Minister will excuse me for that-there is an increasnig feeling that the Centre is deriving advantage at the expense of the States. In his reply in the other House which I heard yesteruay, he has denied that the Centre is taking any such advantage. But actually, Sir, during the last few years, there is a perceptible trend that the Centre is taknig advantage at the expense of the States. Par-'.cnlarly the taxes which are now sought to be raised are mainly in the nature of customs duty and excise duly. Sir, there will be an increase, of nearly Rs. 193.8 crores in the Central revenues and the Slates will suffer to the extent of Rs. 79 crores. Similarly in the case of the Plan outlay, the Central Plan outlay will rise hv 20 to 25 per cent, whil- the States' Plan outlay wiH rise only by 9.5 per cent. That is why our Hon'ble Chief Minister, Mr M. G. Ramachandran in a

[Shri R. Ramakrishnan] seminar on Centre-State relations at Madad this to say:

There was no point in the States drawing up plans only to be told later by ihe Union Finance Minister ano the Planning Commsision that there was no finance for it. it was ridiculous that the Slates should contribute the tax and other finances to the Centre only to be told later that no finance could be available for them in relurn. The Stales had been reduced to the position of begging at the Centre's door and this was not good for the country.

Mv' also said that asking for more powers for the States would not be tamount to ask'ug for separation. It ivas unfortunate that the Central Government and the Congress were being needlessly oversensitive to the demand for gyjater powers to the States. In the interest of the countiy, such power's should be granted to the States. A strong Centr? depended upon Strong Si'.iies. the Chie Miniver said.

h: is what our Chief Minister said And you have to keep in view the very good fiiianciai management of the Tamil Nadu Government which the hon. Finance Mir-IN er himself has commended. But unfortunately during the last two or three years. ee had successive droughts followed by inseasonal rains which resulted in floods. F.ven in the month of Djcet her, our State Government had submitted a report for an assistance of Rs. 128 crores. The Central team came ana made an assessment. The Centre has released Rs. 41 crores. About the balance, I think, discussions are going on. I would very much appeal to the Finance Minister and the Agriculture Minister, who is in charge, to release this balance. Again recently in \he month of February and March—I, bad earlier made a Special Mention and drawn the attention of ths Government-> there was heavy unseasonal rain, causing heavy damage to the crops and disruption of normal facilities. A report is being prepared and will be sent to the Centre very shortly. I hope tht Government will send a team, immediately to assess the damage. Crops in more than one Iakh

hectares in Madurai; Ramanathapuram and-Ttrunelveli districts and more than two lakh hectares in Thanjavur district have been affected. Therefore, procurement will be difficult. But the Union Food Minister, Mr. Bhagwat Jha Azad has recently reduced the quota of rice to Tamil Nadu from 40,000 tonnes to 35,000 tonnes in March and he is proposnig to reduce it to 25,000 tonnes in April. This will definitely upset the public distribution system. Our demand has been that 80,000 to 1,00,000 tonnes should be given to the State pool from the Central pool. I would request the Government to see that this is definitely given because thi? sort of tampering with the food arrangements will cause a lot of hardship to the State's economy. I would also quote what our revered leader Anna said about the Centre-State relationship. He said:

"A number of powers at present vesting with the Central Government should rightly be distributed to the States; in order to distribute these poadequate and just devolution of power* amended wherever necessary. The atmosphere is conducive and the »im» and thinking ripe for effecting such constitutional changes."

This he said many years back and it holds good today also. He said:

"There is reason for insisting that suitable legislative enactments should be introduced and amending the Constitutional provision after due analysis and examination is a necessity for proper, adequate and just devolution of powers to the State Government."

As 1 already said. "A strong Centre and prosperous States is a pre-requisite for efficient administration." And in the :onte*t of the overdrafts of the States, Tamil Nadu has been managing its financial resources very ably for the last ten years and this year, as I said earlier, because of the peculiar situation we are now -"sorting to overdrafts. The Financ? Minister in his Speech on page 14-r-Part A-para 42, said-

"For those States who have managed their finances well, I am working out a suitable scheme to provide some ad-

ditional assistance to them in 1984-85." What 1 would say is it should not be just an yearly affair. Budget is an yearly affair. But in the context of a State's previous good management and in the context of the State's peculiar needs assistance should be given. I am very happy that last year for 8 States the Government of India converted their overdrafts into medium-term loans, overdrafts of about Rs. 1743 to Rs. 1751 crores. Particularly, the State of West Bengal from where our Mr. Kalvan Roy comes, which always gets a lot of overdrafts, gets its overdrafts converted into loans. Tamil Nadu is not one such State...

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SHRI KALYAN ROY (West Bengal): Because, the Chief Minister of Tamil Nadu has become so wealthy and rich by evading income-tax.

SHRI R. RAMAKRISHNAN: No. please don't make false and vague accusations which have no meaning and substance. All those things you can reserve for your Central Hall talk.

Now I would request that the Finance Ministry should come forward to assist States like Tamil Nadu which has been managing its resources well, particularly at a time when we are having difficulties, with large amounts of money both by way of Central aid, more assistance, more grants and also sending overdrafts.

Now I come to one or two statements about our foreign exchange resources position. I am glad that recently it has crossed Rs. 5000 crores. Recently Dr. Man Mohan Singh said that as compared to last year, March 1983 when it was Rs. 4300 crores, our foreign exchange position in February 1984 has crossed Rs. 5000 crores. This is a welcome step. But it is rather unfortunate that India has slipped down from the 9th to 23rd position in the industrialised world. So something has got to be done about |industrialising India. And for this I come to a very important subject, that of the public enterprise. Public sector enterprises have together made a profit of Rs. 614 crores this year or, to be exact Rs. 617.85 crores, as against Rs. 445.92 crores for 1982-83. Here it has to be carefully studied. The whole of the public sector enterprises together may be making profits. Our total invesment in it is more than Rs. 30,000 crores.

And you should know that there are several white elephants which are making like the Steel Authority of India, the Cotton Corporation of India, the Shipping Corporation of India, the Mogul Line, the Hindustan Zinc, also the Delhi Transport Corporation, then, the Indian Iron & Steel, the Kudremukh Ore-there are a whole lot of companies which are making huge losses. Government of India should not take satisfaction from the fact that the petroleum companies-Sir, if you are given a petroleum company to manage, I mean, you are a very experienced man, but even a person with no experience can manage a petroleum company and make Rs. 900 crores of profit; there is no need of patting yourself on your back-are doing well, or that the monopoly corporations, Air India, Indian Airlines...

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): I am sorry, Air India is not a monopoly.

SHRI R. RAMAKRISHNAN: What I mean is, why don't you give such undertakings to the private sector? I didn't see my good friend, Mr. Khurshed Alam Khan, sitting here. If you give these undertakings to the private sector, sometimes competition can help. From the Indian Airlines you can give some local routes to the private enterprise, like the Madras-Bangalore route or some such route. Then you will know how much profit you will make. I am not criticising you now. I will come to it later on.

SHRI KHURSHED ALAM KHAN: I will be quite prepared then.

SHRI R. RAMAKRISHNAN: But I can tell him that Air India is fleecing the public in the Gulf routes. There is no other way for our poor Indians who want to come back from the Gulf countries. The Air Tndia is charging them so much. They should charge them only half the present rates. Mr. Mohanan has pleaded for

Now I come to SAIL, coal and other sectors. I wish the Finance Minister asks the concerned Ministries to take some strong and drastic steps to improve their performance. I think these are matters which should be discussed in a full-day

debate in the House. Sometimes it will be useful to discuss these things even during inter-session periods so that the officials and tlie Government take-note of what ihe Parliament has to say on these important issues.

I will reserve some time for my colleague. But I will refer to another point. The Finance Minister proposes to tax the trusts. It is a very good move which the Finance Minister has taken because many of the companies are taking advantage of •the tax concessions in the name of trusts in order, to evade taxation. Even the Tirupati Tirumalai Devasthanam, which is the biggest Trust managing the Sri Baiaji Temple, is included in this. It will be totally against all our principles to tax them, particularly in a Hindu country like India. Last time the Prime Minister wrote to exempt it and the TTD got exemption. Now it seems that every year they have to seek exemption would request the Finance Minister totreat the TTD on a different footing and give it complete exemption.

My other point is about the LIC officers. Of LIC is course, being Committee. You studied by a Select will be surprised to know that LIC omcer_s are getting less than their Class rV or Class HI employees and there is complete stagnation in their case. People do not want promotion there because when they become offi-Government of cers the_v get less India studied their problem s an tried to give som_e incentives which they could not take advantage of And now they have gone to the court. I written to the Finance Minister about this. B is high time that this LIC officers issue is settled. LIC is a monopoly organisation. Something should done for their officers. Recently one insurance expert came from abroad and observed that the LIC's mortality table is out of date and they are charging three or four times the premia which they ought to charge this is a matter which the Government should settle before it goe, out of hand.

Now I com_€ to a point which I had raised when Shri Venkataraman was the Finance Minister. In all the morning newspapers you see half-page and advertisements on full-gape Calculators, Soni Radios and Seiko Watches. Coul^ anyone tell me where these articles are available against cash bills? I know these are sold in the Palika Bazaar of New Delhi or Burma Bazaar of Madras or somewhere in Calcutta. But nowhere they are available against cash bills. Why do you allow these companies to advertise just to evade taxation? It is the avowed policy of the Government to do everything against sumggling of goods. The impression one gets is that the Government tries to protect sumggler_s by allowing them to advertise like this. I raised it before and then Shri Venkataraman said he would look into it. I would again request the present Finance Minister to look into

Now I come to the newspapers. As you know it is essential to have freedom of press if India is to survive as a democracy. Por the 20 per cent disallowance on advertising a strong representation has been made to the Finance Minister. He may have given them a good hearing, but has not given them any hope. Then there is thi3 Rs. 825 rupee, duty on newsprint and there is the ancillary custom, duty and again there ig duty on newspaper machinery which has not been removed. Nothing has been done for newspaper though freedom of press is essential prerequisite for democracy.

And, Sir_t if you want to promote the growth of a free Press, which js on_e of the avowed objectives of this Government as well as the other Governments, then it is absolutely necessary that you have to give some sort of ox>gen to this industry particularly to the medium and small newspapers, to the bigger newspapers and to the newspaper industry as a whole. Even the IRNS and the other bodies have represented. But nothing" seem, to have been done for this in-

dustry. I would request ihe honourabe Finance Minister to consider thi3 in great detail,

Finally, Sir, before I conclude, 1 would only say that the Finance Minister hag dona a fairly good job and I hope that he would continue to take the Indian economy on the right

Sir, the Finance Minister had quoted from Kautilya's Arthashastra in hi_s Budget Speech. I would now like to quote one verse from Kalidasa's Raghuvamsa. King Aja, who is the grandfather of Sri Rama, Says:

'No karo na cha bhooyasa mruduhu Pavamanaha prithiviruhaniva."

I wiH explain it. "Na karo" means "na not excessively harsh cha bhooyusa mruduhu" means not exceedigly mild; "pavamanaha" means like the wind; and "prithiviruhaniva" means which blows over the brnaches and leaves. It means that it is blowing in such a way that the branches only bend, but do not break. So, this i_s how a Budget should be. I hope that the honourable Finance Minister will keep this in mind for all his future Budgets.

I commend this Budget, Sir. Thank you.

MR. DEPUTY CHAIRMAN- Yes. Mr. Ramanand Yadav now.

श्री रामानन्द याडव (विहार) : उप-सभापति जो, मैं बजट के समर्थन में खड़ा हम्रा हं। तीन-चार वर्ष में यह पहला बजट है जिसमें इस देश में रहने वाले हर तबके को फायदा पहुंचाया गया है। इस बजट में हर व्यक्ति को राहत दी गई है, यह एक ग्राच्छाकाम किया गया है। हमारे इस बजट को बनाने वाले एक अच्छे इकोनोमि-स्ट हैं। उन्होंने इस बात की कोशिश की है कि हर तब हे को राहत दी जाय और साथ ही देश का तिकास भी हो । हमारी जी इंडस्ट्रियल स्तर हैं, जो ग्रार्थिक स्तर है या अन्य किसी भो क्षेत्र में आप देखिये, इसमे देश को

विकास के पथ पर ले जाने का प्रयास किया गया है। इसलिये यह बजट बहुत सराहनीय है। इसके लिये मैं फाइनेंस मिनिस्टर महो-दय को कंग्रेचलेट करूंगा। उन्होंने देश की जनता की मनोभावनात्रों को देखकर एक ऐसा सन्दर बजट तैयार किया जिससे सब को फायदा पहुंचा है। मुझे तो ऐसा ग्राभास हो रहा है कि यह एक इंडस्ट्यिल बजट है। हिन्द्स्तान जैसे मुल्क में जहां पर 75 परसेंट लोग देहातों में रहते हैं उनके लायक इस वजट में तो प्रावधान किया गया है, लेकिन इंडस्ट्रियल सैक्टर में जितना ध्यान दिया गया है, जितना ध्यान उनकी राहत देने के लिये दिया गया है उतना ध्यान एग्रीकल्चरल सैक्टर में काम करने वाले लोगों, फामर्स, लैण्डलेस लेबरर्स या जो मिडिल क्लास फार्मर्स हैं. जो मिडियम क्लास फार्मर्स हैं या जो छोटे किसान हैं जिनके पास दो एकड या तीन एकड जमीन है उनको राहत देने के लिये जो पैसा एलोकेट किया गया है वह बहुत ही कम है। में चाहंगा कि सरकार को ग्रीर अधिक राहत इस एग्रीकल्चरल सैक्टर में जो काम करने वाले लोग हैं, जो खेती पर डिपेंड करते हैं, उनको देनी चाहिये क्योंकि हमारे देश में 75 परसेन्ट लोग गांवों में रहते हैं। उनकी माली हालत ग्रच्छी नही है। जब तक उनकी परचेजिंग कैपेसिटी नहीं बढ़ेगी तब तक आप कितना भी इंडस्ट्रियल विकास कर लें उससे गांवों को कोई फायदा होने वाला नही है।

[जंपसभाष्यक्ष (श्री सयद रहमत इ.ली] "पीठासीन हए))

जब तक गांबों में रहने वाले लोगों की इनकम नहीं बढ़ेगी, उनकी कय-शक्ति नहीं बढ़ेगी तब तक इंडस्टी में जो माल तैयार होगा मार्किट में जो माल आयेगा, उसको खरीदने वाला कोई नही होगा। ग्रगर किसान की परचे जिल्ला पावर बहेगी तो हमारा इम्पोर्ट भी घटेगा क्योंकि वह हमारे देश के मार्किट से माल खरीदेगा जिससे हमारा फारन एक्सचेंज भी बचेगा। इसलिये सरकार हो चाह्यें कि

Budget

श्री रामानन्द यादव प्रधिक से अधिक जो विभिन्न मददे हैं, रूरल ग्रन-इम्पलाईमेंट को दूर करने के लिये एन० ग्रारः डो॰ पो॰ के ग्रन्तर्गत जो स्कीम देहातों के विकास के लिये 5-6 लाई गई हैं उन पर ग्रीर ग्रधिक पैसा देने की जरूरत है ताकि काम ठोक से हो सके। मान्यवर, लैंड रिफार्म एक ऐसा मददा है जो बहुत दिनों से इस देश के लोगों को एजोटेट करता आ रहा है। इस देश में जमीन मटठोभर लोगों के हाथों में है। ग्रधिकांश गांवों का नक्शा देख लीजिये तो ब्रापको लगेगा कि गांव के रहने वाले 75 प्रतिशत लोगों के पास जमीन तो है लेकिन वह बहुत ही कम है। या तो उनका घर है ग्रीर एक एकड़, दो एकड़ जमीन है। बाकी जो 25 प्रतिशत लोग हैं वे सारी जमीन गांव की लेकर रखे हुये हैं। ऐसी हालत में यह बात ठीक है, कांग्रेस ने जमीदारी का अबोलिशन किया, लैंड रिफार्म एक्ट पास किया, बटाईदारी ऐक्ट पास किया, लैंड सीलिंग बिल पास किया, बझारत करके जो परती जमीन थी, उसको गरीबों को दिया लेकिन जो लैंड सोलिंग ऐक्ट श्रीर बटाईदारी विल बने उनका किसी भी स्टेट में ठीक से इम्पलीमेंटेशन नहीं हुआ। जब तक मेन बिहाइन्ड दि प्लह, हल जोतने बाला जो है, काम करने बाला जो है, अन्न पैदा करने वाला जो हैं, सारे देश को खिनाने वाला जो हैं, उसकी सविधा का प्रवन्ध जब तक ग्राप नहीं करेंगे तब तक काम नहीं चलेगा। आप जो खेती करने वाले लोग हैं, मिडिल क्लास हैं या वड़े फामर्स भी हैं जब तक आप उनको पैसा नही देंगे तब तक वह दैक्टर नहीं खरीद पाता, फर्टिलाइजर नही खरोद पाता, ट्यूब वैल नहीं बैठा पाता है, वह सिचाई के साधन उपलब्ध नहीं कर पाता, वह बोज नहीं ले पाता । ग्राज गांवों में इस तरह की सुविधाएं एकदम नहीं हैं। किसान ग्राल् पैदा करता है लेकिन कोएड स्टोरेज इतने अधिक नहीं हैं ताकि वह वहां अपना आलु सुरक्षित रख सके। इसके श्रभाव के, कारण लाखों मन श्राल् हर साल

सड़ जाता है। क्लोड स्टोरेंज ग्रधिक नही हैं। प्लानिंग करने वाले जो लोग हमारे देश के हैं, जो प्लानिंग करते हैं वे प्लानिंग टाप से करते हैं, नीचे से नही करते। प्लानिंग का जो मन मुद्दा होना चाहिये, सलैक्शन ग्राफ प्रोजेक्ट्स—strata of society for which the Planning Commission should conceive how to elevate their economic position.

यह प्लानिंग के लोग कभी नहीं सोचते ग्रौर टाप से ही करते हैं। व यह नहीं चाहते हैं कि नीचे का जो तबका है, जो सबसे गरीब है, गाांव में रहते हैं, उनसे प्लानिंग शरू करें। वे दिल्ली से प्लानिंग शरू करेंगे, यही बैठकर शरू करेंगे । कागजी किताब पढ़ने वाले बड़े से बड़े लोग ग्रायेंगें. उनसे बातचीत करके सारा प्लानिंग यहां से बना देंगें । वे गांव में जाकर नहीं देखेंगें कि कितने विलेज चैनल पूराने जमाने में बनाये गये थे ग्रीर ग्रगर उन चैनेलों को फिर से बनाया जाय तो गांव में सिचाई ग्रच्छी हो सकेगी । लेकिन व नहर बना देंगें ग्रीर उससे बाढ भी ग्रायगी । फिर बाढ को कन्ट्रोल करते रहेंगे श्रीर सिचाई नहीं हो सकेगी । जितनी सिंचाई होगी उससे ग्रधिक जमीन में पानी जमा हो जायगा । ऐसी स्थिति ग्रा गई है ? प्लानिंग करने वालों को नीचे से प्लानिंग करनी चाहिये। श्रीर उन्हें इस बात का स्थाल रखना चाहिये कि प्रोयरिटी किसे दी जानी चाहिये, कहां होनी चाहिये । प्लानिंग कमीशन यह भी नहीं सीचता कि जो ग्रलोकेशन फंड होता है, प्लानिंग कमीशन के द्वारा जो इन्स्ट्रक्शन किये जाते हैं उसका ठीक से इम्पलीमेंन्टेशन होता है या नहीं यह ठीक है कि उसको इम्पलीमेन्ट्रेशन करने के लिये एडमिनिस्ट्रेशन है, एडमिनिस्ट्रेशन, इम्पलीमेंट करता है, लेकिन एक वेल-फीयर स्टेंट में जिस तरह से यह होना चाहिये, भारत के ब्राजाद होने के बावज्द भी वह इस तरह से नहीं हो पाता

यह ग्रपने को शासन करने वाले समझते हैं श्रौर वेलफेयर मेजर के श्राधार पर वे सरकार के प्रोप्राम भीर पालिसियों को उस तरीके से इम्प्लीमैन्ट नहीं करते । वे इस के लिये बड़े बड़े सैमीनार करते हैं।

मझे आचार्य नरेन्द्र देव की बार वार याद आती है। वे कहते थे, कि ठीक है ग्राप प्लानिंग करके नदियों का कंस्ट्रक्शन कर दीजिये, बांध बना दीजिये, कारखाने खडें कर दीजिये, लोहे और कपडें के कार-खाने दूनिया भर के कारखाने बना दीजिये लेकिन हम्मीमन मीटिरियल जो देश को ग्रवेलेवल है चाहे लेजिस्लेटर हो, चाहे एडमिनिस्ट्रेटर हो, चाहे 'लानर हो, चाहे थिकर हो, चाहे इंजीनियर हो, यह सब जो ह्यूमैन मैटोरियल है इनका आज तक रिकस्ट्रक्शन नहीं हुन्ना है । सरकार ने इस बारे में कभी नहीं सोचा है ग्रीर इसी का फल यह होता है कि सेमीनार तो रोज होते हैं, बांध के संबंध में होता है, दूसरी चीजों के संबंध में होते हैं लेकिन हयमैन मैटीरियल

Never was a Seminar held to study how to reconstruct it for implementing our programmes and plans.

यह कभा हम हो सचित नहीं हैं। मेरा अपना ख्याल है कि हय्मैन रिकस्न्ट्रक्शन का होना भारत में बहत जरूरी है। हर खादमी में जंक लग गया है। उसके विचारों में र्जक लग गया है काम करने में जंक लग गया है। वह कुर्सी से सट गया है। उससे ऊपर होकर नहीं सोचता । मैं भी सोचता हं कि एम० पी० हं मुझे फस्ट क्लास का दर्जा मिलना चाहिये मैं थर्ड नलास में चलने के लिये तैयार नहीं हं । एडिमिनिस-ट्रेटर सोचता है कि मैं मालिक हं मैं जो कहंगा वही होगा । मैं पढ़ा लिखा बेस्ट काडर से सोसायटी से वैस्ट पढ़ा लिखा निकला हं मैं जो जो कहंगा वही होगा यह कम पढे लिखे लोग गांव के जो

रिप्रेजेंटेशन ले कर के आये हैं उनकी वात नहीं सूननी चाहिये । ऐसी हालत में हयमैन रिकस्टक्शन होना बहुत जरूरी है ।

मान्यवर, हमारे बिहार राज्य में सुगर केन इन्डस्टी हैं, वैसे तो सारे देश में हैं। उसकी स्थिति यह है कि करीब 19 वर्षों तक यह सुगर इन्डस्ट्री सारे देश में तरजीह पाये हुए थी । इस की इनकम टैक्स से छ्ट थी। हर तरीके से सरकार ने इस उद्योग की मदद की । एक एक ग्रादमी चार चार पांच मिलों का मालिक बन गया है। मैं भ्रापको इस के बारे में उदाहरण देता हं कृत्दन लाल एक मिल का मालिक था लेकिन ग्रव उत्तर प्रदेश में उसकी चार फैक्टीज हो गई हैं। बिहार में एक मिल से बिडला ने शुरू किया आज उसकी 10 मिलें हो गई हैं । थापर ने एक मिल से शरू किया आज एक से 11 मिलें उसने बना ली हैं। यही हाल कनोडिया का है । श्रीमान, यह चीनी मिलें केन्द्रीय सैक्टर में भी हैं। प्राइवेट सैक्टर में हैं। स्टेट कारपोरेशन बनाये हुए हैं भीर सेंट्रल गवनंमेंट भी रन करती है। श्रापको सून कर ताज्व होगा कि आज भी करीबन पांच सौ करोड़ रुपया सारे देश में किसानों का पिछले साल का 1982-83 का गन्ने का मिल मालिकों के पास बकाया पड़ा हुआ है हमारे बिहार राज्य में स्थिति यह है कि कारपोरेट सैक्टर में स्टेट कारपोरेशन बना करके मिलें चलाई गई हैं वे तो 50 प्रतिशत भी पे नहीं कर पाई हैं। एक डेंढ महीना चलते हुए हो गया है अभी तक नयी जो ऋसिंग हुई है उसका भी पैसा किसानों को नहीं मिला है। किसान तबाह है। वेंज एन्ड मर्सि के माध्यम से भारत सरकार यह पैसा देने का एक तरीका ग्रपनाया । लेकिन स्टेट गवर्न-मैंट जो बिहार का है वह पैसा लेने को तैयार नहीं है। मैं चाहंगा कि जल्दी

श्री रामानन्द यादवी

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से जल्दी किसानों को राहत पहुंचाने के लिये यह आवश्यक है कि किसानों का पैसा जो बाकी है उसका पैमेंन्ट किया जाय। मान्यवर हमारे संविधान में हमारे ब्राई-डियल है कि हम सोजलिस्टिक स्टेट बनायेंगे इसके लिये हमें कीन से कदम उठाने चाहिये । हम कदम उठाते हैं लेकिन हम कोई कल्टोल नहीं करते । पहिलक सैक्टर हमने बनाया, नेहरू जी ने सोचा कि पब्लिक सैक्टर हम खड़ा करें जो प्राइवेट सैश्टर को हम कन्बेट करे सके । सर्टेन एरिया में हमने प्राइवेट सैक्टर को बसने ही नहीं दिया जैसे कि डिफेंस इंडस्टी में प्राइवेट सैक्टर यलाऊड नहीं है ग्रीर इस विषय को हमने पठिलक सैक्टर पर छोड दिया । जब हमने पब्लिक सैक्टर बनाया तो हमने कहा कि हम इसको कमांडिंग हाइटस देंगे ।

ये जो हमारी नियत रही है सोजलिज्म की कि हम जब सारे देश में पब्लिक सेक्टर खड़ा कर देंगे तो धीरे धीरे प्राइवेट सेक्टर दबते जायेंगे और हमारी कमांडिग हाइट हो जायेगी, इससे हम देश का इंडस्ट्यलाइ-जेशन कर सकेगें और लार्जेस्ट नम्बर, श्राफ पीपल को शोडक्शन करके फायदा पहुंचा सकेगें, लेकिन ग्राज स्थिति यह है कि जितने पब्जिक सेक्टर ग्रंडस्टेकिंग्स हैं इनमें से श्रंगली पर गिनने के लायक जो केवन डिफेंन्स के हैं वे ही मनाफें में चल रहे हैं, बाकी सारे घाटे में बल रहे हैं। भारत सरकार कीं कोई न कोई तरीका अपनाना चाहिए ताकि यह पहिलक सेक्टर इंडस्टी जो हैं यह मनाफे में चल सके। इसके लिए कमिटेड लोगों का भ्रपाइंटमेंट होना चाहिए । इसका एक कैंडर तैयार करना च हिए लेकिन वह कैंडर तैयार नहीं हो पति है। स्राज शुगर इंडस्टी-यां बहत सी ऐसी इंडस्ट्रीज हैं जिनके लिए जहरत है कि कुछ प्र इवेट सेक्टर में हों ग्रीर कछ पब्निक सेक्टर में। मैं चाहंग कि कुछ खास

खास इंडस्ट्रीज को जैसे हमारी शगर को इंडर्स्ट्री को इंटायर पिलक सेक्टर में ले लें य स्टेटस ले लें। जैसे स्टील है, इस सेक्टर को पब्लिक ग्रंडरप्टेकिंग्ज में ले लिया ज ये. क्लोध मिल्स हैं. इंटायर टेक्सटाइल को पब्लिक सेक्टर में लिय जाये और कछ सेक्टर जो हैं उनको छोड दिया, जाये कि वे वहां चलाकर देंखे। लेकिन ऐस न करके कुछ इधर छोड देते हैं कुछ उधर रखते हैं। नतीजा यह होता है और हमारे कल्याण रय जी को मालम है कि पब्लिक ग्रंडरटेकिंग्स में रहने बाले एक्सपर्टस जो हैं वे जा करके अपनी जो हाऊन को डिसक्लोज करते हैं, बत ते हैं प्राइवेट सैंक्टर के लोगों को प्राइवेट सेक्टर के लोग जो उसमें पहले काम करते थे जब वह पब्लिक सेक्टर में लिया गया, उनकी उन्हीं के साथ ल यलटी थी। ग्रव उन्हीं को मालिक बन दिया है वे ही लोग चला रहे हैं इसलिए नेच्रली वे चाहते हैं कि किसी तरह से यह खत्म हो जाये । इसलिए मान्यवर हमारा श्रपना ख्यान है कि भारत सरकार को पब्लिक सेक्टर को मजबत करने की व्यवस्था करनी चाहिए।

दूसरा लैंड का बंटवारा करना चाहिए। ग्राज जमीन की स्थिति यह है कि बह मटठी भर लोगों के हाथों में है। जब तक लैंड की बैल्य जो प्राइवेट प्रापर्टी के रुप में पड़ी हुई है इसको आप हटाएं। नहीं, खत्म नहीं करेंगे लैड का इक्टिबल डिस्टीब्पशन नहीं नहीं करेंगे तब तक फड प्राब्लम हल नहीं होगी और ग्रसली समाजवाद कायम नहीं होगा म्राज मादमी बंधा हमा है, उसका मपनी प्रापर्टी से मोह है, वे समझते हैं यह भेरा है लेकिन जिस दिन से ये समझे वे कि इतने से अधिक नहीं लेना है वह हमारी सम्पति नहीं रहेगी स्टेट को चली जायेगी तो उस दिन से वे बेडमानी, चोरी या ब्लैक मार्केटिंग या इन्कमटैक्स का बचाना ये सारी चीजें छोड देंगे । इसलिए यह जरुरी है कि प्राइवेट प्रापर्टी के एव लिश कर दिया जाये । सिचए शन

चेंज की जिये और सचम्च ग्राप समाजवाद क गोल रखते हैं तो इसको ग्रचीय करने के लिये श्रापको मेजर्स लेने चाहिये और उनको कडे रूप से इस्प्लीमट करना चाहिए ।

ग्राज यह बात ठीक है कि ग्राधिक हालत बहुत अच्छी हो गयी है। 20 पाइंट प्रोग्राम को इम्प्लीबेंट करने की बात है उसमें जो आपने ए लोकेशन किया है इससे सही पाने में-क्योंकि इसमें 10 मददे एसे हैं - जो गांव के गरीब तबके के रहने वाले हैं उनका फायदा होने हैं को है। लेकिन इस 20 पाइंट प्रोग्राम को इम्प्लीमेंट करने वाली जो मशीनरी है वह इसको ठीक इम्प्लीमेंट नहीं करती है। उसके लिएं कोई मशीनरी इवाल्य का जिए, कोई तरीका इवाल्व की जिए और खास करके उन स्टेटों में जहां धाज दसरी पार्टी की सरकारें हैं। वे तो 20 पाइंट प्रोग्राम के नाम से चिढ ज ती हैं। जैसे कोई-सांड रंगा हम्रा रेड कपडा देखकर भडकता है वैसे ही ये जो दीगर सरकार हैं दूसरी स्टेटों में जैसे कर्नाटक श्रांघ्र और तामिलनाड में ये भड़ाती है। ये 20 पाइट प्रोग्राम को तो इम्प्लीमेंट करना चाहती हैं ले कन करनी हैं डफेरेंट नेम से उस नाम से नहीं करना चाहती हैं। श्रब बात तो सही है कि वेगरीबों के लिए कामेटेड नहीं हैं वे कमिटेड हैं सर्टेन क्लास के लिए जिसकी वे मालिक हैं। तो मैं सरकार से बाहंगा कि 20 पाइंट प्रोग्राम पर स्रौर श्रधिक पैसा खर्चकरे।

मान्यवर, फड कारपोरेशन ग्राफ इंडिया एक ऐसा प ब्लिक अंडरटेकिंग है जिस के अंदर सबसे ग्रधिक भारतवर्ष का रूपया खर्च हफ्राहै ग्रीरइसकी दुर्दशायह है कि 6 सी करोड रपया ग्राप प्रतिवर्ष इसको सब्सिडी देते हैं रंग करने के लिए । कई मिनिस्टर्स भ्राये भीर गये लेकिन भ्राज तक यह सुधरा नहीं है, घाटे में ही चल रहा है और ताज्जुब यह है, तुर्रा यह है कि जो भी इम्प्लायीज इसमें जाते हैं जो बड़े बड़े ग्रफसर हैं वे सब मालामांल होकर, राजा होकर निकलते हैं।

स्रव जितने कैरियर वाले ^हैं जो लोडिंग अनलोडिंग करते हैं या जो कांट्रैक्टर हैं वे सब राजा हो गये ग्रीर वैगन लाद कर दिल्ली से बंबई पहुंचाते हैं गेहं को। वह पहुंच जायगा हैदराबाद, ग्रीर बंबई नही पहुंचेगा । यह स्थिति है वहां पर । इसलिये मैं चाहंगा कि सरकार फुड कारपोरेशन धाफ इंडिया जो घाटे में चल रहा है उस की तरफ ध्यान दे। एक गांव का बनिया अब एक दुकान खोलता है तो दो, चार साल में तीन, चार महला घर खड़ा कर लेता है, लेकिन इतना रुपया देने के बाद भी यह घाटे में चल रहा है। इस पर सरकार को विचार करना चाहिए श्रीर कांटेक्ट सिस्टम इस घाटे की जड़ है। इस सिस्टम को सरकार को समाप्त कर देना चाहिए । ग्रीर सीधे इंप्लाइज जो लोडिंग अन-लोडिंग करने वाले हैं उन को परमानेन्ट कर देता चाहिए ग्रीर उस में जो इंप्लाईज हैं वे पैटियाट हैं। वह चाहते हैं कि वे सरकार की मदद करें लेकिन सरकार ही यह चाहती नहीं है। अब प्राइस राइज की बात है।

उपसमाध्यक्ष (श्री सैवद रहमत अली) : आप कितनी देर और बोलेंगे?

श्री रामानन्द यादव : मैं चार, :पांच मिनट और बोल्ंगा।

उनसभाष्यक (श्री संयद रहमत क्रली): 5 मिनट बाद में भ्राप को भागे बोलने के लिये एलाऊ नहीं करूंगा।

श्री रामानन्द यादव : मान्यवर, मैं ईस्टर्न रोजन की इंडस्टी के बारे में कुछ कहना चाहता हं । टैक्सटाइल कारपोरेशन ग्राफ इंडिया, ईस्टर्न रीजन कलकत्ता में स्थापित थे। उस में एक बनर्जी साहब है। वह सी उएम उडी उ थे ग्रौर वह जब जाने लगे है तो एक मिस्टर जैन हैं, प्रदीप जैन, उन को 71 लाख 35 हजार 161 रुपये का कपड़ा दे दिये। प्रदीप जैन ने कोई ग्रार्डर नहीं दिया था। मिस्टर बनर्जी सी एम डो सभी हाल ही में हटाये गये। उन

[थी रामानन्द यादव]

को हटा दिया गया उन के कुकर्मों के कारण, लेकिन उन्होंने 7135161 रुपये का कपड़ा पटना की सोसाइटी, तथा कथित सोसाइटी को, उस के प्रदीप कुमार जैन को दे दिया। जितना कपड़ा दिया है उस की फेहरिस्त मेरे पास है। अगर सुनाने लगुं तो उस में बहुत समय लगेगा। लेकिन मैं चाहता हं कि सरकार इस की जांच कराये।

यही नहीं, अभी 50 लाख रुपये का जाते जाते उन्होंने एक दूसरे सज्जन को कपड़ा दे दिया है। इन का नाम मेरे पास नही है। ग्रभो बोर्ड ग्राफ डाइरेक्टर्स की मीटिंग हुई थी। नये लोग जो बैठे थे उहोंने छानबीन की है श्रीर इस को देखा । मैं चाहंगा कि सरकार इस पर इंक्वायरी कराये कि टैक्सटाइल इंडस्टी ईस्टर्न रीजन की जो है और जो उस के भ्तपूर्व सी एम डो हैं उन्होंने क्या इस तरह का गोलमाल किया है। मेरा ख्याल है कि दो करोड़ से कम का गोलमाल उन्होंने नहीं किया है। इसलिये सरकार को चाहिए कि जल्दी से जल्दी इस पर इंक्वायरी कराये।

हमारे बिहार राज्य में गहत मी इंडस्ट्रीज के प्रोग्राम पड़े हुए हैं। एक सीमेंट की फैक्ट्री का प्रावलम है। हमारे यहां कोल बेस्ड इंडस्ट्री बनायी जा सकतो है। भारत सरकार के पास सीमेंट फैक्टरी के लाइसेंस के लिये, लेटर ब्राफ इंटेंट के लिये दो प्रपोजल पढ़े हुए हैं। एक जनशेदपूर से आया है। मुझे मालूम नहीं कि उन पर क्या हथा। बिहार सरकार के कागज मझे मिले हैं। यहां सोमेंट स्केयरसिटी में है। आप अभी उसे कोरिया से मंगाते हैं ग्रीर कभी कहीं ग्रीर से, लेकिन अपने यहां ग्रपने क्षेत्र में इस इंडस्ट्रीज को ग्राप खड़ा नही कर सकते क्या । उस के लिये आप लेटर धाफ इंटेंट क्यों नही देते । दो सज्जनों ने दरब्बास्त की है हमारे यहां उस के लिये। उस से वहां लोगों को इंप्लायमेंट मिलेगा।

कोलवैस्ट इंडस्ट्री हमारे यहां खडी हो सकती है। मान्यवर, एक कोलवैस्ट फैक्ट्री थी फर्टिलाइजर की सिंदरी में, उस को उठा दिया । वहां करीव 5 हजार वर्कर बेकार हो गये। कोलबेस्ड इंडस्टी और उस के वाइ-प्रोडक्टस बनाने के बहत से प्रोजेक्ट बना कर बिहार सरकार ने भारत सरकार को दिये है। भारत सरकार को चाहिए कि उसे जल्द से जल्द स्वीकृति दे । मान्यवर, पैटोकैमिकल काम्पलेक्स बिहार में बनाने की बात थी। ग्राप जानते हैं कि ईस्टर्न रीजन में बरौनी में पेट्रोकेमिकल काम्पलेक्स सब से पहले कंसीब किया गया था लेकिन मालम नही भारत सरकार ने उस प्रोजेक्ट को क्यों छोड़ दिया। वह प्रोजेक्ट हिल्दया मैं चला गया । कल्याण भाई बहुत बोलते हैं, सरकार पर दवाव डालते हैं, बैस्ट बंगाल की गवर्नमेंट सी० पी० एम० की है, ऐसा लगता है धौंस जमाने से भारत सरकार डर जाती है और उन की वातों को सकम्ब कर जाती है।

मान्यवर, हमारे यहां स्पिनिंग मिल भी बैठ सकती है। स्पिनिंग मिल के लिए भी विहार ने इजाजत सांगी है। मान्यवर, हमारे यहां इलेनिट्सिटी की बहुत कभी है। उत्तर बिहार इस माने में विलकुल अध्रा है। उत्तर विहार में बाढ़ बाती है, किरोसिन तेल भी नहीं मिल पाता है, इंडस्टी कोई नहीं है। शगर इंडस्टी जो थी वह खत्म हो रही है। किसानों को पैसे नहीं मिले, इस लिए किसान ने उस को बन्द कर दिया । मान्यवर, मैं चाहंगा कि विहार ने जितने भी आवेदन भारत सरकार के पास इंडस्ट्रियलाइजेशन के लिए भेजे हैं और प्रो-जेक्ट्स के लिए अनुशंसा की है। कि जल्दों से जल्दी उन को लैंटर ग्राफ इन्टेन्ट दिया जाय, लाइसेंस दिया जाय, उन्हें एलाऊ किया जाय एलाउ कर दिया जाय। आप से कोई पैसा मांगता नही । वह कहता है कि मैं अपना पैसा खर्च करूंगा, बिहार सरकार योगदान करेगी । माइका स्ट्रेटेजिकन मेटी-रियल हो रहा है। वह बाहर चला जायेगा, लेकिन माइका वेस्उ इंडस्टी बिहार मैं कायम

नहीं हो सकेगी। विहार में माइका कारपो-रेशन इंडस्ट्री कायम करेगा ऐसा कहा गया, लेकिन दुर्शाग्य से माईका कारपोरेशन भी हाथ पर हाथ घर कर बैठा हुआ है। एक-आघ प्रोजेक्ट भारत सरकार के पास आया है, उस को भी सेंक्शन करने में हिचक है।

मान्यवर, खेतिहर मजदूर बिहार राज्य में बहुत हैं। वहां गरीब तबके के जुलाहे भी हैं जिन के पास जमीन नहर है। वह लेबर करते हैं, कपड़ा बन कर गुजर करते हैं। इन दो तबकों के लोगों की हालत बहुत बुरी है। खेतिहर मज-दूरों को तीन महीने काम मिलता है साल में । ग्रौर गरीब जुलाहे सुत मिलने पर कपड़ा बुन लेते हैं। सीवान में ग्रीर रांची में कपड़ा अच्छा बनता है। भागलपुर में यच्छा कपड़ा बनता है। मान्यवर, हमारे भागलपुर का कपड़ा इंगलैंड को भी एक समय में एक्सपोर्ट होता था --इतनी यच्छी डिजाइन का कपड़ा बनाते हैं । लेकिन आज स्थिति यह है कि सूत के शभाव में उन के करघे चल नहीं पाते।

उपसमाध्यक्ष (श्री सियद 'रहमत ग्राली) : ग्राव मेरी स्थिति विगड़ रही है । कुपा कर के बैठ जाइये ।

श्री रामानन्द यादव : मान्यवर, खेतिहर मजदूरों की संख्या हमारे यहां 45 प्रतिखत है । खेतिहर मजदूरों की स्थित यह है कि साल में उन को तीन महीने काम मिलता है । मिनिमम वेज सरकार ने फिक्स कर दी है, लेकिन उन को मिनिमम वेज नहीं मिलती है । उलटे जो जमीन कांग्रेस सरकार ने दी थी जब पावर में थी, जनता पार्टी जब आई तो वह सारी जमीन को—जिस को हम ने सीनिंग से निकाला था—दखल कर लिया गया । धाज वह बेचार तबाह हैं और तरह-तरह से तंग किये

जाते हैं । उन को हाउसिंग नहीं है,
मेडिकल फेसिलिटी नहीं हैं, न बोनस
का प्रावधान है, न कोई आगंनाइजेशन
है, जो मिनिमम वेज के लिए सेन्ट्रल
एकट पास करने की कोशिश उन के
लिए हो रही थी वह आज तक नहीं
हो पाया है । मैं चाहूंगा कि भारत
सरकार जल्द से जल्द सेन्ट्रल एकट उन
के लिए बना दे ताकि इन लोगों को
मुविधा हो सके । इन शब्दों के साथ मैं
वजट का समर्थन करता हूं।

SHRI KALYAN ROY; Sir, there is a very tiny, insignificant section, very small in number, but otherwise very much VIPS, in terms of money power who are intensely happy with the Budget. Their identities are not secret, monopoly houses, big business, share market speculators and affluent middle classes. And they have recorded their deep appreciation for the concessions given by the Finanee Minister who has been all the time claiming to have kept his head high, perhaps so high that it has got detached from his body or lost in clouds, and has not been able to see" the millions of people who are below the poverty line, millions of unemployed—perhaps, the highest in the world—and also the rise in poverty decay and destitution. Sir, for the poor and dispossessed masses, employment is a major means for participation in the economy. But the Economic Surveys, year after year, are non-responsive to the basic indictators of people's well-being. There isvery inadequate and poor monitoring of what happens on the employment front. The only data presented in the Economic Surveys are 1982 provisional figures in regard to employment in the public and private sectors. Even the Employment Exchange data are not presented. The increase in the number of registered unemployed forms no part of the Economic Surveys, what to speak of a more comprehensive and up to date employment data.

(Shri Kajyan Roy)

That is why, Sir, the Finance Minister has ignored the unemployed and has got bouquets from the rich. On the 1st March, the Kconomic Times wrote and I quote:

"The share market operators are apparently pleased with whatever concessions the Union Finance Minister offered in the Budget for 1984-85 and continued to lend strong support to a good number of shares."

Mr. Nabagopal Das, an ICS man and a big boss in the FICCI, carried by the euphoria, wrote in the Amrita Bazar Patrika of 3rd March-I quote:

"The Union Budget is balanced and anti-inflationary. No Finance Minister could please everybody. He took comfort (Mr. Mukherjee) from the fact that the business community has welcomed his Budget proposals as a whole."

This is the response you are getting from the FICCI and the big business that they are quite happy and pleased with your Budget.

Sir, what is more shocking is the calculated reversal of the trend which Mr. Mukherjee indicated in the 1983 Budget. This is the shocking part of it. A total volte face. Mr. Venkataraman gave concessions after concessions to the big business and the rich straightaway. He had full faith in the IMF, Mr. Venkataraman. The deal with the IMF was done by Mr. Venkataraman, not by Mr. Mukherjee. But Mr. Mukherjee is carrying on the entire IMF burden on Mr. Venkataraman, not by Mr Mu-kherjee. But Mr. Mukherjee is carrying on the entire IMF burden on his read high, on his high head, eternally fixed perhaps Mr. Mukherjeo's loyalty is very difficult to find out. It is cleverly camouflaged.

In the last Budget, he introduced minimum tax of 30 per cent on no tax liability big business and he tried to impose some discipline and tax on trusts, the most handy and easy tool

in the hands of the big and shady houses to evade taxes. We welcomed this. But at the same time, we expressed our doubt about the effective implementation of this measure. We would like to know, how far this has been implemented? This time, unfortunately, Mr. Mukherjee's camouflage has collapsed. Perhaps, he and the Cabinet have understood the implications of alienating the rich and the powerful gang of monopoly houses whose support is very vital for their survival and also facing what he said: " ----- a forthcoming event."

Gentlemen, don't think we do not understand you. After all, how can you go against your masters who feed you and who, in turn, expect you to protect their interests? But what is disturbing us is the deliberate attempt to mislead the people, by repeating false statements which Mr Mukherjee also knows they are false. In order to justify the concessions to affluent -classes and the private sector bosses, Shri Mukherjee has given a theory. But he himself does not believe it. He said:

"Reduction in the rate to encourage better compliance and that this will partly cover the revenue loss ----'•

Again it says; "Our tax rates are relatively high."

All this is sheer bunkum. What is our experience? Our experience is just the opposite the facts are just the opposite. Take the tax rate first. Recently a high-power committee lead by Deputy Governor of the Reserve Bank went into the corporate financing and this is what they have stated. This has appeared in the 'Telegraph' of taxes are kept roundabout at the that the effective rate of the corporate tax for a sample of public limited companies had declined from 48 per cent in 1977-78 to 40 per cent as against the statutory rate of more than 55 per cent in the two years. The report further states, and quotes an example of 417 companies assisted

by ICICI which shows that the provision for tax as percentage of profit before tax worked out on an average cf 43 per cent in 1979-80 and 40 per cent in 1980-81 a_s against a nominal rate of nearly 57 per cent of corporate tax prevailing in those years. Then, Sir, in the 1st to 15th June 1983 i^sue of 'Yojna', Justice Rajinder Sacnar, former chairman of the Committee of the MRTP Act pointed out 3nd I quote:

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"A very tempting reason is offer-· ed that reduction will not only yield more revenue but will stop generation of black money. In a recent study conducted by Shri Kabra, Professor of Economics, Indian Institute of Administration, Delhi, he had analysed the structure of Indian income-tax rate from 1971-72 to 1978-79 with the conclusion that the tax evasion has not gone down."

So, whether the tax rate, are high or low have been amply proved by the study of the Reserve Bank and by the study of no less a person than the ex-chairman of the Committee of the MRTP Act.

Rather either the actual collection falls far short of budget estimate or year after year deliberately collection of taxey are kept reoundabout at the same figures. Take the income-tax figures. I will quote only one figure, Sir. The budget estimate was Rs. 1559 crores In 1981-82 and what are the collections? These are Rs. 1475 crores. Similarly, Sir, particularly year after year the collection of wealth tax, estate duty and gift tax have been kept at a low figure. In this budget also the collection of these three taxes altogether have been \$fixed at Rs. 117.50 lakhs. So vested interests are demanding total abolition of these three taxes, wealth tax, estate duty and gift tax. You will be surprised that Shri Pranab Kumar Mukherjee and Mr Poojary replied to my question that the children of Shri G. D. Birla who died in London paid" only Rs. 3,58,470 a_s estate duty, Thi_s is

how we are handling the big busir>«ss houses in India.

And then, Sir, coming to accumulation of tax arrears, on 30th June, 1983, as many as 95 MRTP companies were in tax arrear_s exceeding Rs. 10 lakhs or more in each case and that large amount of tax demands have become unenforceable. Just e'ght of the companies of the Birla group owed more than Rs. 5 crores by way of unenforceable tax demands. This is admitted, conceded reply in "this House by the Finance Minister.

That is why Shri Prem Shankar Jha, not a friend of the leftist, wrote in the Times of India on 5th March and I quote:

'What is more disquieting is the performance of the personal income tax, in the last two years its yield has increased by only 33 per cent—l-:ss than half of the growth of moi<;y GNP. The yield* of the w ealth tax. estate duty ard gift tax, together gone up in the same rfiiserable proportion. Clearly, so far as direct tuxation U concerned, evasion has become a way of life."

In spite oi this truth, bare truth bbrne by your reports, by sheer statistics produced by Government papers Mr. Mukherjee goes out to give concessions and says, "tax rates are hieh". If it is not a doublefac^d policy, then I would like to known what is the meaning of "double faced". What does the audit say? We find, about the tax collections, that the pes formance of the tax collection dev~rtment vis-a-vis the action plan targets in the areas of as?°ssmenr and collection during the ye/is 19/5 ".£, 1979-80, 1980-81, 1981-82 and 19a:'-83—in all these years the actual performance in both the crucial areas of assessment and collection ha= fallen far short of the act'on plar. targe's laid down by the Ct-ntral Boa-d of Direct Taxes itself. The shortfall ranges upto as much as 48 oer cert in the case of assessment

(Shri Kalyan Roy)

and 31 per cent in the case of collectl-. 'i. Secondly, pendency of company casts has in fact been constantly goiv.g up from 46,563 in 1978-79 to 55,861 in 1981-82. The effective area of an oar lax remains at the level about Rs. 1000 crores. Although Urge number 0:: Commissioners have bf>cn appo ried recently from has gone as far as I remember to 110 in .1982—the number of appeals pending with the commissioners of vome Tax Appeals has been up from 46 9t0 at the end of 1979-80 to 54,143 at *h_e end of 1980-81 and fi2,8:"3 at the end of 1981-82. So this is the experience. This is the sordid truth which no amount of camouflage wul cover. Knowing all this, giving all these figures, now you have su Jaerly tho.tght that concessions are needed to bt given to the capitalist section and -hat tax rates are high. And Tre y is the taxes? Read any of the ^e 'jrrmendations of the PAC. Any one of them pay Wealth Does. Tax? All the Birlas-KK R. K. and othtfrs-the Birlas whom you have appointed as Member of Board of Directors Reserve Bank of India all together—have paid Rs. 3 lakhs ever the death of G. D. Birla. What is the total assets shown? Negligible. So this is how the tax collection is going er..

Sir, * n ncid for money in the elections is understood. But it has been unfortunately nakedly pronounced. This is w'ft she Economic Survey says:

"Direct taxation cannot be relied upon to fenfrate large revenues in deve¹cy:'i.g country".

This is what Mi. Mukherjee has stated. That myans before the elections, full assurance has been given to the big business houses and kuluks to support the party which is against direct taxation. This is the penetration of fhe philosophy of IMF. This s the philosophy of Reagan: No

direct taxation, reduce direct taxation. This is exactly the deepest penetration of the IMF philosophy Into the head of Mr. Mukherjee. But what I accuse Mr. Mukherjee is of serious breach of trust. And he has not been very honest about it. This is what he stated on November 11, 1983 at Delhi. I quote from the Economic Times:

"Direct tax rates—Pranab rules out cut".

This is what is stated:

The Union Finance Minister rejected the demand for reduction in the marginal rates of direct taxes in view of opposition from the States which get a share in the revenue. Inaugurating the 20th All-India Conference of Corporate Manage^ and Tax Executives organised by FICCI, he said: The Chief Ministers oppose any reduction in income tax since 80 per cent of the revenue went tb States.

Then what is the use of calling the Chief Ministers? Why do you hold meetings? Mr. Mukherjee said in November, 1983: "I cannot touch direct taxes because all the Chief Ministers oppose it". And in February 1984, when not even three months have passed* he just tore 'th@ assjurantfe given to the Chief Ministers and stated openly in CICCI: Cut those very parts which hit the States most. It is not a question of the Congress regress regime. They are all united. Is gime or a question of the non-Conit not a breach of faith. This is what Mr. Ashok Mitra is pointing out out. If possible, a breach of privilege motion should have been brought against Mr. Pranab Mukherjee. Referring to the Chief Ministers meeting he did just the opposite. It is a shame. Even Mr. Bhabatosh Datta-whom Mr Pranab Mukherjee honours an outstanding economist had this to say. He stated in the Statesman of March 5, 1984:

estimated the loss to revenue from income tax relief by assuming that the lower rate_s will induce better compliance by taxpayers. If the hypothesis that the loss will be only Rs. 59 crores instead of the initial Rs. 180 crores is not realised, the States will stand to lose more."

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This is by an outstanding economist, an ex-adviser to the Government of India, writing in the Statesman of March 5, 1984.

And even in giving relief to the income-tax payers, Mr. Mukherjee has given the highest relief to the highest income people. According to one expert—it has appeared in the Business Standard of March 11:

"The relief in income-tax was highest at the highest slabs working out to 11 to 20 per cent in Rs. 60,000 to Rs. one lakh slabs."

In other words, those who are earning or are showing an earning of Rs. 1,00,000 will get more relief in relation to those whose earnings are just 50,000-60,000 rupees. Such class budget, I do not know whether any other Minister would have been capable of producing.

Regarding black money, Mr. Mukherjee mechanically repeated what he stated in 1983. In 1983 he stated: "Thig Government is determined to plug avenues for tax evasion and avoidance and to continue the fight against economic offence." But, Sir, though this time also he has quoted, the hollowness is clearly visible. In a milder language he stated; '-The evils of black money and tax evasion have also to be reckoned with. "There is no determination to wipe out or to fight out black money. I know you cannot do it because you will have to knock at the doors of FIICI for fighting the election which tg coming. Naturally this time, no rooting out of black money, no fight against black money. The language also has changed with the changed situation. About black money, I shall tell you what

he stated yesterday in the other House. He has tried to minimize an article by VITO TANZI.'wno is supposed to be Director of Fiscal Affairs in. International Monetary Fund. Mr. Tanzi stated: "Black money i_s highest in India". Mr. Mukherjee tried to minimize it by stating'that ""tjt is an article written by a stray journalist".. That shows how seriou* you are to fight out black money. I want to know whether he is an officer of the IMF and whether the Government has probed into it. What has Mr. Mukherjee done? He has shelved the entire thing by referring the entire matter to another committee to find out the depth of black money-as if you need another committee to find out about black money — and you know, as I know that its report will never be published.

(General) 1984-85

But I do congratulate the Government, particularly Mr. Pranab Mukherjee and Mr. Poojary, thanks to the economic policy pursued, at least smuggled goods of very" shape and size, including full houses, are available to customers at their door-steps. I must congratulate Mr. Poojary. We have no dearth of smuggled goods available to us, from shaving cream to perfume to cheese to imported house. I read in the Times of India that somebody in Uttar Pradesh had imported a whole house, a prefabricated house, from Geneva. He is a retired Colonel, Col. Anand from the Tarai area. I must congratulate. This is not a mean achievement. Mr Mukherjee has taken pride in introducing cost audit. He has stated on page 24 of his speech,- arid I quote:

"I am providing for compulsory audit of accounts." Whom is he trying fo bluff? Sir, I put a specific question on the 22nd February, 1983:

"(a) whether it is a fact that most of the large houses and companies covered u°der the MRTP and other Acts are not submitting cost audit accounts at the time oi submission of returns while under rule

[Shri Kalyan Roy]

12(1) (a) of Income Tax rule_s it is mandatory on companies to submit cost audit accounts of the companies:

"(b) if so, what is Government's reaction thereto;

"(c) how many companies under the MRTP Act and large houses have not submitted any such audit reports since 1977 and what action has been taken against them;"

 ${
m Thi_s}$ is the reply given by the Minister of Finance. There is nothing new about it, the cost audit; it was there. You. would be interested to know the reply.

the reply. I read:

"(a) It has come to the notice of the Central Board of Direct Taxes that cost audit $report_s$ have generally not bee_n filed along with the returns.

"(c) On a test check in respect of the companies belonging to large houses which are being overseen by the Directorate of Inspection (Special Investigation) it i 9 seen that in about 45 per cent cases cost audit reports were not filed by the companies,

"(d) & (e) The Income-tax Officers did not see_m to have asked for cost audit reports from these companies -----".

And the reason?

"... .due to oversight."

And who are they? All the big 74 family houses—the ACC, Baiaj, Bangur, Bird, Birla, Chowgule. ICI, ITC, J. K. Singhania whom you have again promoted cither to the IDBI or the Reserve Bank of India. Jardine Henderson, Escorts, Goenka, Garware, Jainur. Kanadia. Kasturbai. Lalbhai, Khatau, Kilachand. Kothari. Mafatlal and all others.

THE VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): Leave it.

SHRI KALYAN ROY: In spite of the fact that section 12(1) (a) requires mandatorily that they have to submit cost audit returns along with the income tax returns, none of companies have submitted them. what action has been taken? None so far. Are you not ashamed of it? A worker when he fails to attend 240 days per year, losses his entire year's gratuity. An ordinary rickshaw puller when he fails to pay loan to a bank, is hauled up, and his rickshaw is seized. A marginal farmer who fails to pay the money to the Government, is dragged to prison. And here is a mandatory law, and between 1977 and 1984 non_e of thes_e MRTP companies these are not small companies are complying with it, and no action has asked: How many crores of rupees are you collectnig from them every month? I would ask, and • anybody . would ask whether he is from Communist, the CPI, the CPM or the Janata. Nobody is complying with it. And you have 15 to 20 thousand officers and clerks in the entire Board of Direct Taxes, and no action has been taken.

Mr. Poojary; you can be very brave to the LIC people. You can be brave to the bank people. You can shoot down peasants in Maharashtra. But before these people what do you do? In ordinary Bengali we call it: Trousers drop down, heads bend and both the palms come in folded namaste. So. Sir, I would finish my speech, quoting again the article in "Yojana" by Shri Sachar—1-15 June. 1982. He tated:

"Tn my view, tlie overall touch stone by which any nolicy must be iudeed is the commitment in our Constitution to remWp the vast disnarity which is the bane of our society. We cannot rjossibly make a success of our recublic vmless we remove vast disparity in urban

oities where 1 per cent wealthiest control 20 per cent of the total urban wealth and 4 per cent of the top control 41 per cent of the total urban wealth. To reduce and eliminate massive absolute poverty lies at the very core of development itself. Can there be any moral justification for making greater concession and benefits for such an insignificancy small number of population when 60 per cent of our population is defined as having an expense of Rs. 20 per month per person?"

This is the article which appeared in "Yojana", which is being produced by you. And this article is by an ex-Chairman of the MRTP Commission. Have you any hope for these people about whom he has mentioned? No. None at all.

My last point—which I will bring up later on also-is that Mr. Mukherjee has mentioned about mobilisation of resources and helping the public sector. Again with what face can you stand in Parliament? You had passed an order under the Aluminium Regulation Order that the five aluminium producing companies will have to deposit the difference between the retention price and the' selling price of aluminium. In other words, those whose retention price is lower than the selling price will be depositing the money in the Aluminium Regulation Account and those whose reTention price i_s higher than the selling price will get the money. In other words, HINDALCO, your friend's concern, Mr. Birla's concern, and the Indian Aluminium, a multinational company, will have to deposit the money info the Aluminium Regulation Account so that BALCO-Bharat Aluminium-and MALCO, public sector concerns, do not die of starvation. The matter went to the court. Birlas did not pay. The court absolutely rejected Birlas' contention and the amount involvedTh 1983 came to near-ernment and other Governments. Are

you not ashamed ol the overdraft of Birlas—Rs. 36 crores? who is going to check it? Indian Aluminium has not paid Rs. 21 crores. Those are part of the proceedings of this Housequestions and answer_s and half-anhour discussions. After losing, Birlas went to the Supreme Court, I warned at that time Mr. Mukherjee, Mr. Tiwari and Mr. Salve: I hope you are not having a confabulation to withdraw the case or to ccfrne to an out-of-court settlement. Here is an

assurance given in the House: no out. of-court settlement will be made. I said, the have gone to the Supreme Court and they will lose in the Supreme Court. (Time-bell ring) I am talking of mobilisation of resources. Mr. Salve replied in this House that because Birlas have riot paid Rs. 36 crores, the BALCO and the MALCO are in a great crisis and the Government has to give a loan" of Rs. 80 crores to these two public sector concerns. And the BALCO and the MALCO wiH have tg pay heavy interest to" the Government on the loan they have taken. They have no alternative but to take loan" because of the non-payment by HINDALCO. And in the month before last, the case was withdrawn from the Supreme Court, according to Mr. Pranab Mukherjee's letter and reply, and a compromise wa* made out of the Supreme Court ancT Rs. 36 crores was not paid but Rs. 23 crores was to be paid. What about th_P balance? Even today he has replied to this. Even today Mr. Salve in reply^o Questirvn No. 1926, 15th March. 1984. has said that the case was settled outside the Suoreme Court and of the Rs. 35 creeps thev hav? to Day Rs. 10 crores wp? wrniwed. What about thf interest tn -RiHas? The Minister said- "The "uestion of lew of interest on arrears is unoVr consideration" Ts it not a shampfnl fact? ^nd Rs. 10 crorps was "ivpn. WW? Because thev hapv na'd to the T7P State Electricity Board. This is what the Minister said. I can rjositively tpll von today that not a single Paise has been na'd by HINDALCO

[Shri Kalvan Roy] to the UP State^Electricity Board because the case'between UP Electricity Board and HINDALCO has not been compromised in Allahabad High Court. Who got the money, Mr. Poojary? This Ts the worst kind of socio-economic and political corruption. Who are involved in this? This question has been debated again and again in this House. Mr Pranab Mukherjee expressed deep concern, and after expressing deep concern, 10 crores was given up from HIN-DALCO. I demand a full investigation into the matter as to who are responsible for it. This Government's economic policy has caused serious damages to the country's economy, has retardecTlts growth and endangered its stability both economic and political and denied social justice to the masses. It has only intensified the problems. We reject this Budget.

Budget

SHRIMATI KRISHNA KAUL (Uttar Pradesh): Mr. Vice-Chairman, I rise with your permission to speak on the Union Budget for 1984-85 which was presented in Parliament "on 29th February 1984 by our Finance Minister, Hon'ble Shri Pranab Mukherjee. I congratulate the Finance Minister for it certainly is an imaginative budget, not shackled" by too many constraints, and aims aj bringing about speedier development nf the national economy. It is formulate nSalns't' the background of a strong reaovery in national income, and agriculture, and an eaually impressive improvement in the balance of payments position.

The foodgrain production this year has more than covered the lost ground Notwithstanding the severe droughts and Indifferent monsoon between 1979 and 1.983, it is likely to exceed the target of 142 million tonnes. Benefits accrued from bumper agricultural production will go a long way in meeting part of the uncovered deficit. Together with this, the "industrial performance during the 'year and the increase in foreign exchange reserves this February, testify and prove that

the country hag emerged stronger by the end of this year. The Government's voluntary decision not to avail of the 1.1 billion SDR under the Extended Fund Faculty of the IMF clearly substantiates this confidence.

While meeting the investment demands of a growing "economy, the Budget reflects the confidence of the economy to contain in flationary pressures. The Budget provides for dutie3 reduction in excise and a simultaneous increase in custom. It is an astute strategical step from the point of view of levies. This will have" the Effect of giving additional protection to domestic industries. from foreign competition. It will also stimulate domestic demand without creating k coPrsponding demand for foreign goods. Capacity utilisation in domestic industries will also be aided. The reduction in excise duty on a variety of items of mass consumption, viz. textile, tea, fans, imitation jewellery, stainless steel utensils, etc., is indeed a welcome aspect of the Budget for the relief and satisfaction of the common man.

Now coming to income-tax, the reduction in the income-tax rates, pertaining both to the common man and the affluent, i_s a most satisfying feature. The revised tax schdeule provides for relief to an assessee with an income of Rs. 20,000 a reduction amounting to 20 per cent of the tax payable earlier Similarly an income level of Rs $^<$. 30.000 i_s now eligible for a relief of 16.67 per cent. These steps wi'l go a long wav in providing size-azle comfort and relief to the salaried class

It has long been contended that high direct tax rates simply result in widespread evasions, and that high indirect tax lead to higher prices, thereby reducing demand and hence revenue. Our worthv Finance Minister has selectively cut down both kinds of taxes. In fact it is ?m important aspect of the budget. It takes

-A step forward in devicing a new credo, that it is possible, to have more revenue from lower tax rates. He has pointed out, that the reduction in tax "would have cost Rs. 180 crores to the exchequer but being an astute economist that he is, he is confident, that the reduction would amount to only 59 crores, consequent upon better tax compliance. Thus the Finance Minister has succeeded in impurity ushering in a new philosophy oi taxation and giving a considered and fresh turn to tax policy.

Car© has also been taken, that the Sixth Plan projects are not scuttled due to resource constraints, in the final year of the Plan. The Plan expenditure has been raised to Rs. 30,231 crores as against Rs. 25,480 crores in 1983-84 with a 25 per cent hike in the annual plan allocations. There is a special stress on programmes meant for the rur«l areas. Our Prime Minister's New 20 Point Plan which form<r the core of these schemes and aims at all out socio-economic development of the country has been allotted almost 40 per cent of the amount of the Plan outlay for the coming year. The Rural Employment Guarantee scheme, as well ag the Integrated Rural Development Programme would create 5\0 million mandays of work, and will go a long way towards lifting a major portion of the people above the poverty line.

The budget has made adequate provision for the development of infrastructure. The outlay on power projects is to go ut> by 44 per cent. i.e. to Rs. 1754 crores, coal production would get Rs. 1310 crores as against 1.9~*"6 crores last"~ear, with a production targe 1* ol> 152 million tofnnes. The allocation for Railways has been raised b 23 per cent 'n Rs. 1.650 crores and adeauate provision has been made for the development of ports.

The stress of the budeel is on Growth rather than Demand management. The budget meets the ends of equity and mass weflare through 7 RS—8.

deployment of resources. Th* provisions for social welfare, rural anil community services, programmes 'or improving opportunities for gainful employment and productivity, of the vulnerable sections of society, have been given up priority.

The budget also gives reason to hope that the era of cost-push inflation, caused by sharp and not always justified increase in administered prices is behind us. The relative absence of new levies of Rs. 193.6 crores this year as against Rs. 716.05 crores in the last budget, and the absence of pre-hudget price and tariff increases, as on petroleum products, | fertilizers, rail travel (lone excepj tion being the hike in coal prices in January) provide an ample proof.

In keeping with the new financial structure of revenue, which underlies his new tax philophy, is the innovation in the budget to compete directly for household savings by offering rates of interest slightly higher than those offered by the banks. The Hon'ble Finance Minister hopes to get Rs. 200 crores through a National Deposit Scheme in 1984-85, and another Rs. 300 crores later. Instead of relving increasingly on enhanced tay rates, the emphasis has now beenshifted to higher public sector surpluses and a greater draft on household savings. It provides for a 10.5 per cent rate of interest for four-year, deposits, and tax exemptions on interest up to ten thousand rupees andl it should prove a success in mopping up excess liquidity and curbing inflation

Steps are being taken for the eradication of poverty. During the last four years, the Government has introduced a number of schemes for the weaker sections of society, particularly in the rural areas, in the urbain slums and also for the Scheduled* Castes and Scheduled Tribes. These include the Integrated Rural Development Programme, the National Rural Employment Programme anoV the two new programmes announced by our beloved Prime Minister

(Shrimati Krishna Kaul]

Shrimati Indira Gandhi on the 15th of August 1983. These are the Rural Xandless Employment Guarantee Programme and the scheme for providing self-employment opportunities to the educated unemployed. They are designed to create opportunities for employment and income generation for particular target groups while also creating productive assets. The "Sbtal allocation for rural development would be Rs. 930 crores and for. flie IRDP and NREP, an allocation of Rs. 216 crores and Rs. 230 crores respectively has been made which fe to fee matched by the States. The numlber of beneficiaries under these programmes in 1984-85 is estimated at over three million. The allocation rural landless employment guarantee programme, which seeks to provide work for hundred days in a year, at least to one member of every rural landless family, is stepped up to 400 crores in 1984-85. Another 25 crores of rupees have been allocated for the programme of providing self-employment opportunities to the educated unemployed. The budgetary provision under this programme will fie used a_s a capital subsidy against the loans to be given by the banks and more funds may be made available during the course of the year for these two new programmes. Ha the Plan for 1984-85, a sum of Rs. 243 Crores has been earmarked for the accelerated rural water supply programme scheme. The States on their part are expected to provide Rs. 264 Crores for thee purpose under the Minimum Needs Programme. Over 50,000 problem villages are expected to be provided with drinking water facilities during the yea_r 1984-85.

The programme for integrated child development sendees is an important part of the effort of the Government fo help women and children in the backward areas, urban slums and the tribal area $_{\rm s}$ of the country. The TVO-gramme is already in ©neration in 830 Wock $_{\rm s}$ and will be fully operational tn all the 1,000 identified blocks by the end of 1984. A provision oi

Rs. 36 crores bas been made for this scheme, the total allocation being Rs. 78 crores including the various schemes for the development of social welfare in 1984-85.

Our distinguished Prime Minister, Shrimati Indira Gandhi, has said;

"A nation is judged by what it doe_s for its children."

The national policy for children adopted by the Government of India under the dynamic leadership of tlie Prime Minister in August 1574 recognise^ children as the "supremely important asset" of the nation, and it has declared:

"It shall be the policy of the State to provide adequate services to children both before and after birth and throughout their period of growth to ensure their full physical, mental and social development. It also envisages that the States shall progressively increase the scope of such services so that within a reasonable period of time all the children in our country can enjoy optimum conditions for their balanced growth."

Sir, the child needs love and acceptance, nurture and nourishment for its body and stimulation for its mind and it is the dream of every mother to provide these essentials. The Integrated Child Developemnt Service has been devised for precisely this purpose, to provide suitable aid, so that the child is not deprived of its childhood and the nation of its human wealth.

The I.C.D.S. provides a package of services to the children. These consist of supplementary nourishment, immunization, health check-ups, referral services, nutrition and health education and non-formal pre-school education to chrdren below six years of age. It further extends its services-to expectant and nursing mothers, including nutrition and health education to women so that every child in the area has opportunity of survival and development into a useful member of society.

The projects are being taken up in selected blocks in the most disadvantaged, backward and far-off rural areas and urban slums. It also includes a non-formal, functional

• literacy programme, for adult women, for enhancing the capability of the mother, to look after the normal health and nutritional needs of the child as an integral part • of the I.C.D.S.

Each project cater_s to a population of about one lakh through a network of IOO Anganwadis (courtyard gardens) located in it_s area. The number of Anganwadis is adjusted according to the actual population, number of villages and the topography. The focal point for the delivery of services is this Anganwadi. It is perceived as an activity centre for children a_s well as women within the community.

Training, monitoring and evaluation programme i_s done regularly. The health infrastructure is strengthened by a Medical Officer, a Lady Health Visitor, and a mid-wife through primary and sub-health centres.

Emphasis is placed on the involvement of the voluntary agencies community participation and coordination at all levels.

The New 20-Point Programme is a Minimum Needs Programme for all-round comprehensive development of our vast country in important and basic areas in need of development right down to grassroot level. It has laid vital emphasis and has generated an upsurge for massive expansion of the Integrated Child Development Scheme, It would not be out of place to mention that the I.T.D.S. takes care of the all-round develop-

*ment of the child in its native setting and combines in a way the psychological approach of Rousseau, Pestalozzi, Froebel and Madam Montessori along with the demands and nees of his body, of his mind, of his environment and of his heritage. A massive expansion of the **I.C.D.SJ£.** is an answer to the them_e of tht Universal Children's Day which had just been observed In this very decade. There is so much pathos and so much truth in the Universal cry "Hungry Children—a challenge to the world conscience".

The provision for the benefit of Scheduled Caste and Scheduled Tribes and other backward classes has been increased to 209 crores for 1984-85. The Plan outlay for education and culture has substantially stopped up to Rs. 204 crores as against Rs. 150 crores, in 1983-84. Likewise the Plan outlay for health and family welfare programme has also been stepped up by nearly 32 per cent from Rs. 460 crores in 1983-84 t₀ Rs. 605 crores in 1984-85. The family welfare programme will cover an additional 20 million persons.

These and the other socio-economie priorities as reflected in the 20-poiet programme are being vigorously implemented. The total amount allocated to the programme in the industrial Plan is Rs. 4038 crore_s which is an increase of about 47 per cent over the contain inflationary pressure₈ while the outlays to be provided by the State_s and Union Territories.

The total provision for the 20-Point Programme will be Rs. 11E3 crores reoresenting nearly 40 percent of the total annual plan outlay of the Centre, States and Union Territories. Even with an uncovered, deficit ^ of Rs. 1762 crores. 2 P.M.

The budget reflects the confidence of the economy io contain inflationary pressures whil© meeting the investment demands of a growing' eeonomy. It seeks to ensure economic stability while providing growth oriented incentives to industry.

In a situation of high tax rates and a narrow tax base our hon. Finance-Minister is to be congratulated for limiting this budgetary deficit to Hr. 17fi2 crores. Even Nani Palkiwala, with his superb gift of the gab, aria his ability to masterfully twist the

shall win.. the elections.

(-[Shrimati Krishna Kaul] elasticity of the English language in fields of perpetual criticism of constructive plans and realistic policies, •who had dubbed it as an oil borne budget, had to admit, -that the 1984-85 budget is in the right direction.

I would like to close by quoting Shri Swaminathan S. Aiyar, wh₀ sayo "1984-85 budget is like a breath of fresh air. It is pointed and compact and grapple_s with the reality that, high tax rates have become counterproductive and need to be reduced. High tax rates have penalised only the honest, not the rich and spurted a.gigantic black money I once again congratulate our Finance Minister for the 1984-85 budget which is a pragmatic budget which is a budget fpr stability, for progress and for development, a product of sound economic* of an astute economist a^pd I whole-heartedly support it. Thanks.

HANUMANTHAPPA SHRI H. (Karnataka): Mr. Vice-Chairman, Sir, 'I, rise to support the budget and to compliment our Finance Minister for the budget. Every ordinary citizen of this country finds solac« in this budget. I have carefully heard and re^d the speeches from the opposition benches. 1 should say that they have lost tion friends have started measuring our budget' with their yardsticks. Naturally it does not fit in. If our friends from the opposition benches use the yardstick either of Janata or of Lok Dal or BJP or for that matter even of the Communist party of our friend Mr. Kalyan Roy, they cannot judge it. The budget cannot be measured by these yardsticks. Unfortunately, they have lost the track in measuring the budget. It is said that it is an election budget. Admittedly, it-is an election year. Certainly it is an election budget. We do not want to deny it. It is our election budget, ffr is not your election budget because you are not coming back to fcower.

SHRI, H. HANUMANTHAPPA: Mr. Shababuddin, the Indian voter may be illiterate, but I can tell you after these 36 years of experience in democracy, he has become mature.

SHRI. SYED SHAHABUDDIN: The Indian voter does not read the budget.

SHRI H. HANUMANTHAPPA: Of course, I agree. He rejected us in 1977 with high hopes and aspiration in you. But ha changed his mind within a span of two and a half years. He rejected you and he asked you to sit in the opposition. He gave the ->ower back to the Congress which has ontinued th* process of development f-om the very beginning of our

Independence. The opposition could not ruU the country for more than 30 months; even though thore was a missive mandate to run the administration for five years, they failed and had to quit office after 30 months. The Congress gave this cpuntry a strong economic base, provided it the strength to face three military invasions and for many other things. Abovo all, the Congress gave durable political stability to the country, making. an. all-round progress through planned and integrated development. Vigorous steps are taken to dsvelop science arid technology, and the country todav can take pride in the achievements of our scientists twve placed our country in the safe tions to Antarctica. More than anything else, Congress promoted nationa integra+ion, combatted communalism, linguistic fanaticism and regional parochialism.

Sir, during these 36 years, where were we, and where are we now? We have started our Plan in the year 1950 with 55 million tonnes of foodgrains, and today w_e are producing 142 million, tonnes which is a record agri-

cultural prdductfdh. tn Heel, started with 1.4 million bonnes, and today it is 8.3 million tonnes. In cement, we started with 2.7 ntulion « tonnes and today it Is 24 million tonnes. In coal, it was 32.8 million tonnes and today it is 140 million tonnes. Crude oil was 0.28 million tonnes and now it is 22 million tonn as. In electricity, we started with 6,3 MW_s and now it is 133 MWS. With this progress, the Congress hafe ran this country all these years, sn& "brought out the present picture Wb«t % the barometer to test the success 'Or to test the Budget? Sit, the barometer is our masses who have Vikcti %s to power. How far have we satisfied their aspirations and their hopes i& thfe barometer. And with that barometer, we' have to test it. Sir, itftt; ig « barometer, this is the election manifesto wherein we have giv«i to the people before coming to power j_n 198(1 that these are the things that we *re going to do and with which we have been, voted to power. How ar we have satisfied these aspirations is imore important. Admittedly, this is an election year. We are going back to the people after five years. Hew fW we have been able to keep «p our promises that we have given in fee election manifesto in 1980 is more important. Sir, II Will just take the important aspects. Much has been said, about taxation I do not want to go into the actual figures. And I leave it to the economists and the people who also wrangle with the figures. Sir, regarding taxation, we have said in our election manifesto that the Congres_s will review the existing tax system and restructure it so as to reduce the burden on the middle-classes, to remove the harassment to the small trader, and bring about equitable responsibilities on all affluent sections for the benefit, bf the society as a whole. Sir, this i9 the yardstick with which our today's Budget, placed hy our Finance Minister, Shri Pranab Kumar Mukherjee, should be tested. Sir, he bas given relief to all sections—to the Jjiaitf employees, to the middle-class, tb the

industrialist—to reduce the burden: by reviewing the existing system and restructuring it. So, are we not fulfilling it? Are we not in the process? Of course, we cannot satisfy all. But are we true to the words that we> have given to the people during the election or not? To that extent tins is an experiment, and a worthwhile experiment. And this experiment should be commended. While giving concessions, it is our endeavour to se& that more and more voluntary taxes come forward and harassment is minimised. We have taken care of thai. The Budget has taken care of indi% trialists also. And big. industri; are given attractive subsidies and at the sam* time expected them to share their profits. It has also taken cate of misuse of profits in the name of trusts and charities and has tried to put an end to such misuses in the name of trusts and charities.

Sir, what was our promise to tlie large bulk of population of this country? We said that there wiH be substantial increase in the duantum pi credit available to small and marginal farmers. This is our promise. W<= said that the regional rural banks and other financial institutions will be revived exclusively for small and marginal farmers with adequate provision of funds Sir, you are aware that Gramin Banks have started functioning for the purpose pf making available rural credit to small and marginal farmers, limiting their income upto Rs. 6,500. A number of branches are working in this country in obedience to the promises that we have given to the people. The scheme of differential rates of interest for bank loans for the benefit of small farmers and weaker sections will be revived and it will be continued. Smail farmers and marginal farmers will be able to augment their incomes by auxilliary occupations. Under the NRDP programmes which we have introduced, we Rave identified the weaker sections and small and marginal farmers and through ban!-.lakhs of rupees and crores bf rup^ES

[Shri H. Hanumanthappa]

are flowing through credit for the amelioration of their lot. Agro-industries are being set up for their benefit and schemes for farmers agro-service centres are being implemented. small and marginal liave said that farmers as such will be treated economically weaker sections given all such concessions and benefits as may be available to those sections. Sic, all this agricultural strategy that We have enunciated in our election manifesto, we have followed it implemented it through our Budgets from 1980 to 1984. It has resulted in an optimum output of agricultural production of 142 million tonnes, raising the growth rate to 9 per cent.

Sir, coming to industries, what were our promises? Let m_e analyse and tell you how we have stood by our promises. We have said that the Congress, therefore, emphasises a pattern of industrialisation which combines maximum possible employment with a leve*l of sophistication appropriate to a modernising society. It will undertake a quest for appropriate technology in every field of industry so as to achieve an industrial pattern which combines viability, decentrali-

ion as far as practicable. Sir, here also our new industrial policy that we have enunciated and several concessions that we have given is taking the shape of employment mobilisation $o:\mathcal{E}$ well as giving stability to the in-ustrial units, that are working. Sir, We are streamlining the public undertakings also. The IDBI loans now liberalised by the Finance Minister encourage the weaker units and creates an interest to revive and add to the industrial production in this country.

Sir, we had promised the strengthening of the public distribution «pstem also. You are aware, Sir, that f&jough various measures we have increased the scope of the public distribution system and we have created a monitoring section also to supervise how far this facility has reached the consumer and how far it has been misused and wherever it has been misused, what stringent action is to be taken.

Sir, in the case of employment also we had promised to the country and to the people, one adult member per family employed on socially acceptable wages and a phased scheme create S3lf-employment for skilled and qualified youth. In pursuance of these promises, the NREP programme, soil conservation programme, afforestation, irrigation and the other work₃ that we have taken up and recently pronounced by our hon. Prime Minister, Shrimati Indira Gandhi, on August 15, 1983, the rurai educated unemployed and the rural labour guarantee scheme These are have been implemented. the schemes which have been implemented in pursuance and in consonpolicy that we have ance with the enunciated in our election manifesto.

Then, Sir, we have also mentioned in our election manifesto about the problems faced by our people in their employment abroad. What was our promise? Regulations in regard to Indian nationals seeking employment in other countries wiH be examined so as to obviate the hardships. My friends will recall that we have enacted an Act and the Labour and Rehabilitation Ministry is looking into it. In pursuance of the Act the hardships that our people, the Indian nationals abroad are facing, we are trying to solve them. We have regulated the agency licences etc. and the Government is taking action in pursuance of our promises.

SHRI SYED SHAHABUDDIN: They are making it still harder.

SHRI H. HANUMANTHAPPA: Whenever we introduce any new measures, there will be hardship and by experience only we wiH have to solve them and come to a decision.

this purpose, has set uP a separate" Ministry for encouragement of sporte, in pursuance of our promise given Jo the youth of the country.

After all, we cannot anticipate everything under the sun while making laws. After all, the laws are made by us and they are' subject to correction »s and when any defects come to our notics. Whatever hardships or Jfccunae we come across in implementing them, we are prepared to solve them and you are there to help us. Sir, I have daviated from the existing practice, by including details of the critical analysis I have made of our promises.

THE VICE-CHAIRMAN (SHRI RAHMAT ALI): I appreciate it.

SHRI H. HANUMANTHAPPA: I am only afraid of the bell.

Coming to our promises to the Scheduled Castes and the Scheduled Tribes, in pursuance of our promise to them, immediately after we took over this office, we have introduced an amendment to the Constitution, extending the period that was promised, and we have thus honoured our promise. Not only that, we have allowed the reservations for them to continue.

With regard to freedom-fighters, we had also given certain promises that their pensions will be revived and continued. The House will be pleased io note, very recently our hon. Railway Minister has announced grant of two first-class passes for the freedomfighters in their lifetime, to enable them to go round the country and have a tour of the country and know the developments which have taken place and which they were dreaming of before Independence, and thus, they will be happy to see the presentday picture of India after 36 years of independence, about which they were dreaming under the British rule.

Even in the field of sports, we had promised a national scheme for sports and games including indigenous games for the students to encourage and enhance the love towards sports in the country. We have not only sucess fully conducted Asian Games, we are also encouraging sports, in the schools and colleges, and our Government, for

In the international sPbere also, w* had given certain promises, strengthening the defence capability of India commensurate with her size, natural resources, human talent, strategic position and the long land, gfea and air frontiers. Hon. Members will recall that our defence allocation has bee_n enhanced by about Rs 680 crores, and our defence personnel are verir vigilant and watchful on our borders. Our promise was to "adhere firmly to the policy of peaceful co-cxisteaCe' and concept of non-alignment as defined by late Pandit Jawaharlal Nehru". And i_n pursuance of promise, our country had taken credit of hosting the Non-Aligned Movement conference. Not only thai, our hon. Prime Minister, Shrimati" Indira Gandhi is the Chairperson o'f NAM, and only in pursuace of the resolutions and discussions at the nonaligned conference, she is visiting the neighbouring countries the third-world countries. She is now recognised tis the leader of the third-world cottntris; against the two worlds of America and Russia, there is the force emerging, the third world under the leadership of India and our Prime Minister, Shrimati Indira Gandhi. 'Our other promise as to have bilateral and multi-lateral discussions among countries and in the recent CHOGM conference, we have been able to come to an understanding with the monwealth countries to advance our trade between the participating countries.

Having said all the se things, I want to bring some of the vital points to the notice of the Government. One important aspect which has to receive the attention of the Government tts well as the public, i_s our family planning programme. It is estimated that our population will grow to one hundred crore by the year 2000. The gap is only of 16 years; we are in the year?

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1084 now and by the year 2000, our population will be one crore, that means, 30 crores will be added to it. We have taken persuasive and motivative methods to contain this population growth. But I am sorry to say Jhat all these efforts have failed feach the rural people. I can give an example. It is the rural woman who . had brought down the birth rate China. There is urgent necessity for family planning. For this, you should go to the rural areas, you should involve the rural women and make them understand the necessity for family planning. This can be done only by educating women and raising their W_e should educate women. particularly, rural women, and raise (heir status. You should give them employment and make them participate in the national activities. In this connection, I would suggest that there Should be compulsory education girls up to the tenth standard and family planning should be taught as one of the subjects at the high-school Ievel. This will go a long way in educating them, in spreading the message of family planning bringing dow_n the birth rate. It is t&n_e to bridge the gap between population and development. A definite ■and comprehensive population policy, which should include female literacy and the raising of their status, is neees-I think, even the friends from sary. the other side, Mr. Shahabuddin and dthers, will agree that we should evolve a national policy on this. They have now stopped talking of family planning. They are waiting for one more opportunity as they did in 1977; if possible, to make use of. would request our friends on the other side that they should help Us in evolving a national policy on this because whether they rule or we rule, this is a must in order to keep up the pace pf development.

Sir, there is one more aspect which has been lost sight of, or, which has not received the proper attention. This is education. Of course, our Finance Minister says that if you want

economic growth, you have to sacrifice, He says, you have to sacrifice some items. But haalth and education are two spheres, where we cannot sacri-We should not also. fice. Time has come when our educational policy has to be reviewed Of course, we had agreed upon the national health policy. But we should do something in regard to education. Our hon. Prime Minister has set up two commissions on teachers. I wrote to her 'Please include education as a subject'. commissions should go into not only the amelioration of the conditions of the teachers, but they should also undertake a thorough review of the present educational system, which produces lakhs and lakhs of graduatesour younger generation—and leaves them in the streets to burn buses and so ori- Hence, I would request hon. Education Minister and the hon. Prime Minister to enlarge the scope of these two commissions or appoint one more commission so that will be able to go into this and evolve a new educational policy.

Now, I come to, the functioning of the banks. Of course, our hon. Deputy Minister, Shri Janardhana Poojary, has just left. He has started a crusade against the bank officers, not against the banks but against the officers, who are not willing to participate in and implement the accepted programmes of the Government. Still, much has to be done in this sphere in the rural areas, in the far-away places, where these loans are not being distributed properly.

Now, I come to the question of special component plan. Even though • Budgetary support and the allocations are there, the mid-term appraisal itself says that even after three years, the performance is not eve_n 50 per cent. This shows that it is not enough if w_e make allocation in the Budget. But the implementation aspect is mor* important. Thi₃ we should take care of Here, even 50 per cent of th*

amount has not been spent and sufficient attention has not been paid in this regard.

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About reservation policy. I spoke on the UPSC also. But here again, the policy In regard to reservation has been accepted by the Government. The several circulars which have been issued by the DPAR and the Home Ministry are not being implemented fully in any of the departments, whether they are under the Governm3nt of India or under the State Governments or whether it is in the case of public sector undertakings or in the co-operative sector. Here is a premise which has been given to these people. When this i_s not being fulfilled, a sense of resentment or unhappiness is created among these people, on the one side. On the other, jealousy i_s also developing. Anti-reservatio,n organisations are also coming up. That is why, I would say, we should effectively implement the reservation policy. With these words, I commend and support the Budget.

कयारी सरोज खापडें (महाराष्ट्र) : श्रीमन, वजट पर बोलने से पहले मैं माननीय वित्त मंत्री जी को बधाई देना चाहंगी । इस वर्ष वित्त मंत्री जी ने संसद के सामने जो बजट पेश किया है वह वाकई स्वागत योग्य बजट है। एक लम्बे अरसे के बाद हमारे देश में इस प्रकार का यह पहला बजट पेश किया गया है कि जिस के बारे में किसी ने भी किसी प्रकार की छालोचना था टीका-टिप्पर्णक नहीं की है । हां, इतना जरुर है कि इस बजट पर भी टीका टिप्पणियां हुई हैं और वह उन लोगों के द्वारा हुई हैं कि जिन लोगों को सिर्फ सरकार की खालोचना करना या सरकार के कार्यक्रमों के बारे में हमेशा शंकायें उठाना या उस को हमेशा किटिसाइज करना ही एक माल काम रह गया है

और वे सरकार के हर कार्य को इसी नजर से देखते हैं ग्रांर उस की वजह से ही इस जनरल वजद में दीका-टिप्पणी की गयी है। यह उन का कसर नहीं है। वह तो आदत सेलाचार हैं। आप ने देखा ग्रीर पढ़ा होगा कि जब वित्त मंत्री जी बजट पेश किये थे तो उस के एक दिन पहले एक खबर ग्रखबार में ग्रावी थी जिस के अनुसार फाइनेंस मिनिस्टर साहब के पी० ए० का श्रीफ केस कहीं गुम हो गया था । विरोधी पार्टियों ने ग्राबाज उठायी कि पी० ए० साहब का कीफ केस गम हो गया है और उस में माननीय मंत्री जी ने अपने बजट के पेपर्स की रखा हस्रा था । वह सब गम हो गये हैं। मैं विरोधी पार्टियों से यह कहना चाहती है कि ग्राप के लोग भी जब सरकार में थे तो आप लोगों में से कोई वित्त मंत्री बने थे, कोई प्रधान मंत्री बने थे। रूम से कम इतना वडा आरोप सरकार पर या बित्त मंत्री जी पर लगाने से पहले जी प्रधान मंत्री या वित्त मंत्री आप के जमाने में थे था जो गह मंत्री आप के जमाने में रहे थे कम से कम उन से तो पूछा होता कि क्या दाभी इतिहास में ऐसा हुआ है कि फाइनेंस मिनिस्टर बजट पेश वारने से पहले अपने सारे बजट के पेपसं पी० ए० के ब्रीफ कोस में रखने के लिये दे दिये हों । मैं नहीं समझर्ता कि कहीं भी, किसी भी देश के फाइनेंस मिनिस्टर अपने पी०ए० के बीफ केस में अपने डिंपार्टमेंट के या बजट के पेपर्न रखने के लिये दिये हो और यह गायब हो गये हों। मुझे तो ऐसा लगता है कि कहीं ऐसा तो नहीं हो रहा है कि विरोधी पार्टियों की अकल का दिवाला न निकल रहा हो । अगर उन की अकल का दिवाला न निकलता तो भायद इतना भीषण धारीप धाप ने न किया दोता ।

कमारी सरोज खापर्डे: उन की अक्ल का दिवाला निकलते ही नजर द्या रहा है क्योंकि अक्ल होतो तो वे लोग यहां रहते । अक्ल नहीं है तो कहां रहेंगे । बार बार वे लोग कहते रहे हैं कि देशो बेंचेज के लोग यहां नहीं रहते हैं। ग्राज मैं देख रही हूं कि उधर सिर्फ आ साहब बैठे हैं ग्रीर वह भी बोल नहीं रहे हैं । शायद अपने पत्न लिखने में ब्यस्त हैं 1...

श्री शिव चन्द्र झा (बिहार) : सुधारा भी जाय ती कहां तक ।

उरतमाध्यक्ष (ओ सैयद रहमत ग्रली): वक्त ज्यादा नहीं है। ग्राप बोलिये।

कमारी सरोज खापडें : मैं उन को डिस्टबं नहीं करना चाहती । ग्राप ग्रपमी चिटठ) लिखते रहें लेकिन मैं कुछ बातें बजट के संबंध में कहना चाहतो हूं। यह शायद पहलो बार हुमा है कि फाइनेंस मिनिस्टर ने बजट पेश करने से पहले मिन्न भिन्न संस्थाओं के लोगों को बुला कर उन से विचार विमर्श किया और यह भी एक कारण हो सकता है कि इस बजट को पेश करने के बाद उतना हंगामा नहीं हुआ जितना कि पहले बजट पेश करने के बाद होता रहा है। हमारे देश की जो द्याधिक व्यवस्था है वह अत्यन्त कठिन है और उस को समझना इतना आसान नहीं है कि जिस को समझ कर हम बजट बना कर देश के सामने पेश कर दिया करें। (व्यवधान) क्षा साहब, आप बैठ जाइये । अगर अपोजीणिन में कोई नहीं रहेगा तो बोलने में मजा नहीं ग्रायेगा । हमारे वित्त मंगालय के ऊपर सारी मिनिस्ट्रीज

का भार रहता है ग्रौर उन में एक टेंशन बना रहना है।

on the Table

ऐसी स्थिति में साधारण जनता और बहें बहें पंजीपति नये बजट के विरुद्ध अपनी टीका-टिप्पणी करते रहते हैं कि किस तरह का बजट पेश करने वाले हैं और किन किन चीजों के दाम बढेंगे और किन किन चंचों के घटेंगे। लेकिन जब वे संतुलित बजट पेश करते हैं तो सारा राष्ट्र काफी सीमा तक संत्रष्ट होता है। इस बार भी सेंसर ही हुआ। सरकार का एक ही लक्ष्य है कि हमारे देश के गरीबों को अवर उठाना और गराबी की दूर करना। इस के लिए छठी पंचवर्षीय योजना में 20 सूत्री कार्यक्रम के द्वारा देश से गरीबी की पूर करने का मूल लक्ष्य है। छठा पंचवर्षीय योजना के मध्यवर्ती महर्याकन में 1979-80 में 3390 लाख दानी 40 करोड व्यक्तियों को गरीबी की रेखा से नीचे की जनसंख्या को ऊपर उठाने का अनुमान लगाया गया है। अनेक कार्यक्रमों को लागु करने के कारण और ग्रामीण विकास कार्यक्रमों के लाग करने के कारण ये आंकड़े 1981-82 में 2820 लाख यानी 28 करोड का अनुमान लगाया गया । इस प्रकार मोटे तौर पर छठी पंचवर्षीय योजना के पहले दो वर्षों में 570 लाख व्यक्तियों यानी करीब पान 6 करोड़ लोगों के गरीबी की रेखा पार करने का अनुमान लगाया जा सकता है।

श्रीमन्, छठी योजना में 10 करोड़ 20 लाख लोगों को गरीबी की रेखा से अपर लाने का कार्यं कम है। इन आंकड़ों को देने का कारण यही है कि सरकार के पास गरीबी को दूर करने के लिए अनेक कार्यक्रम हैं और उन पर वह काम कर रही है। हमारे दस विरोधी दलों के नेताओं ने अभी थोड़े दिन पहले हमारी प्रधान मंत्री को एक मेमोरंडम दिया है और उसमें 11 सुझाव दिए गए । लेकिन उन सुझावों को देखने के बाद लगता है कि विरोधी दलों ने जो सझाव सरकार को दिये हैं. ये कोई नये नहीं हैं , अनोखे नहीं हैं । ये तो आम स्कूलों ग्रीर कालेजों में पढ़ने वाले लोगों के जैसे

सञ्चाव हैं जिन्हें वह यच्छी तरह से जानते हैं। धापको यदि कुछ सुझाव देने हो थे तो ऐसे सुझाव देते जो मौलिक होते, तब तो बात समझी जा सकती थी।

Budget

श्रीमन्, हमारे विरोधी दल के भई यह भी नहीं जान े हैं कि इंट येटेड रूरल डेवलपमेंट प्रोग्राम क्या है। मैं समझतो हुं कि रूरल इंट प्रेटेड डेवलपमेंट प्रोग्राम ग्रंत्योदय से बड़ा प्रोग्राम है। ... (व्यवधान)

श्रीमन्, इसी प्रकार हमारे विरोधी भाइयों ने यह भो कहा है कि संविधान में दिए गए मुलभूत ग्रधिकारों में काम करने का श्रिविकार भो जोडा जाए। ऐसा करना भारत जैसे गरीब देश में जहां पर कि 46.2 परसेंट लोग गरीबो की रेखा से नीचे रहते हैं, वहां पर काम का ग्रधिकार संविधान में शामिल करना जरूरी है। यह केवल विरोधी दल के लोगों के कहने की बात जरूर हो सकती है, लेकिन इसका इंप्लीमेंटेशन हम कहां तक कर पायेंगे, इसमें मझे भी शंका है। अगर यह काम सरल होता तो अपने ढाई साल के शासनकाल में जनता सरकार इस पर काम कर सकती थी। कुछ राज्यों में गैर कांग्रेसी सरकारें श्राज भी हैं वह इस चीज को लागु कर सकती हैं।

महोदय, संविधान में बिना संशोधन किए ही 15 ग्रगस्त, 1983 को सँलफ-इंप्लायमेंट स्कीम फार दि ऐजकेटेड यथ की घोषणा हमारी प्रधान मंत्री जी ने की है। 1983-84 में 2.5 लाख रुपये की सीमा निर्धारित की है रिजवं बैंक ने कर्ज के रूप में और 1984-85 के लिए 3.25 लाख रुपये की राशि निर्धारित की है। 31 जनवरी, 1984 तक इस स्कीम के अंतर्गत कम से कम 1 लाख 63 लाख 647 ग्राबंदन पत्नों की सिफारिश की जा चुकी है।

पांच महीने में सरकार ने जो प्रयत्न किये मैं नहीं समझती ये कोई कम प्रयत्न हैं। लेकिन इसकी सराहना विरोधी पार्टियों की श्रोर से की जायेगी ऐसा मैं कभी नहीं सोच सकती थी धीर न में अपेक्षा करती थी।

श्री सैयद शहाबुद्दीन : श्राप से उम्मीद की जाती है कि आप उस को पूरी करेंगी।

कुमारी सरोज खावडें : ग्राप से उम्मीद नहीं कर सकती थी।

जैसा मैंने पहले कहा कि 46.2 परसेंट जनसंख्या गराब है। उस गरीबी को दूर करने का सरकारी प्रयास निरन्तर जारी है। इंटेग्रेटेड रूरल डवलपमेंट प्रोग्राम राष्ट्रीय ग्रामीण रोजगार कार्यंक्रम, ग्रामीण भूमिहीन रोजगार गारण्टी कार्यक्रम, ऐसे प्रमुख कार्यक्रम हैं जिन्हें लोगों को गराबी की रेखा से ऊपर लाने के लिए विशेष रूप से तैयार किया गया है। देश में आधिक असंतुलन है। कुछ राज्य बहुत विकसित हैं ग्रीर कुछ बहुत पिछड़ हुए हैं। पिछड़े हुए इलाके जैसे पंजाब है इसमें 15.13 परसेंट गरीब जनता है, हरियाणा में 24.84 परसेंट गरीब जनता है, हिमाचल प्रदेश में 27. 23 परसेंट गरीब जनता है। इसके ठीक विपरीत अगर आप देखें तो उड़ीसा में सबसे श्रधिक गरीबी आप पायेंगे । उडीसा में 66.40 परसेंट गरीब जनता मीजद है। विपुरा में 59.73 परसेंट, मध्य प्रदेश में 57. 73 परसेन्ट और बिहार में 57.69 परसेन्ट, यह इतना इम्बेलेंसहै, कि सरकार का इस ओर ध्याना जाना चाहिए ग्रीर उस इम्बैलैंस को समाप्त करना चाहिए। जितना अधिक पैसा सरकार को पिछड़े इलाकों के लिये खर्च करना चाहिए बैसा नहीं हो पा रहा है। आरंगे चलकर मैं एक बात और कहना चाहंगी कि एक पंचवर्षीय योजना या एक छोटी योजना इन पिछड़े हुए राज्यों के लिये बनाई जाय और उसका लाभ उन इलाकों को मिले। इन पिछड़े हुए राज्यों के लिये राष्ट्रीय स्तर पर एक आयोग नियक्त किया जाय जो इन राज्यों के प्रत्येक आधिक पिछडेपन के पहलू पर अध्ययन करके एक ऐसी रिपोर्ट दे जिससे सरकार उनके विकास के लिये प्राथमिकता दे

[कुमारी सरोज खापार्ड]

सके। ग्रभी तक मेरी जानकारी के ग्रन-सार कोई इस तरह के आयोग की नियुक्ति नहीं हुई है। इतना ही नहीं उद्योग के क्षेत्र में पिछड़े क्षेत्रों के विकास के लिये राष्ट्रीय समिति नियुक्त जरूर हुई परन्तु उसने एक ही विषय पर अवनी सिफारिश दी है जो सरकार के विचाराधीन है।

कीमतों के बारे में काफी चर्चा रहती है। विरोधी दल तो इसको राजनेतिक रंग देते हैं। इतना सब होने के बावजद, मैं एक एकानामिस्ट न होते हुए जैसा कि हमारे सहयोगी डा॰ ग्रादिशेपैया बैठे हए हैं, इतने बड़े एकानामिस्ट, हैं मैं तो एक साधा-रण इस देश की नागरिक की हैसियत से कई बातों पर ग्रापसे कहना चाहंगी कि साधारण व्यक्ति जो गरीबी की रेखा से ऊपर उठ रहा है तो उसकी खपत की रेखा भी बढ़ती जायेगी। योजना ग्रायोग के ग्रनुसार गरीब व्यक्ति वह है जिसकी गांव में 65 रुपये और शहर में 75 रुपये खर्च करने की क्षमताहो। इस दर के अनुसार एक व्यक्ति दो समय का खाना भी नहीं खा सकता। जब वह इस दर से ऊपर उठेगा तो उसकी खपत की दर भी बढेगी। जब उत्पादन 'कमशः' नहीं बढेगा तो कीमतें ग्राप बढेंगी। मैं महाराष्ट्र के विदर्भ के पिछडे हए इलाके से स्राती हं। वहां काफी पिछडा हुआ इलाका है। लोगों के पास खाने के लिये, पहनने के लिये, रहने के लिये साधन नहीं हैं। बेरोजगारी काफी है। जब यह लोग ऊपर उठेंगें तो जीवन स्तर बढेगा तो कीमतें अवश्य ही बढेंगी । कीमतों को रोकने का एक ही साधन है हरक्षेत्र में उत्पादन बढ़ाना ग्रीर वह उत्पादन तब ही बढ़ सकता है जब सारा देश उत्पादन बढ़ाने के संग्राम में सरीक होगा। मुझे विश्वास है कि बाढ़ और सुखे के होते हए भी पिछले पांच वर्षों में ग्राधिक क्षेत्र में विकसित देशों का मुकाबला इम कर सके हैं। मैं

वित्त मंत्री महोदय से यह निवेदन करूंगी कि बजट एलोकेशन करते समय कुछ प्राथमिकताश्रों को ध्यान में रखा जाना चाहिए । जैसा मैंने पिछडे राज्यों के बारे में कहा श्रीर थोड़ी देर पहले उनका जिन्न किया, उनक्षेत्रों को प्राथमिकता देना बहुत जरूरी है। महाराष्ट्र में विदर्भ एक पिछड़ा हम्रा क्षेत्र है। उसमें कोई सार्वजनिक क्षेत्र में बहुत बड़ा उद्योग नहीं है। यदि बड़ा उद्योग संभव नहीं है तो छोटे छोटे उद्योगों को वहां पर प्राथमिकता दी जानी चाहिए। साथ ही विदर्भ को महराष्ट्र में हर राष्ट्रीय कार्यक्रम में प्राथमिकता देनी चाहिए। उत्तर प्रदेश के पूर्वी जिले पिछड़े हुए हैं। बहुत पहले उन जिलों के अध्ययन के लिए एक पटेल आयोग नियक्त किया गया था। उसकी सिफारिशों के अनसार उत्तर प्रदेश के पूर्वी जिलों का विकास कार्य हो रहा है। मैं चाहती हं कि विदर्भ और दूसरे पिछड़े क्षेत्रों लिए भी इस प्रकार का ग्रायोग नियुक्त किया जाय जिससे कि विदर्भ जैसे इलाकों काभी कुछ उद्घार हो सके।

श्रीमन, गांवों में गरीबी है तो शहरों में यह गरीबी गन्दी बस्तियों में दिखाई देती है। छठी योजना के ग्रनसार 1981 में 3.12 करोड जनसंख्या स्लम्स में रहती है। ये स्लम्स बम्बई. दिल्ली ग्रौर कलकत्ता जैसे शहरों में बढ़ते जारहे हैं। ये बातें इन शहरों में जाने पर साफ नजर श्राती हैं। इन बस्तियों को हटाने के लिए शहरी क्षेत्रों में जो एलोकेशन किया जाता है उसकी तरफ विशेष ध्यान देने की श्रावश्यकता है।

शिक्षा और स्वास्थ्य की ग्रोर इस बजट में कम ध्यान दिया गया है। देश की 43 करोड जनसंख्या निरक्षर है। महिलाएं तो केवल 25 प्रतिशत ही शिक्षित हैं। 8 मार्च को विश्व में अन्तर्रोद्दीय महिला दिवस मनाया गया । हमारे देश में म हिला की स्थिति मोचनीय है, जब कि निद्वलाओं

पर हमारे समाज़ का बहुत बड़ा भार है।

मैं चाहूंगी कि इस अवसर पर वित्त मंत्री
जी महिलाओं के लिए विशेष कार्यकम
घोषित करे। इसके लिए हमारे देश की
महिलाएं उनको काफी दुआएं देंगी। मैं
इस धोषणा की बात फाइनेन्स मिनिस्टर पर
ही छोड़ देती हं।

श्रीमन्, 6 मार्च, 1984 को एक ग्र तिरक्त प्रश्न संख्या 840 के उत्तर में कहा गया था कि 111 कम्पनियां ऐसी हैं जिनके नाम दिये गये थे, इनके ऊपर करोडों रुपयों का टैक्स एसेस किया गया है। मेरा सुझाव है कि ग्रायकर कानून को सरल बनाया जाय और जो भ्रायकर लगाया जाता है उसका 75 प्रतिशत कम्पनियों को सीधे जमा करना चाहिए ग्रीर 25 प्रतिशत कानुनी फैसले के बाद लिया जा सकता है। इस समय एक रुपये में एक पैसा ग्रायकर की शक्ल में ग्राता है। ग्रायकर वसूली में कितना खर्च होता है इसकी मुझे जानकारी नहीं है, परन्तु ग्रायकर से काफी श्रामदनी हो सकती है यदि श्रायकर विभाग के कर्मचारियों ग्रीर करदाताग्रों पर कडी निगाहें रखी जाएं।

विदेशों में जो भारत मूल के निवास रहते हैं उनको देश में उद्योग लगाने का प्रोत्माहन हम दे रहे हैं। मैं इसकी सर्वन करता हूं। सन् 1983 में ऐसे 83 ग्रावेदन फार्म ग्राय थे जो ग्रभी तक 55 स्वीकार कये गये हैं। मेरा सरकार से अनुरोध है कि ये उद्योग देश के पिछडे उए इलाकों में लगाएं जायें ग्रौर इन भारतीयों को प्री सुविधा दी जाए। उनको प्री सुवधाएं हमारे देश में प्राप्त होनी चाहिएं।

श्रीमन्, मेरा एक सुझाव और है। विदेशों में जो भारतीय बसे हैं उनके द्वारा निर्यात को प्रोत्साहन मिलना चाहिए और मिल भी सकता है। ये हमारे निर्यात के प्रतिनिधि हो सकते हैं।

श्रीमन्, प्रधानमंत्री जी ने इस वर्ष जनवरी में सरकारी खर्चे में कमी करने का मंत्रालयों को जो प्रादेश दिया है उसका हम स्वागत करते हैं । प्लान भ्रौर नान-प्लान खर्चे में जो कमी की जा सकती है उतना करने के लिये कहा गया है और किया जा रहा है, रिक्त स्थानों को भी भरा नहीं जा रहा है। लेकिन इसके साथ साथ मंत्रालयों में जो फुटकर खर्चे होते हैं, छोटे मोटे खर्चे होते हैं उनको भी कम करना बहुत जबरो है । फाइनेंस मिनिस्ट्री प्रधानमंत्री जी के आदेशों को मंत्रालयों द्वारा पूरी तरह से अमल करवाने की कोशिश में लगो है। यदि इन बादेशों को पूरी तरह से लागू किया जाए तो करोड़ों रुपये हम बचा सकते हैं। इन शब्दों के साथ मैं इस बजट का स्वागत करती हं और फाइनेंस मिनिस्टर को बधाई देती हं।

SHRI AJIT KUMAR SHARMA (Assam): Mr. Vice-Chairman, Sir, we have just listened to the hon. Memb->r Sarojji and I was delighted to hear her remarks against the Opposition also. But possibly in the discusion of the budget, the hon. Member, Miss Khaparde wiH agree that more agreement with the Finance Minister will not contribute to a helpful discussion of the budget. No doubt the Members of the ruling party are charmed by the smiling Finance Minister.

MISS SAROJ KHAPARDE. No, no, We are not charmed by his smile. We are definitely charmed by his budget, by his programme, by his progress.

SHRI AJIT KUMAR SHARMA: H' tr-oduced, o_r placed before us, an outwardly....

THE VTCE-CHAIRMAN (SHRI SYED RAHMAT ALI): You are also smiling.

MTSS SAROJ KHAPARDE: We are charmed by the smiling faces of the Opposition.

SHRI AJIT KUMAR SHARMA: But the fact is that the smile oi the Finance Minister is deceptive and treacherous. He also possibly know3 it, because he has, while presenting this budget, sought to set a programme before us, which is a very short term programme, may be for a few months only and in the next budget we may see a completely different picture—may be in November or in December or whatever it may be.

Now, Sir, before I take up the proposals of the budget, I would like to place before the House that this budget work, in the context of a particular political situation. More provision of money in the budget andpresenting an account does not load to any concrete results unless the very political system helps it. But there is now ^ serious political crisis. The Finance Minister may provide a lot of money, but for the purpose of actual implementation, there must be a supporting political structure, a political foundation and a political culture. And the State must operate as an autonomous institution. But what do you find today? Today the relationship between the State and the civil society has been smashed. We find a ruling party, but we do not find a Government in the real sense of the term. That is the irony of the situation.

MTSS SAROJ KHAPARDE: Do vou find a Government in West Bengal, in Andhra Pradesh or in Karna-

SHRI AJIT KUMAR SHARMA: I request Sarojji not to take it in a partisan view. If she also carefully analyses, she will come to the same conclusion as I do. Now, 1 give an example. Tak_e th_e Rural Development Programme for which a sum of Rs. 932 crores has beon provided by the Government. And it is part of the anti-poverty programme. what has happened in actual practice? The provision of Rs. 932 crores has enlarged the scop» of greater corruption in the whole society. Not that

the provision is bad. But the way it has been implemented, it has led to an enlargement of corruption and more than half the amount of money has not gone to the people for whom the money was meant. When you look at the anti-poverty programmes in actual practice we find that these programmes have been turned into pro-; ruling party programmes. That is a fact. That is the hard reality. Even the ruling party members will agree that unless 'they also tackle this, ultimately they will fall a prey to this danger and ultimately they will realise and say, nothing has come out of this whole game of what is called development programmes. I rural will give you another instance. Tlie 20-point programme has been enunciated and publicised and it was originally enunciated in 1975. During that period this programme was aimed at achieving legitimacy for a Government which wanted to throttle the people. That was the main, basic, aim of the 20-point programme at that time. Today We find a new 20-point programme. And surprisingly this n_ew 20-point programme has become suddenly, without anybody's, authority's discussion or approval, what is called the core of the Five Year Plan. A'd what do we find today in actual situation? The Five Year Plan document is there. The discussions on the Plan are there. But the whole administration is more interested in is more geared to, not to the implementation of the Five Year Plan, but to the implementation of the 20-point programms. The 20-point programme is a political gimmick. I do not know ultimately what result? will come out of it. This is hov things are being done. And when the Finance Minister comes out with a Budget and he makes some bold assertion_s about a good management of the economy, it is again nothing but deception. What is the economy that he is controlling? He has given us a budget of Rs. 42,000 crores in which there is a deficit of Rs. 1780 crores. But what does . the budget indicate? This Rs. 42,000 crores relates to only

Budget

haii the economic management of which he makes a claim? The other hiui conies under the control oi biacK. money. The Finance Minister of the Union Government is in the control of only 50 per cent of the national economy. $l\pm$ he is managing anything, he is managing only 50 per cent of it; the remaining 50 per cent has been managed by the black money operators. And even within his own sphere of functioning what do we find? Even in his own 50 per cent, the actual authority or a large part of the authority has been handed over to a new breed of corrupt politicians, bureau-* crats and the policemen. And we find commercial interests penetrating and operating in \$ie rural areas. And then we find illicit traders and local landlords and political land lords dominating rural areas. All these differen' forces are managing their own spheres. The Finance Minister remains satisfied by presenting a budget before this Parliament deceiving himself and the nation and we

reaUy does this Budget serve? Not the interests of the general mas_s of the poor people. The Budget of the Finance Minister is more concerned with the interests of the rich class, tht elite class, because that is that main class which now supports the Government. In the resulting situation the general masses are safely ignored. The budget is not mass "oriented, in spite of the provision of Rs. 932 crores for rural development

programme.

also-whether we criticise it or we

support it-adopt it. And- finally

when we adopt it, whose interests

When we talk of a budget, it has go⁺ two aspects. One is the annual aspect of it. That covers the annual provision of expenditure and income. The other aspect rentes to the long ie'm poMcy. Now, there is no policy indication given in the budget. It is only some ad hoc arrangement of addition or deduction of taxes and duties. The Finance Minister gives us a rosy picture of economy. But what

are the real facts. The budget i_s floating on oil. Income from petroleum' That again is has suddenly increased. not a permanent resource. After few years we may not have these oil resources. As such the economy is not on a stable foundation. There is no long-term prospect or long term perspective and we do not find any prospect of socio-economic change. Inthe past few years there was a lot of talk about socialism and social transformation. These words are no longer used now. These have been conveniently forgotten. If you look at some of the figures in the budget what do we find? The budget provides for Rs 490 crores for police, mainly, for CRP, BSF and Central Industrial' Security Force. When it comes to education, the budget provides Rs. 4.7 crores only for adult education. Rs. 60 crores are allocated for television expansion. I am citing only a What do these indicate? few figures. If it indicates any priorities of Government, these priorities are more authoritarian. The Government has more money for instruments of repression and control over the people. It has more money for expansion of then television. And what is the actual role of television? Α recent survey report in Europe has pointed out that Kevision cannot be an educative medium. At best it can be an entertaining medium. The most dangerous role of television is that it makes the mind drousy and it paralyses the mind of the viewer. It makes his mind passive. So we do not have money for education. We do not have money for providing free and compillsorv education. That is the total perspective of the Government. Whatever may be the bold claims made by Government about, removing poverty, the fact is that they have no concern for enuality and iustice of the people. We find extensive police raj operating whether it is a State everywhere, ruled by Congress (I) or by some other oarfy. We find a new police culture which is enveloping the entire • country about which the ruling party in the Centre must be very careful.

[Shri Ajit Kumar Sharmal The growth of this culture must be stopped right now. In the budget we do Rot find any ray of hope for changing this situation. Now, Sir, I 3 P.M. would like to refer to only one points two more the Finance Minister has not lost any opportunity for taking credit whenever nature has been bountiful.- But, whenever there xhas been drought, he blames the nature for the bad results in agriculture. When nature is very much bountiful, he takes credit by saying that the improvement or progress in agriculture is because of the very sound poMcy adopted by the Government. Unfortunate if you look at the total picture of the economy, whether it is agriculture or industry or energy, you will find that the picture is not very bright and the claims made by the Finance Minister are not supported by facts.

Now, if we 'ok at the other provisions of the Budget, we will only find that the Finance Minister seems to be keenly interested in expanding the television network to about eighty per cent of the villages in the country. But. Sir. throughout the entire Budget, we do not find any concern, an_v serious concern, of the Government for orovidirig clean drinking water to eighty per cent of the villages. Nor is Vie interested in providing for education or in making poeple literate, in taVing literacy to eightir ner cent of the t>opulation. if not a bundred ner cent. Therefore, we ranno* bone for any long term chnn'oeo +o wms about in the country through tfhis Budget either in this year $n \sim i$ (with the vears to come. It may at hogt «erv₀ »nme nurnose for the rulin, r>art*r for the coming elections-. But it ?s also nossihlo tha* it will boomerang on tho ruling party itself.

Now, Sir, I will mention only one more point and wiH finish. The Finance Minister has in his speech, referred to Assam. He has mentioned that he is providing Rs. 82. crores as additional loan to the Government of Assam for the purpose of relief and

rehabilitation. (Here, Sir, I would, like to point out that the Government, which has mismanaged the situation, resulting in a very great loss of human lives and loss to the whole economy, cannot save that State just by providing Rs. 82 crores. There are two points to which I would like to draw the attention of the Finance Minister in this regard.

The first thing is that unless and until political stability is restored iu Assam through a satisfactory solution of the problem of foreigners there because of which the Government that is operating in Assam has lost its legitimacy—no amount of grant or assistance wiH help the Government in bringing about any kind of a stable economy or stable politics in that State, not to speak of any improvement

Secondly, not only the State ,of Assam, but also the whole North-Eastern Region and other States like Orissa and Bihar are under the perpetual clutch of the colonial economy and a colonial policy. Delhi, even after Independence, has not ceased to be colonial in its outlook. The political bureaucracy in Delhi still remains colonial in its attitude and the colonial economy is still operating in these backward States. Unless and until this is abandoned and a radical change is brought about and the colonial system is replaced by a socialist policy in these Sltates, no amount of grant and no amount of assistance 1 will helo in the growth and development of these areas and stabfity of politics and stability of economy in that State.

With these words, Sir, I would like to remind the honourable Finance Minister of the need to look into *hese things and to see that the implementaion of he Budget proposals is not done only in the narrow interest of the ruling party and that it is not politically misused, but its provisions properly used in the interest of the economy and in the interest of the country as a whole. Thank you, Sir.

SHRI BUOY KRISHNA HANDI-QUE (Assam): Mr. Vice-Chairman, Sir, I rise to support the Budget, and I congratulate the hon. Finance Minister for a Budget which is balanced, purposeful, development-oriented and with well-defined directions. Sir, of all the aspects of the Budget, I take special note of its emphasis on and thrust towards development. It is also to be noted that the Budget is Tseing treated as a tool of economic policy rather as an instrument for raising tax revenues.

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Sir, you will remember, j_n its chapter "Future Problems and Prospects", the Economic Survey has rightly pointed out:

"While the Government was able to step up planned investment during the Sixth Plan by 25 per cent a year by raising tax rates and the prices of y'products manufactured by public sector, the scope for raising more resources in this way was virtually exhausted."

Sir, more specifically it pointed out "Direct taxation cannot be relied upon to generate large revenues in- a developing country . . . without adversely affecting the incentive to save and invest". On the other hand, indirect taxation had reached such high level that "the scone for raising additional resources through this instrument beyond the normal growth of revenues associated with rising production is limited".

[The Vice-Chairman (ShrI R. Ramakrishna) in the Chair.] Lastly, there was further increase in little room for administered prices. Thus by reducing the rates of direct taxation and selected excise duties, the Government has conceded that higher rates of taxation had become counter-productive, and that the time had come to lower tax rates in order to both stimulate production and reduce evasion. The reduction of income-tax rates at all income levels is particularly significant because it marks a retreat from the policy of allowing inflation to raise the rates of taxation on real incomes that has been

7 RS—9.

followed not only here but throughout the developed and developing countries of the world over the past two decades.

Sir, coming back to the development-oriented aspect of the Budget, it has taken for the first time a very serious and realistic view of the Central public sector enterprises in unequivocal terms that "economic viability must be the principal test for the survival of an enterprise". Sir, the overall dismal position of our public sector has been frequently discussed or commented on in this House. A total investment of Rs. 30,000 crores in the pubHc sector, most of which are eternally in loss, is no mean amount. I am not going into the management aspect, though there is a lot to be said. There is somethig basically wrong in our approach. What I mean is that in the Budget it has been rightiy prescribed as one of the remedies as modernisation of industry. With this end of view, the IDBI already has been providing liberal financial facilities for modernisation of industry. The widespread sickness in the cotton and jute textile industries has been as much due to their' failure to modernise machinery and equip--mem as to their inability t_0 respond to the changing pattern of demand. The total amount outstanding from 422 large sick units was Rs. 1453.29 crores as on June 30, 1981. Only two years ago. the outstanding amount was Rs. 1101.73 crores spread over 345 sick units. In most cases, sickness U dno to obsolescence in traditional industry. Though unpleasant, the trend clearly establishes that the sickness in industrial sector has been growing at a faster rate than the growth rate of the bank credit. This is very distressing to the banking system. The figure does not include the outstandings of thousands of sick unit, in small scale, agricultural and other sections. Add to this the amount blocked in lakhs of suit-filed accounts. A dismal picture of the Indian banking and

[Shri Bijov Kumar Handique] their inherent capacity to earn profits emerges from a study of the amount b'ocked in sick units and suit-filed accounts.

It is distressing to note that only 9 jute mills have so far availed themselves of soft loan offered by the IDBI, though there remain a huge backlog of modernisation. The amount sanctioned to the jute mill industry under the soft loan scheme has a meagre Rs. 27.50 with about Rs. 500 crores, compared crores for textile mil's which is also, by no means, an impressive figure. What caused further disappointment to the authorities and financial institutions was the less than 50 per cent utilisation of the sanctioned amounts by jute mills and some other industries. It will be remembered that many jute mills declined to accept loans for modernisation and rehabilitation purposes after these were sanctioned. Earlier this year, the IDBI announced thaft over a period of 10 years, tfee bank would make available Rs. 2,500 crores for the modernisation of the textile industry. When that announcement was made, the IDBI was charging a concessional rate of interest of 12.5 per cent for the The textile soft loan mills then demanded much lower interest rate. (Time Bell rings). I_s my time over so soon?

THE VICE-CHAIRMAN (SHRT R. RAMAKRISHNAN): The Finance Minister has to reply at 4.30. There are still 5 or 6 speakers.

SHRi BUOY KRISHNA HANDI-QUE: in the budget, though the Finance Minister cou'd not concede the demand fully, it is clearly stated that for all soft loans up to Rs. 4 crores, the ID'BI would reduce the rate of interest by 1 per cen', to 11.5 per cent. The weaker units will .eet soft loan assistance of the same amount at an even lower rate of interest of 10 per cent. From our experience of the recent past, it is useless to nurse the fond hope that the industries of their own wil' take advantage of the concession to modernise their production facilities, plants

and machinery. I feel that the Government must consider enforcing modernisation on the ground that it is a national loss and no unit, big or small, has any right to waste. Unless penal measures are prescribed, or even suitable penal legislation is introduced, this thrust of the budget towards curing the potential malady of the Indian industry wi'l end up as an exercise in futility. Sir, to pursue this thrust towards development, the budget has rightly emphasised need for credit expansion and resource public investment mobilisation for Thus, the "National Deposit Scheme" Certificate of deposits have been proposed. It is, however, to be admitted that in spite of Government's emphasis on credit expansion, the flow of credit lacks a uniform pattern.

In retrospect, over a period of 10 years beginning from 1971 to 1981, bank credit has expanded by more than eigh+ times. As a percentage of national income, it has recorded an impressive increase from 13.5 per cent to 29 per cent. While in per capita terms, the rise in from Rs. 69 to Rs. 457. the base for credit creation has also broadened though credit-deposit, ratio has show_n a declining tendency. Besides, the seasonal charter of the bank credit is still a continuing weakness of the Indian money market. The flow of credit durin? busy and sl3?k seasons is considerably wide.

Sir, one basic objective of the monetary and credit po'icy is to use bank credit as a stinu^ant of the development of the backward regions of the country. But the flow of credit States lacks any uniform different Sir, in per capita terms, the pattern. State_s like my State of backward Assam, or Orissa or even Bihar get a smaller share of the much bank credit. Likewise, Sir, the poor credit-deposit ratio ot as many as 14 indicates the fact that States the deoosi+_s mobilised in these States are being diverted to othe, States. Thus, the regional imbalance is further intensified, giving rise to regional"

resentment at the same time. So, Sir, the liberalisation of the new credit policy does not mitigate the problems of the in-ustrial sector to the desirable extent. So. I wou⁷d suggest that the hon. Finance Minister should look to these problems and see to it that the commercial banks be allowed sufficient leeway in meeting the genuine financial needs of the industry and trade even while catering to the priority sectors and social needs upto officially prescribed limits.

Before I conclude, Sir, as my time is rationed strictly, I haVe certain points to make about my State. One is about the empolyment position of the local people in the Central Government sector. I would like the hon. Finance Minister to make a survey to find out the percentage of local people employed in the Central undertakings in this region of Assam and the neighbouring States and Union Territories. I am afraid, it will be a very dfiamal picture. So, I would request sincere[^] th_e hon. Finance Minister to make a survey and see that the local people are absorbed. At least, there should be an arrangement for holding the interviews for all categories of posts in the region itse¹! We have given enough handle to an agitation. Of course, I alwavs call it a mis^d agitation, a misguided agitation. But, Sir, for the heaven's sake, let us not give concrete handles for any other elements to +ake advantage, of such things to create an agitation and chaos in the

So. I do appreciate again and congratulate the ihon. Finance Minister for his balanced Budget, a Budget where even Rs. 930 crores have been provided fbr the eradication of poverty on the call of our Prime Minister. The 20-point. programme forms the core of it which wi¹! give social and economic justice to the people, particularly the weaker sections of the society. And I do hope that as it has been proposed in the Budget, as expectations have been

roused in the Budge., it will be implemented fully. Thank you, Sir.

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SHRI G. VARADARAJ (Tamil Nadu): Mr. Vice-Chairman, Sir, I-rise to support the Budget proposals for the year 1984-85 proposed by our young and dynamic Finance Minister. On the whole the Budget is a balanced Budget but a case of missed opportunity It is a diplomatic budget where hon. Finance Minister appears to have played safe which will at least preserve the status quo. A few welhave been given selectiveonv ly to certain sections of people and industry. Some mass consumption itenw have received some relief, and the whole thrust is one of playing sate.

However I fee! that wfcnout sacrificing a status quo approach the hon. Finance Minister could sti^ framed a Budget which, was more growth-oriented. He did expre^ in favour of giving impetus to industrial growth but I am afraid, the budget measures outlined in the budget proposals have not gone far enough.

Sir I am aware that the hon. Finance Minister has a difficult task to perform, caught in the compulsions of resource mobilisation and limited options to tap. Nevertheless, the resource position was not bad, the performance on the agriculture sector was good and industrial recovery was very visible. What wa, needed was to give fillip to revitalise our limping economy and struggling industry with a dynamic approach to inject momentum. A morp dynamic budget giving a leap forward to the economy and industry i,, the leap year of 1984 was expected.

Mr. Vice-Chairman, Sir, for the last thre, days many of niy learned colleagues have discussed at length the various aspects of the budget proposals for the-year 1984-815.

I would like briefly to tftuch on some of the tax proposals. I welcome

[Shri G. Varadaraj] the reliefs proposed to the fixed income groups in terms of income tax and a relief i_n the excise on electricity. But I regret that in the process, the States have stood t_0 lose more. I am of the view that the hon. Finance Minister could have considered reduction or removing of surcharge so that the States' share ig not affected.

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Mr. Vice-Chairman, Sir, I appreciate hon. Finance Minister** comment in his budget speech to provide some additional assistance during the year 1984-85 for those $State_s$ who have is one among those States. Our State Government imder the dynamic leadership of our popular revolutionary Chief Minister hon Dr. M. G. Ramachandran, in spite of the unseasonal climatical conditions, other natural calamities and financial constraints has marched ahead to implement various innov^Mve r>rogramme, to upgrade the suffering downtrodden rural masses. For example, our hon. revolutionary Chief Minister, Mr. M. G. Ramachandran'e nutritious meal scheme which benefits about 70 lakh, of children who suffer of malnutrition ia something which is acclaimed by every one The Great Lady Mother Teresa, when she visiter Madra_s recently had all praise for the scheme. Our revolutionary Chief Minister has also announces many welfare schemes for rural masses, agricultural workers, unemplyed youth and Vocationalisation *>f education. All this. Sir, is possible only 'because of the excellent .manner in which the State's financial resourceo are managed. I am sure the hon. Finance Minister wi'l take into consideration all these factors and see that the financial assistance as requested by ths State ici provided for during the year 1984-85. This will enable my State t₀ implement the various welfare measures <md programmes and plan fur her measures

Now, Mr. Vice-Chairman, Sir, I would like to deal in detail about the

reliefs proposed to the textile front. At the outset I must congratulate the hon. Finance Minister on the first meaningful step, though minor, in implementing the integrated textile policy of which he wa* the author when he wa_s th_e then Commerce Minister.

Tt is the moral duty of the industries a.id the Government to make available durable cloth at economical prices- to the masses. But unfortunately, Mr. Vice-Chairman, Sir, we have failed in achieving this objective. Though we have tried to prove through impressive statistics our great achievements, in building up capacities, an in-depth analysis will reflect that the failure to satisfy the need of the common man is more due to the Government's policy though the textile industry may also be partly responsible.

At present, we have no long-term clothing policy as such. When I say clothing policy, I mean that a policy frame-work, which spells out clearly the need and demand of the common man, taking into consideration the cost structure, so that the industry can plan and pla_v an efficient role, to satisfy th_P needs of the common man without the industry itself facing periodical crises. Unfortunately the current textile policy doe<; not seem to achieve thi_s objective, Instead, it is more often a victim of Government's unrealistic and *ad hoc* policies.

Our present textile policy is still a tangled web. I would not like to go into thi, at thi $_{\rm s}$ juncture, except to emphasise that a balanced view and approach in an overall perspective is . urgently needed.

Mr. Vice-Chairman, Sir, all of us here, are well aware, that next to * agriculture, textile industry provides the maximum employment, direct and indirect. Hence a strong textile industry is a vital necessity not only for the economy of the country but more

particularly to the cotton grower, fibre' manufacturers and the dependent de-It is a large empcentralised sector. loyment source and One of the major contributors to the exchequer. During the year 1983-84, the total contribution from the textile by way of excise and customs, duty was Rs. 1779.80 crores. As against this, the relief announced by the hon. Finance Minister is a mea. gre sum of Rs 68 crores. Even this relief will benefit only a selected small segment of the textile industry leaving without any relief. a major portion The relief is more towards the polyester cotton blended manufacturing secis mostly manufactured tor which by the NTC and a few concentrated mills only.

Budget

The spinning sector manufacturing cotton yarn and polyester blended yarn which constituted the predominent segment of the spinning sector has not been given the urgently needed relief. This anomaly could be removed by treating polyester viscose blended yarn on par with polyester cotton blended yarn applying the same rate of excise duty at Rs. 5 per kg.

In respect of cotton yarn, counts 56 and above, account for 49 per cent of the total excise duty for cotton yam although it constitute only about 8 per cent in the total cotton yarn produc-The high duty incidence on fine and superfine counts has been a major factor for our debacle on long staple cotton front which severely affects the In the light of the present farmer. concessions announced on polyester cotton blended varn at Rs. 5 per kg, I request the hon. Finance Minister to consider reducing the duty on cotton varn of 56 counts and above to the same level. This duty reduction would also nel P in more efficient use of cotton.

It should not be forgotten that the spinning sector constitute the nerve centre $_0$ f the entire textile industry and sustain not only the cotton grower as a consumer but also the handloom and weaving sector as a raw material supplier. Hence, i_t i_s vital that raw materials are made available to this sector at reasonable p_r ice3 $_{s0}$ that the $_v$ in turn would be able to make available yarn at economic prices. An_v set-back or collapse of the spinning $_s$ ecto $_r$ will have great repercussion on many front $_s$ and even the economy.

The major factor contributing to the present crisis in the textile industry is the high price of its fibres. The most important complementary fibre nex* to cotton, namely viscose, has become prohibitively expensive and out of parity with the price of comparable cotton varieties. Currently, it is found that the price difference between cotton prices of comparable quality with domestic viscose fibre ig Rs 7 per kg. The price difference in the case of Imported fibre ig still higher, working out to Rs. 14 per kg.

The price differential between the imported and indigenous fibre $_{\rm s}$ is as high $a_{\rm s}$ Rs. 7 per kg. primarily because of the excessive customs duty of 46 per cent, working out to more than Rs. 7 per kg.

There is a strong case for also removing totally the excise duty on domestic viscojie staple fibre and comparatively the countervailing duty on the imported fibre in order to maintain price stability on the raw materials to enable spinning sector to make yarn available to the decentralised sector at economic prices.

I strongly urge the hon. Finance Minister to consider removing the import duty totally.

While I welcome the fabric reduction o_n polyester cotton blended fabrics to 2 per cent ad velorem, it is unfair to increase the fabric duty on man-made and blended fabricg exce-

eding Rs. 25 per sq metre, to 10 per cent ad valorem. In thig way, except for pure polyester cotton blended fabrie, most of the other man-made and blended fabrics will have to pay the high rate because"most of the above fabric_s wil] be above Rs. 25 per sq. mt. Hence, T request the hon. Finance Minister to consider increasing th,, o^ice of bonded fabrics from Rs. 25 ner sq. mt. to a higher ^vel and tax at a 9ame concessional rate of 2 per cent ad valorem instead of l'O per

One other major cause for the present nMcht of the textile industry is the baklog in modernisation. The industry bas missed the buq and can no longer be nost^T-oned. Moreover, modernisation and uogradation o* technologv is a^o urrrentV needed in the common interest. However, the industrv ha7 not heen abl? *n modernise its ma^^inerv due to adverse working conditions ar>d unstained losses since 19R0. Even otherwise, textile industry ha* been subjected to fluctuating fortunes

In order to ensure a sustained modernisation, I understand that the Cotton Mil¹.. Federation which reoresen+s the textile industry ha« submitted a scheme to set ut> a modernisation reserve fund which will enable the mills to carry out the modernisation programme in sustained manner irrespective of the fortunes of the industry. I appeal to the hon. Finance Minister to consider this aspect as well.

Sir, I would now like to touch on exports. I need not dwell at length on the importance to boost exports not only to augment our foreign exchange earnings, but also to find complimentary outlets for our goods. However, we all know, the Internationa] market is competitive particularly in the light of our own high cost oriented and ed products. We need to maintain a strop « and sustained drive for increasing export, without which our exports will fall.

SHRI A. G. KULKARNI (Maharashtra); Mr. Varadaraj, why don't you say about the textile industry because the Finance Minister has just now come. He says, he has given much to the textile industry.

SHRI G. VARADARAJ. I hope, it will come to hi_s notice.

Sir, during last year, section 35 B, which helped exports, has been removed and section 80 (HHC) wass introducen which allows deduction from taxable income t_n the extent $_0$ f one Per cent of the turnover. Experience has shown that this is inadequate and it should v,e improved. The reasons are: Recession abroad and domestic inflation due to rise in thf nrices o* 1ndustrial inputs have made our exports uncompetitive. Tt fa essential tbat a c+T-o^g and ~ustain«d 4r?ve for incr°asin^, export* i,, urfp°n+l^ na^ed. for. This will mean (a) thoroughly scouting mavVetc-new n"d ovis+i^ir ones for Our tvrodU'-to. Tw *nore visits ahroa* (b) <wt<n*'on n* wAW" an^ advertising abroad an'i (c\ opening branches and after caipc- service r-entre- abroad to giv- offective ca^vi^e. These are very esential for exnort an ac efforts in tb;, rtire"tj/*n nre ioi ndeouate. our ex.

tba* ine.t°ad /if rrne »>er /.ent. thic fadlit.. cbniVd h,, inrreased to 5 ne_r cent »o that mofp eXDortPTc. ran make use of it esmeciaib. in the floid nf <-onsultan^v an^ e'i«rir',en'*ino' "roiect croortP where there i_s tremendous potential.

nort-, are facing. I stronffNr recommend

A«oth<»i- imnortant a»ea for increasing exnort of engineering goods is the impressive and undated technology recuired for the engineering industry. It i~ a welcome move on thf nart of the Finance Minister to reduce the custom* duty on camtal troods imported for gem an_fi iewe'Terv sector. Similar reductoin in duty should be given for eaoital goods imnorted in the engineering industry for the expansion and modernisation. In the last few years,

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the cost of capital goods due to sophistication has increased to such an extent that the present duty levels make it absolutely prohibitive and I do hope, suggest, in the interest of modeTM tion an_d making it possible to produce engineering goods of J»t«n.W standards, the customs duty on capital goods for export commodities should be reduced, if not waived.

with these observations, 1 once again congratulate the . «tuanJLbS Finance Minister and his team for the Budget which they have presented and I support the Budget. Thank you, Sir.

SHRIMATI AMARJIT KAUR (Punjab)- Mr. Vice-Chairman Sir, £budget of 19M shows the continu ed adherence of the hon. Finance Minister to the basic policies and pro mises made hy the Congress I to he people of India in the vear im This L th- Budget which has put the hon. Members of th, OnposiUon in * pot tion of opposing the Budget** sake of onposition-a »?«^ ^ that wiH fall on rocky son wt* rhance of fruitation. Hon Fma c SSeX endeavour to put back on^be rail* the economy of the country, wh ch was derailed by the previous Covernment bas not only succeed d but it has also imhibed 'nce n th* national character to continue to forward without tp hesitation their normal walks of Me.

This Budget has attempted to touch and give relief to all sections of the solety The common man is th. b* getfbeneficiary-givmghimrehef-d impetus to progress in thes fleM oi ^duitriec including the srnaU-scale _{vv},andsari aero-Industries, mctujiries such ^khandsari units self-employment oy owning eas. To out schemes producing surety, intensive agr LS develoomental work on sma U farms by »MTM% ^ increased S.fS^.i-eastd funds for ori^ng water in over 50,000 villages

in the country, excise cut_{s on} consumer items and the lowering of his wealth and income-tax, the lowering of his communication and cooking cost and most important, making his power consumption cheaper. A *bonanza* indeed, Sir, for all sections of our society.

In pursuance of para_s 38 t₀ 42 this overal] happy budget pertaining to the economic contributions of the States, I would like to humbly submit to the hon. Finance Minister that my State of Punjab has been and is till today in a state of turmoil. The Akali Dal has so systemaHcal unset the app'ecart of the economy of Punjab with their relentlessly undemocratic postures, that Puniab from the number one uositiou 'in the country is being nroeressivel,, lowered to the hottom of the ladder Industries. Sir. have come to a standstill and the industrialist is making haste, to shif*- tn oth*r States. worthwhile economic nroSress the <3tate because could be made in the exchequer h=>d. fot the nast tVee vears. been emntiea to feed and main-.ain the AkaH abators, maintain %W and orde^ «nd ' t»enpvqn,r to frustrate their nolitica¹l'"-motivated anti-natioi* the agriculturist nal dreams. Sh-, of Punis* U s⁴*" ivoduning foodgrains -with record vield- in -^t.» of al1 the turmoil created around him. it U not only because be is the best, farmer in th" worM it is because be is "Не finest nationalist in the eountry. y*,, never, and will nevW +ire in F.ivino off bis best on the food front And therefore, Sir, for thi-, country. to maintain thi, snlrit and zest of the ana to overcome the Puniab farmer three vears of forced setback to tbe Puniab econony it has hecome imperative for the Central Covernment to come, to the rescue of Punjab by reimbursing and increasing financial assistance to the State. It 1₈ to the benefit of the entire nation to set Puniab, even as a special case, back "nonomic feet. In this regard, Sir,

Amarjit [Shrimati Kaurl I also appeal to the' hon. Finance Minister to consider, in depth the desirability of allocating immediate increased funds for the long overdue completion of the Thie_n Dam and other irrigation and power projects in Punjab. Irrigation and power for an exclusively farming State, i9 the]ife blood of that State and therefore, Sir, the completion on a war-footing of the Thien Dam and other irrigation and power projects in Punjab will remove the; thorn in its flesh and smoothen th : .rough edges created on the map of this State

Budget

Sir, an assurance by the hon. Minister over these two aspects will go a long way to boost the moral of the people of Punjab during these troubled times.

Finally, Sir, this budget has been dubbed by the hon. Members of the opposition in both Houses of Parliament as an election-year budget. If for one moment we suppose this to be true, then all their criticism of it becomes negative—for the admission of this obviously implies that the budget of 1984-85 is an excellent one.

With these words, I support the budget Thank you.

SHRI SYED SHAHABUDDIN: Mr. Vice-Chairman, Sir., as I was listening to the hon. Finance Minister deliver his budget speech a thought flushed through my mind that perhaps the end of February had lost its meaning and its importance.

the budget speech almost sounded like an exercise in narcissism. It was an act of self-glorification; it had been reduced to a rite. I was remined of Stravinsky's symphony "Tlie Rites of Spring", coming as it does on the eve of spring. Unfortunately it is so monotonously orchestrated that it sounded like a cacaphony a parody on this famous symphony. I find that the budget pjoposals provide no structural reorganisation of the economy of the country. The Financ_e Minister has talked of simplification. I find no

simplification of the financial administration, p also find little clarity in terms of ideological break-through.

In the whole budget of Rs. 42,00ft crores after all the permutation and combination, after all the arithmatical exercises, we come to a net plus °£ Rs. 273 erores, which is just about 0.6 per cent of the total budget.

DR. MALCOLM S. ADISESHIAH (Nominated): Is it plus?

SHRI SYED SHAHABUDDIN; It is plus 273 crores in tax. The tax proposals after all the plus and minus, finally end up with plus 273 crores which is just 0.6 per cent of the total budget outlay.

Sir, my judgment of the economic performance of the Government would relate itself to these questions: Are the people happier? Is there less poverty? Is there less economic disamong various classes? Isthere less regional disparity in the country today? Is there less international disparity in the world as we find it? I find that in te>rm_s of gross national product, in terms of world industrial production in terms of the total trade of the world, in terms of the total expenditure on human welfare, we seem to have been slipping down consistently.

We must all thank our agriculturists. We indeed have a record production of 142 million tonnes. The Finance Minister does not hesitate to claim credit for the soundness of his agricultural policy and while he talks about two years of drought and a year of indifferent monsoon, why does he not give credit this year to the bounty of gods?

I find in the mining sector, certainly our petrol-men have done a wonderful job. For this I would congratulate the Government because over the last few years they have certainly set a new trend in massive investment in petroleum exploration and petroleum refining. Today we have got a production eapacity of 25 million tonnes, which 'gives us a saving, roughly, of Rs 6000 crores in foreign

exchange. But for this we would indeed have been in a soup J \vi»:i o'-ir energy sector, particularly power derived from various sources, had done equally well. Then we would have been out of the woods.

Budget

In the secondary sector the Finance Minister has spoken about 5.4 per cent rate of growth this year. If he recalculates and, sort of, adjusts it to the rise in prices, he would perhaps find that it is not higher than the usual 3.5 per cent which has characterised our growth over the last two decades.

I would particularly draw attention to the low capacity utilisation in all our industries. I have got here a detailed report given in this House where the utilisation is as low as 32 per cent. Barring five or six industries, everywhere it is below the installed capacity.

Sir. public sector is a massive investment. But if we were to omit from the calculations the oil and the state trading sectors the profits made by the IOC, The STC and MMTC, I think the rest of the public sector is only a losing proposition. I am for public sector. Yet J would like it to be in good economic health and to contribute tp the economy of the country. I find that despite all the protection and despite administered prices, somehow our public sector is not doing well. I would have liked the hon. Minister to tell us how he proposes to mend this. As for the private sector, every time an industry falls sick, the Finance Minister comes to its rescue and takes it over. Well, he has to take it over. There are social compulsions. But I think that he should have spelt out the steps whereby the industry should be made to avoid such sickness. What have we done in this regard? Why is that so much of our industry in the private sector goes on adopting this route of malady? I would like the Finance Minister to take us into confidence in that regard.

About the convertibility question, I find a very ironical situation. For the non-MRTP companies, the limit is 26 per cent; for the MRTP companies, the limit is 40 per cent. So the Finance Minister is very hard with the smaller companies and he is rather soft with the bigger ones.' Now I do not just understand the logic of this. I hope the Finance Minister would enlighten us on this' point.

Sir, there has been an unfortunate controversy about the role of non resident Indians. I believe that it is in the interest of the country that this controversy is set at rest and, if necessary, our law is clarified so that, while we have the opportunity to persuade more and more of Indians living abroad to make remittances to India, as far as investment in India is concerned, there is no discrimination between one who lives here and one who lives abroad.

In the social service setcor, I have tried to find out what the allocation for tourism is. I do not know whether the Finance Minister considers it a soical service, or an economic service or an administrative service. Anyway I was unable to locate it. But I know quite "a substantial investment has taken place in the hotel industry both in terms of direct investment in the public sector as well as in terms of loans to the private sector. I would like to understand whether it is proper utilization of the limited resources that we have got that in Ashok Hotel the highest rent for a room is Rs. 4000 per day and the lowest is Rs. 675 per day-and among the people who utilize the facility, the vast majority are Indians, who are really the representatives of the industry. It is a facility enjoy at the cost of the taxpayer.

Coming to the Plan expenditure, the Financ? Minister made the claim

[Shri Sayed Shahabuddin]

that he has raised it to the high h of Rs. 110,000 crores. Sir, if he were only to calculate at constant prices. he would find that even compared to 1979-80 prices, there is in fact a 25 per cent shortfall in Plan expenditure; and if he were to measure it in terms of physical targets, perhaps the shortfall would be more than 25 per cent.

Budget

When I come to the social service;. I find a rather agonising situation. The total expenditure on social service is just Rs. 2,000 crores, which is 5 per cent of the total outlay. Education gets a paltry Rs. 197 crores in the Central Budget, Health gets Rs. 610 crores, Housing gets Rs. 243 crores. These are three minimum basic needs of every human being. They have a right to them; and yet this is the priority they get. I do not grudge the expenditure on Defence, which has been raised to Rs. 6800 rcores. But I would like to say, Mr. Vice-Chairman, that the fact that our defence expenditure goes on rising from year to year is a measure of the failure of the foreign policy that the country has followed under this Government.

Sir, I find no mention at all about controlling administrative waste. Perhaps high living has become the culture of this Government. The other day I went to Patna where I was told that the new Chief Minister had renovated his official 'residence by spending more than Rs. 20 lalchs. Perhaps the pattern is. set from Delhi and the poor man simply follows it. This is the level of wasteful expenditure. Surely such expenditure would give rise to inflation.

Coming to inflation, Sir, sometimes we are told that it is natural sometimes we are told that it, is part of the development pi-ocess, it is a $S\setminus^{\circ}$ bal phenomenon, it is said to be imported; sometimes, it is administered. But what we find as a concrete fact Is that if you measure it by the

consumer price index, in the four years the index has jumped by 51 per cent. If you judge it by the wholesale price index, it has jumped by 42 per cent. The real value of the rupee in the last four years of this Government has come down from 27 paise to 18 paise. And that is why even when you raise the salanist wages of the fixed income groups, e.g. the Government servants, you are amazed to find that their real income is much less than what it used to be. The minimum salary in the Government is Rs. 196, which measured in terms of 1960 prices, comes to Rs. 93. After all the DA instalments that the Finance Minister has been kind enough to grant, the value of the total emoluments of Rs. 482, which he sets now is only Rs. 86 in terms of 1960 prices. That is to say, there has been a net reduction in the income even of the lowest paid fixed income group. In this connection, Sir, while all articles of mass consumption have risen in prices., . (Time bell rings). I will take two or three minutes more. The prices of certain items which I consider to be luxuries, the colour TV, the refrigerator, the car, the moped, have gone down. Why this is so in a socialist economy, I cannot understand. And I find that further concessions have been allowed for all such luxury items, for air-coolers, refrigerators, for even porcelain ware. The Finance Minister is indeed very thoughtful. How can these poor fellows eat except porcelain ware? I find that the result is that the poverty is increasing. The unemployment has recorded a massive rise during the last four years. It has reached a figure of 21 million. And whatever the Government might claim, the ordinary people are finding it difficult to make their ends meet. And whether it is 60 million or 120 million, I do not see people rising above the poverty line. I find, more and more people, particularly the lower and middle classes, moving, sinking below the poverty line.

One factor must be understood. Industry will provide no answer to the problems of unemployment. Over the last 20 years the percentage labour force absorbed by the industry You have got has remained constant. to do something else. You cannot pin your hopes merely on industrialisation. Particularly when there is spate of mechanisation and computerisation in the name of modernisation. Really we are adopting techniques and technologies which are going aggravate the situation of unemployment and not alleviate it.

Sir, I find that bank loans scheme has generated a lot of controversy. The Finance Minister ha_s gone out of his way to call the Chairmen of the natronalised banke, and give them a direction that they hav^ got to disburse Rs. 200 crores in two months time. Whether they can do it or not or whether they have got the administrative machinery for doing thi* or not, I do not know. But such a direction, simply on the face of it, to m_v mind, appears to be uneconomic.

Sir, I would like to mention here on@ more fact. Ag far ag taxation is concerned, I do not grudge the proposals that the Finance Minister has made. In fact, many of them I support and welcome. But his hope that his tax concessions wi'l give rise to reduction of tax-evasion or tax-avoidance, I do not think, is borne by fscts. For the last four years the contribution of income-tax to our budget has gone down from 2 per cent to 1 per cent, an <3 that $_{o}^{f}$ the corporate tax has sone down from 7 per cent to 6 per cent, and the proceeds from Wealth Tax have been paltry. We all know the urban property values are rising. The land which was sold at Rs. 10 per sq. metre in Delhi is today being fold at Rs. 2.500 per sq. metre and even more. Yet the wealth tax assessment is made in a manner that would

get a paltry sum of Rs. 97 crores from the whole of this' country. Really, the rich underestimate their wealth. (Time bell rngs) Final point I would wouM take two minutes more.

I find that taxation provides only 41 per cent of the Budget. Fifty-nine per cent comes from loan, whether domestic or foreign deposits, and deficit financing. Sir, the public debt is rising. It has risen today to Rs. 74000 crores. Th_P uncovered deficit is now low, Rs. 1 762 crores, and yet it is bound to rise after ali the calculations are made. Our foreign exchange reserves are going down, if I take into calculation the inout from foreign credit on 3M December, 1983, the balance was Rs 4.555 crores. If you were to minus 'Rs. 1,629 erores that we brought in as foreign !oan it wiH be reduced to Rs 2 900 crores Whir*h was the fieur,, in January. 1977. And if. cut of that, vou were to eHminate the hard earned income remitted by Indians aViroa $^{\wedge}$. then, $_{\nu}r>n$ wiH understand $r>^{\circ}w$ desperate the situation is today.

Sir, I Ho not find ir, this entire Budget Snee^h a word about the black money, how mi" h it ir being generated. I do not know whether it ic 50 ner cent or 60 ner cent of the total money in circulation. At what rate is it being generated? What is the Government doing to curtail it? What is the Government doin<* $^+$ o control its imnact on the economy? And it is the black money which i_s responsible for corruption.

Somebody mentioned about smuggling. Smuggling only meets a demand. If there is so niuch black money going around and there is damand for luxury goods, surely blackmarketeers and smugglers come into operation. and they supply the demand.

Sir, finally I would like to make a point that as far as the fixed income group ave concerned the Finance [Stui Sayed Shahabuddin]

Minister can make a real, breakthrough by relieving them of all tax liability. Their incomes are known and th ty should be indexed against inflation...

As far as the indirect taxation is concerned, it should be abolished on those items which are of mass consumption Why are you limiting it to cloth of a particular variety?

All cloth which is less than five rupees per yard o^r metre should be completely free of excise duty because it is an item of mass consumption. If this philosophy is followed, surely you will move towards a new balance in our society.

Direct taxes have to go up. There is no respite. I would rather plead that our tax administration be tightened. If the wealth-tax is assessed more justly and if the estate duty is collected more equitably, surely your total receipt will go up.

Finally mention has been public here about made trusts and charities. I had occasion to point out in this House last year that there i_s a constraint on the creation of wakfs which is considered by the Muslim community, as a religious duty. I would like the hon. Minister to take care that the possibility of creating a Wakf out of a running business is not curtailed. I am not in favour of a public trust undertaking completely unrelated business activities. But a person should have the right of creating a trust, a religious trust out of his running business. I would onco again plead with the hon Minister (Time-bell rings)

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): You have taken three times the time.

SHRi SYED SHAHABUDDIN; I would plead with the hon. Minister: Please modulate your budget proposals in a manner that it serves the masses, that it gives them a lifa of dignity, that it provides the basic needs for all our people, at least the right to breathe freely and live human beings,

SHRI NAND KISHORE BHATT (Madhya Pradesh): Mr. Vice-Chairman, Sir, I rise to compliment the hon. Finance Minister for formulating a pragmatic and anti-inflationary budget, which not only takes care of the imminent problems connected with economic growth but has given a sign of relief to tax payers as well as to the common man.

Sir, the Plan outlay has been rightly increased for achieving a sustained growth rate of 6 per cent. The Finance Minister has taken care 1° allocation of resources to the core sector of the economy, particularly .H., ,teel, housing and rural development. He has announced increased outlays for Integrated Rural Development and National Rural Employment Programmes, which will benefit the poorest of the poor.

The income-tax rate for individual tax-payers has been reduced, which will create favourable conditions for voluntary tax compliance by the taxpayers, especially the salaried class. I am confident that the reduction in the personal tax rate, along with the exemptions given in the wealth-tax, will step up savings and investment in the economy. The Finance Minister has also kept in view the interests of Government employees and pensioners by providing Rs. 300 crores in the budget

Mr. Vice-Chairman, Sir, I would like to mention that the budget has given considerable relief in the realm of Central excise, particularly textile and paper industries. He has also given complete excise relief on khandsari sugar.-« These fiscal incentives will accord considerable strength to those industries. However, I personally urge that these reliefs should ultimately be passed on to the consumers by the industries. Only when ..there is a corresponding reduction in the prices of the commodities, these

policy measures wiH prove to be snti-inflationary and protect th_e interests of the workers and the common man. The reduction in prices will also help the industries and stimulate demand lor these products and will enable the industries to generate profits and create $mor \otimes employment opportunities$.

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Mr. Vice-Chairman, Sir, there are signs of growing sicknes, in industries, particularly in textiles, engineering and jute. It is shocking that institutional credit locked up in sick units has shot up by one-third in just one year. Apart from the units which working may also close down shortly for one reason or another. In such a situation, setting up of industry-wise Standing Tripartite Committees to monitor the health of all the units in the industry with a view to preventing sickness, by identifying the symptoms at an early stage and applying the neeessary remedial measures, would go a long way in improving the situation. Such a Standing Committee can also go into the cases of already closed units and indicate appropriate measures for their reopening and resumption of production.

The problem of sickness has become acute in the textile industry, and immediate steps should be taken to prevent sickness in the units which ars now working, in addition *to restarting the closed units. There is urgent need for studying in depth the problems faced by the textile industry, production patterns and the difficulties experienced in marketing, as well a^ other management problems. thi_s connection positive lin -4 p.M. relief is given to reduction in the IDBI lending rate on loans and advances for encouraging modernisation and revival of sick units. The NTC subsidiaries too have to be strengthened and the deficiencies removed. The of subsidiaries will have to be increased so that no subsidiary is entrusted with more than six mills; otherwise) the subsidiaries will not be able to effectively manage the units. In all subsidiaries a_s well as at the national holding company Ievel, the post of Chairman and Managing Director should be delinked and labour representatives should be appointed on broads both in subsidiaries and at the national levels. Similar studies should also be made in engineering and jute industries. It is encouraging to note that guidelines hav_e been given to the nominated directors of financial institutions on the boards of companies. All along there has been a feeiing that these directors were mainly decorative without any specific duties allotted to them. Now that new guidelines have been given to them with specifie duties, one can hope that the nominated directors of financing institutions on companies will be able to effectively prevent mismanagement consequent sickness in industries. Sir, the Bureau of Public Enterprises has produced its annual report giving figures of the programmes of the Central public sector companies for the year 1982-83. The broad impression that one gets from them is of a slow

but steady improvement in the functioning of the public sector. One can see that the profits were higher and that the loss-making units had not made losses they did or at least less, of them. But there is a distinct evidence in thi figures that professionalism is paying off. I have already said about the sickness in' the industry which includes units like NTC and Heavy Engineering Corporation which will need massive infusion of capital to become profitable. By and large, there are definite signs that the public sector is improving due to Ihe combined efforts of the professionals combined efforts of the professionals and tho workers alike. It is indeed reassuring that as at current prices Rs. 5848 crores is available by wav of resource generation.

Sir, just now someone said abou the banking industry. The nationalisation of banks about 14 years ag¹ [Shri Nand Kishore Bhatt]

was an important milsstone in our onward march to the socialistic system. When banks were nationalised, at that time there were 8000 branches and today we have got more than 45000 branches. The total capital at that time was Rs. 800 crores and today the nationalised commercial bankg have mobilised Rs. 60,000 crores. This money has to be utilised for the benefit of those sections of the society which have been completely neglected so far.

Much is being talked about the schemes of mass loans by giving a political colour to it. Let us understand that all these schemes initiated by the Prime Minister, Mrs. Indira Gandhi, are meant essentially for the benefit of those sections of the society which have been neglected and who constitute 80 per cent of the population. When they say that il i_s a "ama, mela, etc. I am very ?orry to say that even when good schemes and good things are done, they try to impute motives. There are vested interests in the banking industry and those vested interests have got to be removed and that can only be done by giving fresh guidelines. I am very happy that the recent decision taken by the Finance Minister will go a long way in not only removing these corrupt people, not only in getting rid of those offbers and even managerial cadres who were hand in glove with corrupt people in defeating the object for which the banks were nationalised.

Then, the scheme of Integrated Rural Development, the scheme of National Rural Employment Guarantee, all these are measures which are being financed by the banking institutions and the benefits are going to the common man

Sir, the most important thing for which we have been pressing is enlargement of the public distribution system. It is on!_v through th_e public distribution system that the prices

can be contained and the essential items, can reach the poor people. On the defence side the budget has provided for Rs. 7000 crores. This is ve^y necessary. An Hon'ble Member from the other side was just asking why should we spend so much money on defence? It is very necessary because we do not want to be caught unawares. It is good that the Finance Minister has provided money for defence and I must congratulate him for this. Security of the country has to be looked after. If there is no country, where will we be?

I wish that the Finance Minister should have provided more money Ior the scheme of drinking water. This is a country with seven lakhs ^{OI} villages, in spite of planning and development people have to go for miles to get drinking water and they bring water in pitchers. What is provided is not the last figure and I am sure when the situation comes the Finance Minister will be quite liberal in providing this basic facility to our poor people in the villages.

Before I conclude. I have got One is with regard few suggestions. to the assessment of income tax. The In:ome Tax Department is charged with the responsibility of collecting income tax and corporate tax revenues of the order of nearly Rs. 3,600 crores for the Government. The collections are made by way of advance tax, self-ass :ssment tax, tax deduction at source, and additional tax on completion of assessments. Advance tax and self-assessment tax are paid valuntarily and would account for 80 to 85 per cent of revenues. But for the sector. collections corporate from which amounted to Rs. 2339 according to revised budget estimates for 1982-83 (number of companies in existing, being 71689 in 1981-82), the contribution to revenues by way additional tax is negligible or nil. Nearly 75 per cent of either the total work load or the completed assessments (assessments completed being 45.46 lakhs out of total work load of

71.17 Iakh assessments in the financial year 1981-82) consists of summary assessments which have to be finalised by acceptance of returns. Taxes by such assessees are paid by way of advance tax or self-assessment tax. These assessments, therefor;, do not contribute anything to the general revenues of the Stat?. If two-thirds of the officers and members of staff are engaged in this activity, they are indulging in wasteful and unnecessary documentation which, as pointed out a little while ago, does not confer even a single penny's benefit on the Stat?. The Department can easily shed off this work if a simple amendment is made in the Act to the effect that assessments include self-assement. It would release the officeis and members of staff for more useful work, and would save the department from crumbling.

Regarding acquisition of immove-able properties, Chapter XXA Sections 269A to 269S deal with the work of acquisition of properties by the Income Tax Department in cases where under-statement of price shown in the registertd $deed_s$ is detected. The section has been in force for nearly one decade. The number of properties acquired should be in the neighbourhood of ten. The acquisition orders even in these cases are engulfed in litigation. The offices of IAC where proceedings under the said section take place are dens of corruption. The purpose of enactment of the Section has been defeated. The retention of the section in the statute book is wholly uncalled for.

In accordance with the underlying the Prime Minister's 20-Point economic {jro>*ramme, the Government has been trying to develop the rural sector. The progress so far made leaves much to be desired. The task is also an uphill one and com-

plex. One of the constraints is massive resources needed ior the purpose. The problem can be solved in a large measure by industrialization of rural areas. This would provide employment to the rural population, improve their economic condition, generate additional demand, bring almost alround prosperity and check the trend towards urbanization. But the massive resource mobilisation can be achieved by involving the urban masses and by giving them incentives. I. suggest that a provision ='-ou'd ne made in the Income Tax Act to the effect that no inquiries wiH be made with regard to the source of investment, direct or indirect in setting up industries in rural areas upto a specified date, say, 31st March, 1985. The profits accruing to such industries wiH be liable to tax in the normal manner. This facility will lead to investment of hidden wealth of the value of thousands of. crores of rupees. This sort of inves*ment climate can be generated by reducing the rates and by making the retention of money in black either unremunerative or unproductive.

Lastly, Sir, before I .conclude, I would like to submit that in this vast country of ours, or in any country of our size and dimensions, railways is the most important sector. We know that there is a great demand for railway lines and we are also aware of the fact that money is the main constraint. I would like to put one question to the honourable Finance Minister; Why not give the Railways the same facility which are extended to the other limited companies to raise loans? When the limited companies are allowed to raise loans, why not the Railways also be permitted to raise such loans? I say this because the people of this country are interested in the faster development of railways-and I hope that the response of the people to this will be very good.

[Shri Nand Kishore Bhatt j

With these worcts, Sir, I give rny wholehearted support to the Budget proposals and thank the Finance Minister for his pragmatic, balanced and growth-oriented Budget. Thank you, Sir.

Budget

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now, before I call upon the Finance Minister to speak, I would call Mr. Shyam Sundar Mohapatra to speak. He is the last -speaker now.

SHRI SHYAM SUNDAR MOHA-PATRA (Orissa): Mr. Vice-Chairman, Sir, it is always very difficult, as you know, to be the first speaker or the last speaker and more so to come Immediately before a prolific Minister like Mr. Pranab Mukherjee.

Sir, w_e must give the honourable Minister boquets for the handling of the Budgets consecutively for two years. Various newspapers have brought out commentaries on him. Some say that he follows Multhus; some say that he follows Kaldor; and some say that he follows Prof. Galbraith in his new theory for egalitarianism. But I must say....

AN HON. MEMBER: He does not follow Marx, I suppose.

SHRI SHYAM SUNDAR MOHA-PATRA; He is not a Marxist, I know. He is only a social democrat. But I personally feel that he believes in and tries to implement the economic programme of the Congress(I) Party and Our Prime Minister.

Sir, I do not like to tread on the path followed by my colleagues. This •is only one occasion when we try to discuss anything and everything under the sun and thus I would like

to discuss India's image outside India, that means our foreign relations.

Sir, today, we are passing through a state of conflagration from one end of the globe to the other, from Pyongyang or Seoul or Kampuchea or Ceylon to Iran and Iraq, to the Mozambique or Botswana or South Africa, or from here to the far off Central America, Guatemala or Honduras or El Salvador or Nicaragua or to the far off Argentina or Brazil, everywhere we find distress, and everywhere there is a conflagration and burning problems. There are burning problems and there is attack on the human beings by the imperialists and the whole state of affairs in the world is so confusing today resembling the state of affairs in the world immediately before the Second World War before Hitler came to implement the programme of Nazi socialism.

[Mr. Deputy Chairman In the Chair]

Sir, India's policy has been consistently egalitarian at home and abroad Mr. Castlereign the Foreign Secretary of the United Kingdom, had once said, while speaking in the British House of Commons, that the foreign policy of a country abroad reflects the policy at home. Our foreign policy is so egalitarian, so committed to the people's welfare that we are bound to support people's movements outside India, whether it is Kampuchea or North Korea or whether it is the Iran-Iraq war or whether it is the movement in the African countries or in the Caribbean countries or the Latin American countries; because it has been the policy of the Indian National Congress, not now, but for the last seventy years, from the days of Subhas Chandra Bose and Pandit Jawaharlal Nehru, who were the architects of our' foreign really policy and the foreign of the Indian Na-Sir, tional Congress. And, till today, it is the Same policy with dimensions new which we are carrying out.

I am going to say now how our foreign policy has been successful from country to country, from area to area, and I ara going to tell you how our foreign policy has been successful everywhere. Whether it is North Korea or South Korea, whether it is the plane crash issue in which a South Korean plane was shot down by the USSR, whether it is the Rangoon affairs where the South Korean President, when he came with his entourage of so many diplomats and Cabinet Ministers, faced the bullets of the assassin and in which incident many people died, India comeg out into the open and comes out in open condemnation. Or, if it is the case of Kampuchea where the Pol Pot regime annihilated more than ten lakhs of people and threw them into the sea, we accepted the competent Government and recognised the Heng Samrin regime although we know that there is continuous tussle between China on the one side and the USSR on the other. And what is the policy involved in the Kampuchean politics? Sir, it is the politics of intervention and invasion. Even in the last Non-aligned Conference held in Delhi, the members were not united on this issue whether Kampuchea should be called to the Conference or not. The question is whether Vietnam has intervened in the Kanmuehean nffiir. W-> sunnort the Heng Samrin Government, because it is a question of iustice. question of reason. Question which Government is porvtilnr with whom. Pir. India sunported Hens Snmrin for th<» simnle reason that. i+ was a Government wh'ch gave the neonle welfare. gave them T>eac». gave them trannuiMHv ano" gave them staWlttv. On the sHe of Vnl Pot tr>o argument is that +hey wanted to follow regimented Communism.tbev wanted to follow some obscure Communism of orohably 160 years before and Pol Pot wanted to implement it. There stands suoDort for a just cause. Now take

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the question of Iran and Iraq War. The two members of the Non-aligned world. The two are so close to us. The Congress Party has party to party relations with Iraq. The Congress Party also supports Iran because they are so close to us by blood. The Aryans came to India through Tehran to Hindukush. We are supporting, both the friends and asking them to come closer and solve" their problems.. Sir, when our Foreign Minister, ably aided by the Secretaries, went to, Damascus, we tried to impress on both the parties that somehow the trouble should be over. And he haa been successful. Today you see in Beirut and you see in Lebanon. And there is the national reconciliation going on. On one side President Assad, on the other side President Gamayal 1*, there, and on the third there is tha* invading force, Israel, which wants to fish in troubled waters.

Sir, I was in America last month when President Reagan, in spite dt protests from Congress, his own party, men, was compelled to withdraw marines from Lebanon, the reason being that people all over the world, including the United Nations, do not want an imperialist policy, an aggrasoni»t policy or invasionist policy ts*' be followed by the American President in this election year in the United States.

Sir, come to Caribbean politics,. Gautemala or Honduras. The whole region is now almost on the heap ol gun-powder. If anyone goes to ignite,. the whole Caribbea, the whole Latin American region, will be inflamed.

Sir, I found there what respeci India has in Nicaragua. I was a guest of President Daniel Oxtega and had discussions with him for two hours, and with the Foreign Minister ano-What support, ther three hours. what respect they have for Mahatma Gandhi, for Jawaharlal Nehru and for Mrs. Indira Gandhi. Daniel Ortega' was here during the Non-Aligned *

{Shri Sbyam Sundar Mohapatra1 <3onference He said that Mrs. Gandhi ia magnanimous; she is the only hope of the whole non-aligned world. (Interruptions). It was Mrs. Gandhi who supported Nicaragua's drive existence for five years. A small person, young person, 36 years old — Daniel Ortega is only 36 years old; fte is the President of Nicaragua. What a tremendous support India has in Nicaragua. I went to the villages. C talked to the children, young boys of 12 years of age with a gun.' I asked them why? They said; We want to, defend our mother-land, we have tfie support of the whole non-aligned World, we have the support of Mrs. -- < Jandhi and we have the support of · -Cuban President. Sir, there is a cotumny against Nicaragua Government ab, their being supported by Cuba, by tfae USSR. Why should it not be? If America wants to attack Nicaragua «(rery five minutes, if America has 1\end{array}ept 10,000 soldiers on the border to --attack Nicaragua, why should it not fe supported by Cuba and the USSR?

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Sir, coming to the affairs in Africa, we have always been supporting the people of Africa in their liberation struggle for independence. R was Dewan Chaman Lal who Was sent by Pt. Jawaharlal Nehru t*j fight the case of Jomo Kenyata who Was handcuffed and dragged in the afreets, and it was Dewan Chaman ta-1 who fought the legal battle not only in Kenya but also in the Privy Council. Sir, today we are supporting the cause of Namibian people. In tearful tones Mrs. Gandhi, while speaking in the General Assembly, talked about Nelson Mandela who is effil¹ languishing in prison. The Indian people have always supported C6e cause of the African people. African is a place where you find lot of experiment in democracy. You find dictatorship. You find benevolent dictatorship. You find social democrats. You find Westminster type constitution. You find presidential type of

Constitution. You find all sorts of things there. Recently, there was a coup in Nigeria. We find that President Suhari went out and President Buhari came in. The reason is that Africa is still an under-developed State and the African people stiB don't see the light of the day. It is the big powers, the super powers, who are trying to exploit. It is a shame that some of the African States are in league with Israel and arms and ammunitions are being sent to Nicaragua, The President and the Foreign Minister told me that it is a shame that America is in league with Israel. The arms and ammunitions that have been taken from Labanon are being sent to Guatemala, El Salvador and Nicaragua to suppress the liberation movements.

SHRI A. G. KULKARNI: I want your views on our economy also.

MR. DEPUTY CHAIRMAN: He is making a very interesting speech.

SHRI SHYAM SUNDAR MOHA-PATRA: You have already spoken on, it. Our President Giani Zail Singh is visiting Argentina and Mexico., I was in Argentina last year. Argentina is a country to which nobody in' our country over looked. I paid a visit to the Foreign Minister and he asked me for what I was there. I said that I was there for three things. Argentina is a country where the Nazis after th? Neuremberg trial took shelter. Argentina ig a country in the whole of Latin America -where you have only dictatorship. On« dictator goes and the other comes. There jls no trace of democracy. I asked them as to why the Punish culture has given rise to military dictatorship. Thirdly, I wanted to know that in th*, whole of C^rihean region, in thp whole of Latin America Argentina is the only countrj wher* vou fl"J Translation of works of Mahatama Gandhi translation of Vedas, translation of Vedanta, translation of TTnanishadas. translation of bnnkq nf Shri Aiirrvhir,do>: T*nr\dit Jawaharlal Nehru and Mrs. Gan- ~ dhi. Argentina is one country in the

whole oi Cambean and Latin America which has tremenaous respect for India. Why? Because of late India has supported their just cause on Malvina and Faulkland Islands. India, as a leader of the non-aligned world, supported Argentina's cause over Faulk-land Islands. The whole might of the British power was used against a small nation and yet it fought for 65 days. But Mrs. Gandhi supported the just cause and was not swayed by the influence of the U.K. because they are giving us aid or by the influence of the U.S.A. because they are giving us aid. Mrs. Gandhi stands for the right and just cause.

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Sir, w_e are being threatened by a nuclear war. The one aspect of the old global politics today is that we are slowly drifting towards a nuclear war, to be annihilated and liquidated. All of us know that the whole world will face a disaster probably in a few months or in a few years. I had the occasion to see a documentary, much talked-about documentary in the whole world, titled "The Day after". What will happen the Day After? In the scene, there is a Picture in which about a million of people are standing stuck to the ground not flesh b'it skeleton* If ^ou set the picture, the horror the veracity of the horfor, the tragedy of the horror will completely demolish your senses. Peonle say, "Don't show this film to any child.

SHRT A. G. KULKARNI: Mr. Finance Minister, vou don't reply to this part of the speech.

SHRI SHYAM SUNDAR MTfHA-PATRA: TMs is the age in which we are living. Now, President Resean has thought it fit to deploy missiV_s to Eurooe. There are some European powers including Mrs. Margaret Thatcher who have supported such denloy. ment of missiles. It is only the USSR

which candidly goes against rearmament extension of armament going in for research and development te armaments which are meant for human annihilation. They support India's cause for peace, and Mrs. Indira Gandhi stands for use of atomic energy for peaceful purposes.

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Sir, Mr. Ustinov, the Defence Minister of USSR, when He came here, he said, "Yes, USSR is also at par with the United States of America, because both the countries are now cruising in the space, and one is noA less than the other, there is a chee> on President Reagan". Otherwise, the mad President of the United States-of America, supported by Israel, supported by military jngoism here and there in Latin America, like Chile, like somewhere in South Asia, liSt. the leader of the ASEAN block, wi'l* go for a nuclear war. As you know, Sir, President Zia-ul-Haq, the military dictator who has already enriched uranium, who has already got* some secret advance knowledge ~cf nuclear invasion from different coun-. 1 tries, can do anything. Any dicTatosr I i« a mad wan. President GaTtierje was a mad man. Today's dictators aio mad. And who does not" know of Adi Amin who is now languishing somewhere in Libya. So, Sir, if knowledge of such high order is in the hands of dictators, in the hands <tt persons who have nothing to do with nubiic life, excepting creation of military despotism. They can do anything. That i9 why Mr. Ustinov sayi.% "onlir in extraordinary circumstance:.', any direct nuclear aggression against the Soviet Union and its allies can comoel us to resort to a retaliatory nuclear strike as a last means of selfdefence." This is what Mr. Ustinov savs I ma_v not be a Communist. 31 of t*ie USSR savs. The Question is theultimate reality. The ultimate reality is that we are facing a nuclear threti* and there i_s no rescue from it.

[Shri Shyam Sundar Mohapatra]

 Sir, the question is whether our ftjreign policy ia patriotic or not. Sir, f quote what Pandit Nehru, the first architect of India's foreign policy said. He said "whatever policy you rtlay lay down, the art of conducting the foreign affairs of a country lies in finding out what is most advantageous to that country." Sir, whether you are % Internationalist or a" nationalist, Whether you think for your people or for other people, you must follow a policy which Is advantageous to you. We are not certainly going to fo"ow the policy of the USSR, if we know that it ig advantageous to them or support President Reagan or Mrs. STargaret Thatcher or Mr. Kohl of West Germany if we know that they ?.i'e following a policy which ig advantageous to them. No. "My countiy, right or wrong" Whut is mr>st in tHe interest of my country should be my policy. This i_a what Pandit Jawaharlal Nehru said. And Pandit Jawaharlal Nehru said that we »^ not going to interfere In the DOIICV of giher countries. That is why Mrs. Indira Gandhi has not interfered in ihe policy of Pakistan or in the ooMcv oi Nepal or in the noliev of Bhutan or l_n the policy of Ceylon or in the policy of Bangladesh or in th*, policy tijjj Maldives. Sir, the last conference oif the South Asian Foreign Secretaries which was held here made it comoletely clear that for the first fime the South Asian nations are £Olno- to converge on this cft, of Delhi to have some common political orogramme and to have an international outlook whi^h wiH Vw» for TM>are and .SolidaHtv nf the fiVhtine neonV. Sir. X. know that in the South Ahan nations there are dictators, thilitarw de tators. thera ara nersons -who heUexrt; in reeimentation. ther« a**" r-owotis who believp in democracy ^SF MVs. fndii'a Gandhi he'Heves that we Vinvq nothing to do with others States. Let us live and let others live.

Sir. since the time is up. I want to conclude my speech with a remark: This Budget is a Budget for the peo-

p^. May be, in the election year, Mr. Pranab Mukherjee has brought a Budget for the welfare of the people. But there could not be anything better than this. All ardent critics, aD. those who swear in the name of popularismi those who swear in the name of Americanism have also praised Mr. Mukherjee because tfiey feel that it is a Budget which fsTfor the high and low for the high-brows and low-brows, for all of us. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The Professor hag made a very good speech.

SHRI TJ.. RAMAKRISHNAN; On foreign affairs.

MR. DEPUTY CHAIRMAN: Now the hon. Finance Minister.

TH*! MTNISTER OF FINANCE (SHRI PRANAB KUMAR MUKHER-JEE "i Mr. Deputy Chairman, Sir, I am grateful to all my hon. colleagues who have participated in the general discussion o^> the Budget, which I presented before Parliament On the 29th February. Sir, as many as 43 distinguished Members have participated in the discussion and havp made their observations. By the very nature of this discussion. Sir. and when the discussion takes plae_e in both Houses, many common polhfs are cover<*d I~ my renly to the debate On the Poor of the other House yesterday, I have covered some of the points and, perhans, the Members would excuse m_e if T would not iust .repeat". tfiOse points here. But I would like to explain what direction' we wanted to have through the Budget.

Sir, very often it is pointed out, and there are certain stock bora's *ol* describing a Budget, tliat it''is colourleas, that it is lacklustre, an<i, ~gb*"oh.

This time I was told by one lady Member that her initial ration to the Budget was that it is colourless and that It Is odourless. I do not know whether she attempted to amejl the Budget and what she got out of it. (Interruptions). The Budget is an instrument which reflects the exercise and the exercise is a continuing one of the general economic policies pursued by the Government. Since 1980 we came ^o office again. Certain definite policies we are pursuing and those \mathfrak{L}^{et} reflected in the Budgets which we presented before the Parliament and, in short, if somebody asks me what is the objective, wb&t are the goals you wanted to achieve, to reach, the objective is clear; we wanted to provide incentives foi* savings, for investments, to create a climate of growth and despite difficulties, internally and externally!" we wanted to maintain the development tempo; in other words, to protect the Sixth Plan.

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Ι

Sir, it has been pointed out and a number of Members have made their observations that mere financial; outlay or rather increase in financial outlay is not an indication of protecting the Plan. I will come to that aspect a little later. But one point bag ibeen commented upon and that is that in last January when we took the decision of reducing the Plan expenditure to the extent of 5 per cent and non-Plan it was expenditure by 3 per cent we sacrificed the Plan. It is not correct. It is true that there were some reductions. But if you look at the Budget estimate of the Central Plan Rs. 15,870 erores, and which ultimately in the revised estimate is more than Rs. 14,000 crores, you. will notice that there has not been net sacrifice in the Pian. It is true that two supplementary demands I got approved by ■Parliament some reduction took plac_e in those areas. But if you look at it I do not know whether you will judge the success of a Plan" merely by financial outlay and when I ""say that Rs. 97,500 crores has increases to Rs. 110 thousand crores, naturally your attempt haa' been to tfalc'ulat'e. what

it would be in terms of 1979-80 price or 1978-79 prices. But even it ytfu look at the target in physical terms, in certain areas, you will find that Wcare reaching the target. Take the case of petrol. When w_e started, the petrol production was a little over 10 million tonnes; and dtfrtng the Sixth' Plan, we have already achieved target of 26 million tonnes and we are going to reach 29 million tonnes. Take the case of power generation. It is true, during the earlier plan, target was to create additional capacity ot 19,000 MW and there were shortfalls of 4 to 5000 MW, and it would be around 14 to 15,000 MW. But if yo.-' leok at it from the other side, what was your starting point? The starting point was 28,000 MW. That meanover a period of years, almost 3 decades of planning, we could establ'i33a generation capacity of 28,000 MW and if we have 14 to 15,000 'MW in one plan period, is it a small achivement? Take production In certain core sectors, like, steel, cement, fertilisers. You will find in physical terms, we have stepped up, and stepped up substantially. That is why it has been possible to withstand the pressure exerted On the economy both from within and from outside. 1 do not know whether in any plan period we had to face the impact of two severedroughts. I do not know whether during any plan period we had to face a situation, when international situation-if not hostile-was extremely unfavourable. I do not know. Dr. Adiseshiah or other experts can te31 me, whether the type of depression which we had In the early eighties had any parallel, except for a short period in the early thirties. The world remained stagnant for almost a couple of vears. And simply you cannot pas_s on the buck by explaining that it is as a result of the worlS prices or it is simply the responsibility of the OPEC countries for increasing oil prices. But despite that, we have been able to maintain the plan. Despite that we have been able to reach a targe! which we fixed, if not in all cases, but in certain Very crucial and important sectors."

[Shri Pranab Kumar Mukherjes]

Somebody commented — and that was my good old friend Prof. Chatterjee—while making his observations and said that he does not disagree With me; but he is not impressed by the performance. I am afraid, I do not > now how I can impress him when he is determined not to b© impressed, v. hatever be the facts.

• SHRI NIRMAL **CHATTERJEE** (West Bengal): Look at your targets.

SHRI PRANAB KUMAR MUKHER JEE; If you look at the What is grain production, you ask: •the strategy? Is there any strategy? Yes, there is a strategy. Just r>are these two years. In 1979-80 we had a drought and reduction in the grains production was 17 per cent. In 1982-83, we had a drought, the people say, the impact was much more severe. Reduction in the grains production was 4 per cent. That is the difference between good~managetnent and bad management. And that is the outcome of the strategy. Without the strategy it would not have 1>een possible. You come from Bengal. I can remind you what happened in 1942-43, the great famine Bengal. It was not that the foodgrain production went down drastically at least to this extent, all over the country—gfld the rice was soM at one rupee a kilo, though kilogram was not known in those days; but »nor_e than 5 million people had to die because they did not have the to purchase purchasing power even one kilogram of rice at one rupee. Oespite the impact of two droughts, perhaps, most respectfully and humbly, we can claim that we have prevented, recurrence of that situation. Nobody died of starvation. (Interruption) That i_s the strategy. And this growth is not in one year. You look at it from 1973. 1 am not going to ta"ke you back to the starting point pf the First Five Yea? Plan, when your foodgrain production was just a little more than 55 million tonnes. We have now reached 142 million tonnes. One °f your party colleague ha_s himself admitted ■ and I agree

with it. He said that we have not introduced land reforms in that drastic manner in which some of the socialistic countries did, where many heads had to roll, where bloodshed had to take place. We have not resorted to that path. But despite that, in absolute terms, over the period of the last three decades, we have almost trebled our foodgrain production Please show me, in a given situation like ours, which of the countries hava been able to achieve this much production? Therefore, it is not out of any magic wand. It is not accidental. It is the product of a conscious and deliberate policy pursued by the Government, by the planners and by those who have been entrusted with the task of managing the economy.

Sir, coming to the second objective, it has been pointed out that whatever we have done, is some sort of window dressing, in view of the forthcoming event which I mentioned in my Budget speech; it has been said that the real impact would be felt when that forthcoming event is over. I am not going to talk about the forthcoming event. But I would request hon. Members to point out what new we have done. Reduction in direct taxes, we are doing it continuously. In 1980, the maximum limit in regard to Income-tax exemption was increased from Rs. 10,000 to Rs. 15,000. When I presented my first Budget in 1982-83, I increased the standard deduction. I reduced the direct tax in certain slabs. This year also, I haVe reduced the direct tax rates, because, I thought that there is a necessity for providing relief in these areas.

So far as the indirect taxes are concerned, it is not because certain industrial units would make profit out of this concession. It is not the intention. I- made it quite clear yesterday on the- floor of the Lok Sabha. My intention is that, there should be additional demand, new demands should be created, by Passing on the concession to the consumers, I appeal to the corporate sector, cto not kill the goose which lays the golden

egg. Do not be guided by motives and impulses. Have some patience. Get profit out of the increased and enhanced demand. The question is, whether it will be done or not, If it is not done, what can we do? We have done something. You have noticed. In October, I gave excise duty rei ef to certain industries. When it was not passed on to the consumer, £ have withdrawn that relief. It created demand. We have seen. Take the case of commercial vehicles. There has been a tremendous impact. I have sacrificed revenue. But you shall have to keep in mind that sometimes, we ha to to adjust our duty structure to meet the leeds of the economy, to meet the quirements of the eco-nomy. When T reduced the excise duty in certain sectors, Jn selective areas, I though, that these sectors of the Indian economy require some support because there is some—if not recession—so--t, of demand constraint. Therefore, T thought, the time has come whep some relief should be provided to them. I thought, it would be possible for the industry to take advantage ol it and to overcome it, particularly the stagnation which is prevalent \v the textile and certain other sector? of industry. Sir, while on the subject of taxation, some criticism has been voiced that We have not dune fnou^h. Particularly, this criticism is from the industry sector. Their representatives, Federation of Indian Chambers of Commerce and Industri:*, I think they have created almost a precedent, they have revised their nnmion about the budget. Their first re»ction was that it is a constructive budget. After sometime I read in the newspaper, they said that they are revising their oninion. they expected to have more relief from us. T thought 'hat it is not necessary. What is neeessary for Ihe corporate sector, I have done it. There is a positive philosoohy, there is a positive objective which I outlined what I want investment, I want growth and for that wherever it is necessary I have provided relief. T have provided relief for modernisation by reducing the rate o* interest from financial

institution IDBI, for modernisation programme of making additional money available surcharge at the raleof five per cent and permitting them to deposit with IDBI so that fundr are available for modernisation, whici ia neeessary for industrial productio** and augmentation of industrial productivity. I have last year given them higher depreciation allowance. I haveprovided it last year by sacrificing revenue to the extent of almost Ba. 120 crores, by reducing interest rates at the highest point. So, I though! these are adequate reliefs to therft. But they expected that there should be relief across the board on the corporate tax. I do not feel that the»~ is any necessity. And at the same time, the idea which we are propargating for the last couple of years is that in our system there is uo room, there is no scope for expenditure-relatecT incentive. The moment you have expenditure-related incentives, tne tendency would b® to inflate expenditure. Rather, the systeTla should be reverse in our system, tn our condition. There should be incentive for saving, there should he disincentive for expenditure, and in order to provide that, in order to build that system in our arrangement last year I took certain steps an& this year I went further by abolition of weighted deduction. I hope Mr. Kalyan Roy has noted this point thai the very industry has "not taken it very nicely.

Some criticism has been made that I have not uttered a word about tax evasion or how to tackle the problem of black money. I might not have, though in my budget speech I mentioned in a paragraph about tie menace and about the impact of it. But I do not believe in saving, I believe in doing. That is why I feave doose, one of the major areas of tax avoidance is the trust. Last year I took certain steps to plug the loopholes This year, I have gone furtner and I have indicated that the defaulting trusts wiH have to pay tax ait the highest marginal rafe. I think my Marxist friend

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sbould not have failed ln underlining the significance of compulsory audit. St he goes through his earlier budget speech, he himself will find that he had recommended it and I have intro, duced it. I have introduced in respect of professionals Rs. 10 lakh turnover and in respect of others Rs, 20 lakhs. The system of introducing the payment through cheque, the measures which we have taken to plug the loopholes in trusts... private trusts, charitable trusts, religious trusts are these not steps to take action against tax evasion and tax avoidance? Apart from the normal enforcement machinery, the policing job, you take the number of income-tax raids and searches and seizures, the number of searches and seizures on the Customs side and compare it with any year. Take the number of detentions under COFEPOSA take the number of prosecutions under the Customs Act and compare it whether it is going down or going up. It is not my claim that I have been able to tackle the problem in Us entirely. I have never Claimed that and nobody is going to claim that. But what I would like to point out is that we have taken systematic steps and we are doing it. On tlie one hand we are strengthening and enforcing our enforcement machinery to tackle this problem, the other hand we are taking legislative and other measures, including certain economic measures, to tackle the problem so that the menance black money can be reduced — if not curbed totally, at least it can be reduced considerably.

In this connection a reference to a study of IMF bas been made. As I explained on the floor of the other House, actually the study is not conducted by IMF. In some journal, an article appeared and they used certain figures and they took the help of certain studies conducted in certain co-- ,-untries. And one such reference was related to a study conducted by some other person in India. But I myself have entrusted to the Institute of Public Finance to have a study, because

in the early '50s some sort of an attempt was made to quantify black money by accepting a particular model suggested by Prof. Kaldar. The Wanchoo Committee also made some attempt to quantify it on a certain basis and following a particular model. have suggested to the Institute of Public Finance to make an assessment to what extent the black money operates and how to tackle the problem. This is an area where I do feel we require the cooperation and assistance of all concerned. It is a social menace and unfortunately we do not have in our system, whatever may be the reasons, that type of social disapproval to economic offences which we have to the other type of social offences. I am* giving you just one example. In Calcutta recently one gruesome murder took place. A boy was kidnapped and killed. found that all the lawyers of Calcutta stand in favour decided not to the of accused. Whether he But what I am pointing out is that When they read the all the laywers. report of the murder in the newspapers, decided that they are not going to stand in favour of the accused. We do not find this type of attitude or approach when a known smuggler is arrested.

SHRI SURESH KALMADI (Maharashtra): Antulay.

SHRI PRANAB KUMAR MUKHER-"" JEE: Don't bring party matters. It will not help you. Here I am not taking it from the party platform. This problem you had to face whert you accentuated it. If you perm it me to say so, I can tell you you accentuated it because you equated yourself with the smugglers; you equated the political prisoners and COFEPOSA de-

- tenus and those detained for sumggling and economic offences at the same time and gave them social standing to be equated with those who were detained for political reasons.
- Therefore let, us not go into that. What I say is that in our system we

do not have that type of social disapproval against economic offences which we normally have against social offences and unless we can create that atmosphere, hy merely enforcing the administrative machinery or by merely doing the policing job, I am afraid, it would not be possible to tackle the problem totally. Sir, another important observation the hon. Member has made is in connection with the Centre-State relations. an attempt has been made to convince the House that all my tax exercise or all my tax proposals had one objective viz. to see that the States do not get more, and I become generous at the cost of the States. Unfortunately, Sir this is totally a wrong attiude and approach. No Finance Minister makes his tax proposals looking this angle whether the States will get more or the Centre will get more. wiH be reduced Whether taxes taxes wiH be increased, for each proposal there is an economic justification and economic consideration. You may agree with it or you may not agree' with it. But there is never consideration like this, that this Parti-cular proposal will help the Union and tils particular proposal will deprive Ihe States That is not the consideration. Even if you come to the bare fi cts you will find that it has not been 10. This point I made quite dear In my Budget speech. What have i/o done for the States? Take even the lastest estimates. I wiH give you just one figure. When we planning, it is known to evevbody that the Central assistance according t_O the Gadgil fortransfer of resources, particumula, larly from the taxes which are within the divisible pool, are according to the recomuendations of the Finance Commission, and the States' own resources are projected at the time of planning, according to the assessments they give. And owi that basis, it was found that there will be an erosion of the States' own resources, all States talken together, during the five years, to the extent ol Rs. 5300 crores. Of those Rs. 5300 Ck'ores, Rs. 4800 crores have already been covered by the Centre. All of you must be knowing, when

we started the current Plan we told them that the entire plans will not be adjusted during the current Plan period. After that, when there was a substantial overdraft on 31st March, 1982 to the extent of. Rs. 1743 crores, we converted that into medium term loan. We increased the Central assistance which was originally projected at the time of planning by Rs. 1650 crores, and by an additional of almost Rs. 500-600 crores. All taken together, you will find that not only have we maintained the assistance which they were entitled to have, we have also provided them extra assistance in our anxiety to protect the Plan

And what is the use of creating a dichotomy between the Centre and the States in this area? Where does the central development take place? Is there any place in geography of India which is known as the Centre? When a power project under the Central sector takes place, it has to be installtd in a certain State or Union territory. When a defence installation or an ordnance factory is to be located, it would be either in a State or in a Union territory. Is there any separate area is known as the enwhich Therefore, what are the reasons tre? for this dichotomy? Repeatedly we have pointed out that the areas of the States and the Centre are so demarcated that one has to function as a supplementary of the other. Our planning effort will not be successful if the State plans are not successful. Look at the huge investment we have made, the allocations which we have made. Take rural development. I have doubled the allocation for rural development. Each and every farthing will spent the in States and in. the Union territories. Each and every farthing on irrigation will be spent in the States and in the Union territories. Each and every farthing on the 20-point programme, where the total investment taken together would more than Rs. 11,000 crores will be spent in the States. Uplessthe State plans ar.e implemented, we cannot

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reach the objective. Therefore, I do no find why htia type of argument is being

built up and it is not correct to say that.

5 P.M.

Particularly in the case of the additional excise duty a reference has been made as if we are deliberately not doing so. What have I done in this area? In order to protect the States here in the additional excise duty, you have noticed that in the textiles I have given relief across the board, on almost all items. In one item I have increased the duty. And that is the additional excise duty which is collected by Centre and handed over to the State_s in its entirely. J have transferred a part of the basic excise duty on cigarettes from the basic excise duty to the additional excise duty in order to ensure that the States' share is not 1 educed. And despite doing all these tilings, suddenly you are coming with the argument that the whole effort jjid exercise has been made to deprivs the States. It is not correct to say that.

Sir, another important point which the hon. Member referred to is that this is an election budget: What is the connotation of an election budget? Is it a populist budget?

SHRI R. RAMAKRISHNAN: Popular budget. (Interruption!;)

SHRI PRANAB KUMAR MUKHER-JEE; There is a difference. I do agree it is a popular budget but it is not a populist budget, it is not a give away budget.

Mr. Kalyan Roy, I appreciate you becaus* the philosophy to which you subscrlBc cannot think in constructive approach. Always you are to think in destructive approach. Otherwise, how can you be a Marxist? If you were to be constructive, then, you cannot remain a Marxist. You will have to be destructive.

SHR1 KALYAN ROY: Wonderful underillndin of Marxism.

SHRI. PRANAB KUMAR MUKHER-JEE; 1 do entirely agree that my

undent .aiding of Marxism has come out of you.

SHRI KALYAN ROY; Then, we have been very bad teachers.

SHRI PRANAB KUMAR MUKHER-JEE: My total understanding of Marxism has come out of you- So, I think that you embody it.

SHRI NIRMAL CHATTERJEE: Who is at fault, the student or the teacher?

SHRI KALYAN ROY; I leave it to

SHRI PRANAB KUMAR MUKHER-JEE: You can also join. You also belong to the same tribe.

Sir, some Members expressed doubt about the preformance and improvement in the balance of payments area. And particularly Prof. Chatteriee and some others think that it is no real, that it is unreal. I can assure the hon. Members that it is real. If you look at the trade gap, it is not my case that I have been able to reach a balanced trade but that it is getting reduced from Rs. 5,800 crores in 1981-82 to Rs. 5526 crores in 1982-83, and 1983-84 it is going to be not more than Rs. 5000 crores. And it is because of the fact of improvement in the oil production which you have admitted. But the oil production the improvement in the oil production and the performance in the oil sector, is not out of heaven. It is as a result of the policy purused by the Government. And I do entirely agree with Mr. Morarka when he gave compliment to one of the great sons of this country, Mr. K. D. Malaviva who worked out an oil map, an oil plan for this country because this is such vital and of strategic importance that if we can reduce dependence on the imported supply to a considerable extent, the country will go towards self-reliance. And in this sector I would not say that we are reaching the target and we are going to be self-idependant or self-reliant totally, but WP have been able to reduce our dependence on outside supply considerably. In the year we took over office 65 per cent of our export earning was spent on importing petroleum and petroleum products.

And today it has been reduced to about 30 per cent. This is because of our decision of making a massive Investmen* to carry on the process of exploitation and exploration, and that strategy has paid dividends.

Budget

Regaining NRI, it is not that suddenly non-residents started depositing their money in the non-resident external account. Before the budget of 1982-83, which was my first budget, our annual deposit collection in this non-resident external account Rs. 250 crores. And in the last nine months of the current financial year, it has gone up to Rs. 800 crores. It is not out of accident. It is as a result of the definite policy, because we have provided incentives to them. I am not ta¹king of portfolio investment; I am talking of the deposit with the nonresident external account. There were many economists who pointed out to me-and they are justified from their point of view—"you are providing them a higher rate of interest when the international interest rate is coming down." To them my answer was that I cannot accept a policy where I will switch off and switch on my interest rate frequently and if I do so, then I will lose credibility with the non-residents and the objective of this scheme will not be fulfilled. And today you are seeing that it has been possibi for us to do so. It is not a poltical gimmick. We have surrendered 1.1 billion SDR because we know it. There were so many doubting Thomases, and still there are

-doubting Thomases-I am not using the word "Cassandra" because I have already used the word in my budget speech. It is asked, if we have given up IMF why are we going to ADB?

. To an e\mentary student of economies, it is clear that, the loan from IMF and the assistance from ADB are in two completely different areas. One is to provide us assistance to solve the problem of liquidity through mediumterm arrangements, and the other is developmental assistance on a longterm basis. Therefore, these two cannot be equated. There is ho contradiction if, on the one hand, we are

giving up IMF assistance, surrendering 1.1 biUion SDR and, on the other, we go to ADB for assistance for certain developmental projects. We are maintaining prudence in market borrowing, in foreign borrowings. That is why it has been possible for us to maintain the debt-servicing ratio within the manageable limit. But that does not mean that there is any room to be complacent or we can just have satisfaction from mutual admiration of our performance. That is an area where we shall have to remain careful and vigilant. And it is because of that reason, despite suggestions from many distinguished economists, including my good old friend, Dr. Adiseshiah, that I have not been ab to reduce export subsidy to that extent, because I shall have to maintain a reasonable growth in the export area.

Somebody is tempted to point out that our performance in exports this year is because of the crude. That is why in my budget speech, I specifically pointed out that the 9 per cent growth is not of oil export because India is basiea^y not an oil-exporting country as we do not have the refining capacity or our refineries are not in a position technically to refine heavy crudes. That is why temporally we are to make some sort of shopping arrangement and we have to export and import. And even with the evpansion of our refining capacity and its redesigning, India can never, at least in the near future, be an oil-exporting country. So when I give the export figure; I do not include the oil export. Not of oil export it is 9.4 per cent. But we should have a growth of 12 to 13 per cent so that we can maintain the position and our debt servicing ratio does not become unmanageable. And particularly when I talk of the hostile international situationand if I do not use the word "liostile". it is "not. so friendly" international situation—it not merely because stagnation is there.

It is because of the constant pressure on concessional assistance. Take the case of India in 1981. Our concessional assistance was\75 per cent and

assistance from the normal commercial window was 25 per cent. Just in one year, in 1982, that 75 per cent came down to 40 per cent and the 25 per cent increased to 60 per cent. The fate of IBRD i_s well known to you. It has reduced substantially and that reduced cake will have to be shared by a large number of customers. New borroWers have entered into IBRD level. Therefore, we are facing a situation where gradually concessional assistance from multilateral and bilateral sources will go on reducing and we shall have to depend on our own. It is true the contribution of foreign assistance, multilateral, bilateral, all taken together, during the Sixth Plan is not more than 7 per cent, but that 7 per cent ia very critical...

Dr. MALCOLM. S. ADISESHIAH; Seven per cent of what?

SHBI PRANAB KUMAR MUKHER-JEE; Oi our total public sector invesment. And if you talk of that, from the rate of savings it would be 23 to 25 per cent. Therefore, we have to rely on our exports, we have to get a long-term strategy so that we can achieve the target and we can have the growth in export in the real sense of the term.

I think I have covered most of the general points which the honourable Members referred to. One more point and I have done. It has been pointed out very peculiarly and some honourable Members have said that our P*" formance in certain important key sectors of the 20-point programme in the first six months of the current year has fallen short of. It is true from April to September the target was much less than 50 per cent. But April io September is not the working season. And tnat is why I am thinking of changing the financial year. The figures which we have for the first ten months show that we have reached the target of 70 per cent, in drinking water supply, bio-gas about 67 per cent, and programme for integrated child development services

IOO per cent of the target ha_s been achieved in the first 9 to 10 months of the current financial year. I do not mean thm we have been able to tackle the problem in its intirely. What I want to point out is the period April-September is not correct indicator. The correct indicator should be in the latter working months. You know. after sanctioning the project it takes a few months from July to September to pick up and we cannot work because of the rainy season. I do not claim that with this budget I will be able to make miracles. It is not my intention nor can anyone do miracles with one single fiscal istrument like budget. You should appreciate policies which we are pursuing to maintain the development tempo, to mobilise resources without taxing the people too much. And thi₃ year honourable Members should be a little grateful to me that I have not gone on increasing the administered prices of which honourable Members complained to me for the last couple of yea_r ...

SHRI NIRMAL CHATTERJEE: Coal.

SHRI PRANAB KUMAR MUKHER-JEE; You compelled me to do so, you and your friend, Mr. |Kalyan Roy. You have taken Rs. 292 crores by wage increase. What can I do? Otherwise, I could have avoided it. Where is tne alternative? Tell me. If I had not done it in the public sector, if I had not increased the price, how else could I have provided for the budgetary deficit? After all, it is the public sector. There is no escape. You cannot keep it under carpet. Somewhere in the economy it has to get reflected. Except coal, I have not 'gone in for heavy doses of price increase to mop up additional resources. I do hope it will be possible for us to maintain the growth.

I did not touch the price situation because it il still disturbing and alarming. But one point I think you will appreciate. As on 10th August the wholesale price index was 310 and in March it is 322. T have not got

the benefit of seasonal decline. But it has been possible that there is a a fair amount of stability so far as the wholesale price index is concerned. Still this is an area where we have to be vigilant. I have taken certain traditional, customary steps, such as, restricting money supply, reducing expenditure, etc. There also, Hon'ble Members will appreciate that the scope is extremely limited. If I do not pay D.A. which has fallen due, you will not tolerate. Ahuost every week I get more than 20 questions on that subject in this House and 40 questions in the other House... (Interruptions). Do not drag me to the point of commitment. At least I have made a provision of Rs. 300 crores lor that in the budget. But I think this is an area where we shall have to be vigilant. With the cooperation of all concerned. I do hope it would be possible for us to maintain the developmental tempo, and t<> achieve the target and reach the goal which we have set for ourselves. Once again I express my gratitude to a'l the Hon'ble Members who have participated in the debate and made very valuable contributions.

SHRI MURLIDHAR C.HANnRA-KANT BHANDARE (Maharashtra'): One question. . .

MR. DEPUTY CHAIMAN: No more

There is a statement to be made by the Shipping Minister.

STATEMENT BY MINTSTER

Rethreathened Indefinite Strike in Major Portg from the Mid-night of I5th/16th March, 1984.

MTNT9TER OF SHTPP^TNG ANT> TRANSPORT fSHRI K. VTJAVA BHASKARA REDDYJ Mr. D-nuty Chairman, Sir. the Settlement between the Government of Tndia in the Ministry of SniPoim? and Transport and the four major federation of t>ort and dock workers, namely. All India Port and Dwk Workers' Fe*e-aHon, Tndian National Port and Dock Workers' Federation. Port Dock and

Waterfront Workers' Federation India and Water Transport Workers' Federation of India on the issues of wae revision and the liberalisation of terms and conditions of employment of port and dock workers at the Major Ports, signed on 4-1-1981, was effective for a period of four years from 1-1-1980 to 31-12-1983. To evolve a new settlement to be effactive from 1-1-1984. it was decided that a bipartite Wage Negotiating Team compris-ing representatives of the major Port Trusts, Dock Labour Boards and the Federation of Associations of Stevedores and the above mentioned four federations should enter into negotiations

- 2. Accordingly bipartite negotiations were held since August, 1983. four federations presented a joint charter of demands. The financial implications of the main demands contained in the charter were estimated at Rs. 163 crores per annum. It was reported to Government that the federations' demands were not realistic and that they had also not given any firm indication of their expectations. As the discussions were not fruitful the matter was reported to the Government in the middle of November, 1989.
- 3. During the discussions held at the level of Secretary, Ministry of Shipping and Transport th-> federations indicated certain demands as their minimum The financial implications of *he"5e demands worked out to approximately Rs. 78 crores per annum.
- 4. 1 held discussions with the rppresentatives of the labour federations. T appea^d to them to keep the overall! interes* of the national economy in view and help in arriving at a reasonable set'ement. After an indepth examination of all aspects of tne issues invilved. I offered an overall settlement at an estimated annual cost of Rs. 32 crores. This represented a IS ner cent increase over the estimated annual wage bill of R<*. 216.31 croi-e_s for the year 1983. During the discussions held on 23rd February,